

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A 479/2023**

IN THE MATTER OF:
RAMESH MAHENDRU

..APPLICANT

VERSUS

STATE OF PUNJAB AND ORS.

...RESPONDENTS

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Filed through:



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW
DELHI

(PRINCIPAL BRANCH)

Original Application No. 479 of 2023

In the matter of

Ramesh Mahendru

.....Applicant

V/s

State of Punjab

.....Respondent

**Additional Reply on behalf of the Municipal Corporation
Jalandhar by the Commissioner Gautam Jain."**



Respectfully Submitted,

1. That the answering deponent humbly submits that he is diligently working towards the implementation of the requisite works defined under the Municipal Solid Waste Management Rules, 2016. The deponent has undertaken various initiatives for source

segregation, door-to-door collection, primary and secondary transportation, secondary collection infrastructure, and processing as Commissioner of Municipal Corporation Jalandhar.

2. Ramesh Mahendru, President of Alfa Mahendru Foundation has approached the Hon'ble National Green Tribunal by sending a letter via email complaining that a huge garbage dump has been built on the PAP flyover near bypass, Jalandhar city, which is emitting foul smell. It is alleged that due to the polluted environment, the employees working in the nearby offices and the people travelling through the National Highway are suffering. The applicant has prayed that Municipal Corporation, Jalandhar may be directed to remove the illegally dumped garbage and shown his willingness to cooperate for the same. That the **Chougitti Secondary Collection Point** on the National Highway (Amritsar Road) was closed in the month of January 2024 after cleaning the site in totality and plantation was done at the spot. The site was handed over to the National Highway Authorities for maintenance as the site originally belongs to the NHAI. The details have already been submitted in the earlier reply dated 07-07-2024 That on the last date of hearing i.e. 10-07-2024 the Hon'ble Tribunal was pleased to grant three weeks' time to submit report regarding processing of the daily generated solid waste and the steps taken by the Municipal Corporation Jalandhar in order to clean the legacy waste lying at the Wariana site. In compliance of the directions given on the last date of hearing, the Corporation Jalandhar has taken the various steps to increase the capacity of wet waste processing as well as of dry waste up to 50% of the Municipal Solid waste generated.

3. It is being humbly submitted that this progress with respect to the increase in the processing capacity results from the diverse steps, undertaken by the Municipal corporation Jalandhar. Various initiatives, undertaken, are submitted for the kind consideration of this Hon'ble tribunal.
4. The Municipal Corporation is having 4 pit-composting units at Pholriwal, Birring, Dakoha and Basti Sheikh. The cumulative pit-composting capacity of these 4 sites has increased from 20 TPD to 32 TPD, after the installation of new shredder machines at these locations (Photographs attached, **Annexure A**). After the successful campaigning of Awareness program, commonly known as IEC activities, (detailed in **Annexure B**) among public and ragpickers, resulted in a substantial increase in the level of segregation of waste. Due to this the supply of wet waste to the private dairy owners for the consumption of the cows has increased from 5 TPD to 15 TPD. At the same time, Bulk Waste Generators have been encouraged to undertake in-situ wet waste processing and currently, around 13 TPD wet waste is being processed by the Bulk Waste Generators at their own level. The work of waste processing by BWGs, is likely to increase further with the adoption of the draft Bye-Laws, approved by the House by the Resolution No. 217 dated 24-07-2024. The public Notice for inviting objections and suggestions to Bye-Laws has been given in different newspapers, (Attached in **Annexure C**). The capacity of windrow composting at three sites namely as Pholriwal, Burlton Park and backside of Wariana site has been expanded and the comparative analysis of this capacity expansion, as following:



Wet Waste Processing on previous date of hearing	Pit Composting	Private Diaries	Bulk Waste: Generator	Windrow Composting	Horticulture Waste/ home composting
Total – 41 TPD	20 TPD	5 TPD	5 TPD	10 TPD	1.5 TPD
Wet Waste Capacity as of today	Pit Composting	Private Diaries	Bulk Waste: Generator	Windrow Composting	Horticulture Waste/ home composting
Total – 125 TPD	32 TPD	15 TPD	13 TPD	59 TPD	6 TPD

The Horticulture waste of 446 parks in the Jalandhar city, green cover on dividers and that of green belt is currently being managed using in-situ pit-composting, composting cages, windrows. In various parks such as Nehru Park, Urban Estate Phase 2 park, Model town park, horticultural waste is also used for mulching. (Detailed in **Annexure D**)

5. Dry waste is another major component of Municipal Solid Waste and the ragpickers working in the informal sector are the key source person for the expansion of processing capacity of dry waste. They are engaged in door-to-door primary collection of Municipal Solid Waste and effectively manage this dry waste. The Rule 15 (b), (c) & (d) provides enabling clause for their integration into Solid Waste Management of the Municipal Corporation.

As per the National Urban Livelihood Mission- Swachh Bharat Mission Convergence guidelines, Municipal Corporation Jalandhar has established a City Livelihood Centre (CLC), which plays pivotal role in this integration. CLC has been registered as society registered under the Societies Registration Act (XXI) 1860, as amended by the Punjab Amendment Act 1957. The registration number is DIC/JAL/OL/426 of 2023-24, dated 08/03/2024.

Municipal Corporation has been able to gather the required data of 835 such informal waste-pickers, provided in **Annexure E**. With

this, the process of issuing them identity cards, masks, gloves and compartmentalisation of their carts has been started. Various NGOs have also participated with Municipal Corporation in this project. All these efforts have enhanced Municipal Corporation's ability to process up to 50% of dry waste generated.

6. Construction and Demolition waste is being processed at newly constructed C & D waste processing facility with 100 TPD capacity. The consent to operate this plant has been given by PPCB in June 2024 and Municipal Corporation Jalandhar is presently processing an average 30 TPD, C & D waste daily with the existing infrastructure. 17 sites have been notified as C & D waste collection centres. (Details in **Annexure F**)
7. Municipal Corporation Jalandhar is working since long for processing of the wet as well as the dry waste. The brief description of the steps taken by the Municipal Corporation for the source-segregation, processing and eradication of the legacy waste is as follows:
 - A. In the **year 2012**, Municipal Corporation Jalandhar executed an agreement with M/s JITF Infrastructure Limited for the collection, transportation, processing, and disposal of solid waste generated and the firm was to design, develop, finance, construct, operate, and to maintain the Waste-to-energy plant. The commencement of this work was notified in 2014, but due to different reasons, agreement with the firm, was terminated on 13/05/2016. This dispute, between both the parties, was referred to the Arbitration Tribunal, and award was passed against the Municipal Corporation Jalandhar to the tune of Rs 192.00 Cr in the year 2022 and now the civil litigation is pending

at Civil Court, Chandigarh as well as at Punjab & Haryana High Court at Chandigarh.

- B. In the year **2018** the detailed project report, for the construction of 1000 composting pits at 29 locations, was prepared, but due to heavy opposition from the public as well as the elected representatives against the construction of pits, only 5 sites could be finalized out of 29 locations. The total number of pits at 5 sites is 189 with capacity of 35-40 TPD. It is further submitted that at present only 4 sites with 157 pits are operational, as civil writ petition against the pit composting unit in Nangal Shama area was filed at Hon'ble Punjab & Haryana High Court.
- C. In the year **2020**, for remediation of the legacy waste at Waryana site, DPR was prepared and work order was allotted to the M/s Eco Garb Company in June 2021, but due to non performance on the part of the vendor, the contract was terminated after imposition of penalty in March 2023 . The photographs of the installed machinery are attached (**Annexure G**). Again for clearing the **legacy waste**, Bids were invited for this project amounting Rs 37.61 Cr in May 2023 but because of technical reasons, it was ordered to be recalled on 27.10.2023 . Again on 27.11.2023 tender was recalled and case was sent to the city level technical committee on 16.03.2024 for technical evaluation and further case was forwarded to state level technical committee on 29.03.2024. and after completing the various steps of approval the state level technical committee has given the final approval on 25.07.2024. The vendor/agency has shifted the mobile remediation plant at Waryana site and

which has the capacity to process 1000 TPD legacy waste daily.

The work of processing the legacy waste has started.

- D. In the year **2022**, another project, amounting to Rs. 35.46 Cr. based on Cow-dung, poultry waste and wet waste, for production of Compressed Bio-Gas (CBG) of 240 TPD at Jamsher diary complex was awarded to M/S Jageri Bagh Phool Private Ltd. And consequently, Implementation Agreement was signed in 2023 and the land lease Agreement has been executed in the year 2024. At present, negotiation for conditions & rates for cow dung, is under process between the private diary owners, executing agency and Municipal Corporation jalandhar
- E. In the year **2023**, another project, amounting to Rs. 9.78 Cr of Mechanical drum composting, having capacity of processing 10 TPD of wet waste and processing of 2 TPD multi-layer plastic for manufacturing of tiles, was prepared and approved by the government in 2024. The process of the inviting bids from private vendors/agencies, was delayed due to enforcement of Model code of conduct from March, 2024 to mid-July, 2024 and because of pendency of civil writ petition CWP-4965-2024 at Hon'ble High Court of Punjab & Haryana, against this project. Now the tender has been floated to invite the bids in August 2024.
- F. In the year **2024**, another project, amounting Rs. 27 Cr, for production of bio-CNG by processing 100 TPD wet waste, was approved by Government and bids have been invited for the first time on 14-03-2024 and again, bids were called for the second time on 13-06-2024 and bids were opened on 09-07-2024. And the bids received from two companies are under technical evaluation.

G. Municipal Corporation has initiated various steps to implement the provisions of Rule 15 of SWM Rules, 2016, such as framing of Bye-laws, creation of RRR (Reduce, Reuse & Recycle) centres, Integration of informal waste-pickers and establishing a system for decentralised processing of wet and dry waste etc. the steps taken on the part of Municipal Corporations have been described in **Annexure H**.

It is most respectfully and humbly submitted that, while facing different type of challenges and opposition, Municipal Corporation of Jalandhar is continuously making consistent and sincere efforts to improve and increase the processing capacity of solid waste.

In view of the above stated facts, it is requested that the present application no 479/2023 may kindly be filed or this case may kindly heard along with the main case bearing no. 606/2018 in the interest of justice.

Commissioner
Municipal Corporation Jalandhar

Date:

Annexure A – Pit Composting and Windrow composting

Annexure B – IEC Activities

Annexure C – Draft bye- Laws

Annexure D – Horticultural Waste

Annexure E – Survey data of the rag pickers/ informal waste-pickers

Annexure F – C & D waste

Annexure G – Legacy waste management

Annexure H – Various Initiatives for Compliance with Rule 15

Annexure I – Memorandum of Understanding for Plastic waste Management

Annexure J - Challenges

Annexure A - Pit Composting and Windrow Composting



i. Windrow Composting



ii. Pit Composting



iii. Usage of Shredders and Sieving Machines

Annexure B - IEC Activities



i. Motivating citizens to segregate at the source



ii. Brand Ambassador Mr. Bin in collaboration with Radio City to promote source segregation and cleanliness

Annexure C - Draft Bye-Laws

SOLID WASTE MANAGEMENT, CLEANLINESS, AND SANITATION BYE-LAWS, 2024**MUNICIPAL CORPORATION JALANDHAR**

In exercise of the powers conferred by Sections 399(1)(J) of the Punjab Municipal Corporation Act, 1976 read with clauses (e), (g), and (zf) of Rule 15 of the Solid Waste Management Rules (SWM) 2016; Municipal Corporation Jalandhar (MCJ), hereby makes the following Bye-Laws for the management of Solid Waste.

**CHAPTER I
GENERAL****1. Short title and commencement: -**

- a. These Bye-Laws may be called the Solid Waste Management, Cleanliness, and Sanitation Bye-Laws, 2024.
- b. They shall come into force upon approval by the elected Council of Municipal Corporation Jalandhar and with effect from the date of its publication in the Official Gazette by the State Govt.

2. Extent of application: -

- a. These Bye-Laws shall be applicable within the territorial jurisdiction of Municipal Corporation Jalandhar established under the provisions of the Punjab Municipal Corporation Act, 1976.
- b. These Bye-Laws shall also be applicable to any Solid Waste that is collected, transported, processed, and disposed of outside the jurisdiction of MCJ as long as such Solid Waste originates within the jurisdictional limits. Similarly, the Bye-Laws shall be applicable to any waste originating from outside MCJ's jurisdiction but being disposed within.

- c. These Bye-Laws shall be read along with the Bye-Laws/guidelines/directions issued by MCJ for management of Plastic Waste, Construction and Demolition Waste, Bio-Medical Waste, and E-Waste, from time to time under respective Rules.

3. Definitions: -

- a. In these Bye-Laws and the Schedule attached thereto, the words and expressions used but not defined shall have the meanings respectively assigned to them in the SWM Rules, 2016, unless the context otherwise requires.

3.1 “Aerobic Composting” means a controlled process involving microbiological decomposition of organic matter in the presence of oxygen.

3.2 “Agency/Agent” means any entity/person appointed or authorized by MCJ to act on its behalf for the discharge of duties or functions i.e., sweeping of streets, Collection of waste, collection of charges/Fines, and other such delegated responsibilities.

3.3 “Anaerobic Digestion” means a controlled process involving microbial decomposition of organic matter in the absence of oxygen.

3.4 “Authorization” means the permission given by the PPCB, to the Operator of a Facility or urban local authority, or any other Agency responsible for the Processing and Disposal of Solid Waste.

3.5 “Authorized Waste Processor” means any entity authorized by MCJ and/or PPCB for the Processing of Solid Waste under Rule 16(1)(e) of SWM Rules, 2016 and issued such Authorization under Form-II of the Rules.

3.6 “Biodegradable Waste/Wet Waste” means any organic material that can be degraded by microorganisms into simpler stable compounds. For example: kitchen waste, horticulture waste, animal dung, and any other material that gets degraded/decomposed by the action of microorganisms.

3.7 “Bio-Medical Waste” means any waste, that is generated

- (i) during the diagnosis, treatment, or immunization of human beings or animals or in research activities pertaining thereto; or
- (ii) in the production or testing of preparation(s) made from organisms or microorganisms or product of metabolism and biochemical reactions intended for use in the diagnosis, immunization, or treatment of human beings or animals or in research activities pertaining thereto; or
- (iii) in health camps, an illustrative list as specified in Part D of Schedule I.

3.8 “Bio-Methanation” means a process that entails enzymatic decomposition of organic matter by microbial action to produce methane-rich biogas.

3.9 “Brand Owner” means a person or company who sells any commodity under a registered brand label.

3.10 “Buffer Zone” means a zone of no development to be maintained around the Solid Waste Processing and Disposal Facility, exceeding 5 TPD (tons per day) of installed capacity (this will be maintained within the total area allotted for the Solid Waste Processing and Disposal Facility).

3.11 “Bulky Waste” shall consist of Solid Waste generated by commercial and residential Premises which, by virtue of its mass, shape, size, or quantity is, in the opinion of MCJ and/or for Collection, inconvenient to be accommodated in the daily Door-to-Door Collection system provided by MCJ.

3.12 “Bulk Waste Generator” means

A. Residential Bulk Waste Generators: Includes Waste Generators that:

- (i) Generate on an average more than 50 kgs of waste per day (of all waste streams put together) and/or
- (ii) Apartments, multi-dwelling units, gated communities housing greater than 100 units and/or, with more than 3000 sq mt area and/or,
- (iii) Central government residential colonies and/or

(iv) Residential Welfare Associations.

B. Institutional Bulk Waste Generators: Includes any government institution, religious institution, campus (corporate, industrial, academic, research institution with or without residential campus attached, conclaves, tech parks), buildings occupied by the central government departments or undertakings, state government departments or undertakings, Local Bodies, public sector undertakings or private companies, hospitals, nursing homes, schools, colleges, universities, other educational institutions, hostels, hotels, commercial establishments, markets, places of worship, stadia, sports and complexes, natural markets selling agricultural produce, Punjab State Agricultural Market Board, Mandi Board yards/ Premises, and milk sales, outlets dealing with timber and horticulture like yards, nursery, gardens, that:

- (i) generates on an average more than 50 kgs of waste per day (of all waste streams put together) and/or
- (ii) located in an area above 3000 sq mts; and/or
- (iii) any entity that carries out public outdoor Events (trade fairs, public Events, entertainment Events - shows, rallies, sporting Events) irrespective of any quantity of waste generated and the area occupied.

C. Commercial Bulk Waste Generators: Commercial entities that generate on average more than 50 kgs of waste per day (of all waste streams put together) and/or located in an area above 3000 sq mts and/or restaurant(s) with more than 200 seating capacity and/or all 3-star and above hotel(s).

This includes

- (i) Any commercial entity to which a trade license is applicable like a company or office establishment, hotel, restaurant, factory, poultry, mall, shopping

complex, supermarket, marriage hall, convention hall, place of worship, institution, paying guest dwelling, club, caterers, auditorium, petrol bunks, service garage, fireworks sales, sale of construction materials, barber shops or salons, or any other commercial or public entity, who is required to be compliant with the trade license requirements or are under any other regulatory authority.

- (ii) Any petty food business operator which includes bakeries, confectioners, juice and lassi shops, ice cream parlors, fast food, chaats, tea, coffee, meals, snacks, poultry and tender coconut, and other entities like temples, itinerant vendors, petty retailers, Street Vendors, hawkers or temporary stall holders, flower bouquet stalls & small-scale cottage industry.

However, MCJ reserves the right to modify the threshold of waste generation for being declared as a Bulk Waste Generator and includes other types of Waste Generators as Bulk Waste Generators at a later point of time and also the manner of Collection/Processing of bulk waste, as notified through an official order.

3.13 “Bye-Laws” means the regulatory framework notified by local bodies, census towns, and notified area townships for facilitating the implementation of these rules effectively in their jurisdiction.

3.14 “Clean Area” means the Public Place in front of and all around or adjacent to any Premises extending to the curbside and including the drain, footpath, and curb cleaned and so maintained in accordance with these Bye-Laws.

3.15 “Construction and Demolition Waste” shall have the same meaning as assigned under clause (c) of sub-rule (1) of rule 3 of Construction and Demolition Waste Management Rules, 2016.

- 3.16 “Collection”** means lifting and removal of municipal Solid Waste from Primary and Secondary Collection Points, Garbage Vulnerable Points or any other location.
- 3.17 “Combustible Waste”** means Non-Biodegradable, non-recyclable, non-reusable, non-hazardous Solid Waste having a minimum calorific value exceeding 1500 kcal/kg.
- 3.18 “Composting”** means a controlled process involving microbial decomposition of organic matter.
- 3.19 “Containerized Hand Cart”** means the hand cart used by the rag picker or any other waste collector for the point-to-point Collection of Solid Waste.
- 3.20 “Co-Processing”** means the use of Non-Biodegradable and non-recyclable Solid Waste having a calorific value exceeding 1500 kcal/kg as raw material or as a Source of energy or both to replace or supplement the natural mineral resources and fossil fuels in industrial processes.
- 3.21 “CPCB”** means the Central Pollution Control Board.
- 3.22 “C and D Rules”** means the Construction and Demolition Waste Management Rules, 2016 including notifications, orders, and directions issued by MCJ and/or appropriate governmental authority pursuant to these Rules.
- 3.23 “Decentralized Processing”** means the establishment of dispersed local Facilities for maximizing the Processing of Biodegradable Waste and recovery of recyclables closest to the Source of generation so as to minimize transportation of waste for Processing or Disposal.
- 3.24 “Disposal”** means the final and safe Disposal of post-processed residual Solid Waste and Inert Street Sweepings and silt from surface drains on land as specified in Schedule I of SWM Rules, 2016 to prevent contamination of groundwater, surface water, ambient air, and attraction of animals or birds.

- 3.25 “Domestic Hazardous Waste”** means that waste generated at the household level which includes discarded paint drums, pesticide cans, CFL bulbs, tube lights, expired medicines, broken mercury thermometers, used batteries, used needles and syringes, and contaminated gauze, etc.
- 3.26 “Door-to-Door Collection”** means the Collection of Solid Waste from the doorstep of residential, commercial, and institutional generators that are not Bulk Waste Generators and shall include households, shops, commercial establishments, offices, institutional or any other non-residential Premises and includes Collection of such waste from entry gate or a designated location on the ground floor in a housing society, multi-storied building or apartments, large residential, commercial or institutional complex or Premises.
- 3.27 “Dry Waste Collection Centre or DWCC”** means a decentralized waste management Facility to aggregate, store, sort, and handle Non-Biodegradable Waste that is managed through resource organizations operated by Waste Pickers/Informal Waste Collectors/Self Help Groups related to waste picking in line with Rule 15(c) and (d) of SWM Rules, 2016. The resource organization would be an initial intermediary supporting layer whose ultimate aim would be to empower Waste Pickers in the medium run to manage the centers independently and become social entrepreneurs.
- 3.28 “Dry Waste/Non-Biodegradable Waste”** means waste other than that can be degraded by microorganisms into simpler stable compounds and Inert Street Sweepings and includes recyclable and non-Recyclable Waste, Combustible Waste, etc. An illustrative list as specified in Part B of Schedule I.
- 3.29 “Dumpsite”** means land utilized by the Local Body for Disposal of Solid Waste without following the principles of Sanitary Landfilling.

- 3.30 “Event”** means any gatherings for the purpose of functions, festivals, celebrations, meetings, rallies, processions, open-air theater activities, cinema shootings in Public Places.
- 3.31 “Extended Producer Responsibility” (EPR)** means the responsibility of any producer of packaging products such as plastic, tin, glass and corrugated boxes, etc., for environmentally sound management, till the end-of-life of the packaging products.
- 3.32 “E-Waste”** shall have the same meaning as assigned under clause (r) of sub-rule (1) of rule 3 of the E-Waste (Management) Rules, 2016.
- 3.33 “Facility”** means any establishment wherein the Solid Waste management processes namely Segregation, recovery, storage, Collection, Recycling, Processing, treatment, or safe Disposal of Solid Waste is carried out.
- 3.34 “Familiarization/Warning Period”** means that specific period, during which there is a relaxation in the Fines for contravention of these Bye-Laws, issued specifically through a notification.
- 3.35 “Fine”** means a penalty imposed on Waste Generators or operators of Facility including Notified Service Providers, Authorized Waste Processors or Waste Collectors, and SWM Officials responsible for Collection, transportation, Processing, and Disposal operations under the Bye-Laws for non-compliance of the directions contained in these rules and/or Bye-Laws.
- 3.36 “Garbage Vulnerable Point”** means any open public space (such as footpath, street corners, Vacant Plot etc.) where garbage has been dumped or is ordinarily dumped on ground or is prone to garbage being dumped.
- 3.37 “Garden and Horticulture Waste”** includes bulk waste from public areas such as parks, gardens, traffic islands, road medians, and similar places including grass and wood clippings, weeds, woody ‘brown’ carbon-rich

material such as pruning, branches, twigs, wood chipping, straw or dead leaves and tree trimmings.

- 3.38 “Handling”** includes all activities relating to Sorting, Segregation, material recovery, Collection, secondary storage, shredding, baling, crushing, loading, unloading, transportation, Processing, and Disposal of Solid Wastes.
- 3.39 “Hazardous Waste”** means any waste which by reason of any of its physical, chemical, reactive, or toxic nature, causes danger or is likely to cause danger to health or environment, whether alone or when in contact with other wastes or substances and shall include wastes specifically listed in Schedule I, of these Bye-Laws and all other Hazardous Wastes as defined in the Hazardous Wastes (Management and Handling) Rules, 1989 as amended to date and the Hazardous and other waste (Management and Transboundary Movement) Rules, 2016.
- 3.40 “Incineration”** means an engineered process involving the burning or combustion of Solid Waste (Combustible) to thermally degrade waste materials at high temperatures.
- 3.41 “Inerts”** means wastes that are not Biodegradable, recyclable, or combustible such as Street Sweeping waste or dust and silt removed from the surface drains or process rejects from the Processing of waste.
- 3.42 “Informal Waste Collector”** includes individuals, associations, or waste traders who are involved in the Collection, Sorting, sale, and purchase of recyclable materials.
- 3.43 “Leachate”** means the liquid that seeps through Solid Waste or other medium and has extracts of dissolved or suspended material in it.
- 3.44 “Litter”** means all Refuse and includes any other waste material which, if thrown or deposited as prohibited under these Bye-Laws, tends to create uncleanliness or a danger or Nuisance to public health, safety, or welfare.

- 3.45 “Littering”** means putting/throwing Litter in such a location that it falls, descends, blows, is washed, percolates, or otherwise escapes or is likely to fall, descend, blow, be washed, percolate or otherwise escape into or onto any Public Place, or causing, permitting or allowing litter to fall, descend, blow, washed, percolate or otherwise escape into or onto any Public Place.
- 3.46 “Litter Bin”** means any segregated waste storage Facility set up and maintained by MCJ for the convenience of the Public/Pedestrians to deposit waste in a segregated manner, in high footfall areas such as commercial areas, markets, tourist places, and other public areas. However, these shall not be construed as secondary storage bins for waste collected from a Primary Collection.
- 3.47 “Local Body”** for the purpose of these Bye-Laws means MCJ and other Local Bodies including, Municipal Councils, Municipal Committees, and Town Area Committees, in any State.
- 3.48 “Market Association”** means a group or association of shop Owners or shopkeepers, traders, businessmen, dealers, merchants, brokers, or other Agency or Service Providers of a particular Neighborhood, market, or locality that may or may not be registered with the Registrar of Co-operative Societies.
- 3.49 “Materials Recovery Facility (MRF)/Aggregator Center”** means a Facility where non-compostable Solid Waste is aggregated and secondary and tertiary processes are carried out by the MCJ or any person or Agency authorized by MCJ to facilitate Segregation, Sorting, and recovery of recyclables from various components of waste by the authorized Informal Waste Collectors, informal recyclers or any other workforce engaged by the Local Body for the purpose before the waste is delivered or taken up for its Processing or final Disposal.

- 3.50 “Mustering Location”** is a designated spot within a ward to carry out the attendance of Waste Workers and vehicles. The number of Mustering Locations can be suitably and optimally finalized based on the size of the ward.
- 3.51 “Neighborhood”** means a clearly defined locality, with reference to its physical layout, character, or inhabitants.
- 3.52 “New Construction”** means all buildings under construction within the limits of the MCJ.
- 3.53 “Notified Service Provider/Agency”** means any person/any company, registered society, trust, partnership, limited liability partnership, and/or any other registered entity including registered organization of Waste Pickers and/or Waste Traders, SHGs, including bi-lateral agencies identified under any bi-lateral agreements which have been appointed by MCJ for providing services including that of waste Collection and transportation to Waste Generators who are not Bulk Waste Generators in a manner that is in compliance with all applicable regulations including labor law;
- 3.54 “Nuisance”** includes any act, omission, place, or thing which comes or is likely to cause injury, danger, annoyance, or offense to the sense of sight, smell, or hearing or which is or may be dangerous to life or injurious to health or property.
- 3.55 “Nuisance Detector”** means those employees who are appointed/designated by Municipal Corporation Jalandhar or the State Government to detect acts of Public Nuisance, directly or through non-human technological interventions.
- 3.56 “Occupier”** means and includes:
- (i) any Person who is paying or is liable to pay to the Owner the rent or any part thereof for the land, building(s), room(s), and/or similar Premises for occupation or use;

- (ii) an Owner in occupation of, or otherwise using his land, building(s), room(s), and/or similar Premises;
- (iii) a rent-free tenant of any land, building(s), room(s) and/or similar Premises;
- (iv) a licensee in occupation of any land, building(s), room(s), and/or similar Premises;
- (v) any Person who is liable to pay to the Owner damages for the use and occupation of any land, building, room(s), and/or similar Premises; and
- (vi) custodian of evacuee property in respect of evacuee property vested in him under the Administration of Evidence Property Act; and
- (vii) relevant head of a government department, in respect of properties under their respective control.

3.57 “Operator of a Facility” means a person or entity, who owns or operates a Facility for Handling and Processing Solid Waste which includes the MCJ, and any other entity or Agency appointed by the MCJ.

3.58 “Owner” means any person who exercises the rights of an Owner of any building, land, or part thereof.

3.59 “PPCB” means Punjab Pollution Control Board.

3.60 “Premises” means any land, building, or part of a building and includes any gardens and grounds appertaining to a building or part thereof and structures constructed on the land, used for purposes of residence, trade, industry, service, business, government or any other public or private purpose including weddings, banquets, meetings, exhibitions, organized Events, etc. It also includes any portion of a public road that is permitted by MCJ to be used for the time being for parking of vehicles, street vending, storage of materials at a work site, or for any public or private purpose whatsoever other than the movement of vehicles.

- 3.61 “Primary Collection”** means collecting, lifting, and removal of segregated Solid Waste from the Source including households, shops, offices, and any other non-residential Premises or from any Primary Collection Points or any other location specified by the MCJ.
- 3.62 “Primary Collection Point”** means the point from where the Primary Collection of garbage would be done by the Primary Collection vehicle.
- 3.63 “Processing”** means any scientific process by which segregated Solid Waste is handled for the purpose of reuse, Recycling, or transformation into new products.
- 3.64 “Processing Fee”** means a fee or support price as determined by MCJ to be paid to the Owner/concessionaire or Operator of a Facility or for Disposal of residual Solid Waste at the landfill being used, wherever felt necessary.
- 3.65 “Public Nuisance”** means any act, omission, offense, or wrongdoing in any Public Place that causes or is likely to cause injury, danger, annoyance, or offense to the sense of sight, smell, hearing, or disturbance to movement, work, or rest, or which is or may be dangerous to life or injurious to health or property.
- 3.66 “Public Place”** includes any road, arch road, viaduct, lane, footway, alley or passage, highway, causeway, bridge, square alley or passage whether a thoroughfare or not over which the public has a rite of passage and such places to which the public has access such as parks, gardens, recreation grounds, playgrounds, beaches, water bodies, water courses, public plazas and promenades, government and municipal buildings, public hospitals, markets, slaughterhouses, courts, etc.
- 3.67 “Public Street”** shall have the same meaning as specified in sub-section (43) of Section 2 of the Punjab Municipal Corporations Act, 1976.

- 3.68 “Receptacle”** means any storage container, including bins and bags, used for the storage of any category of Solid Waste.
- 3.69 “Recyclable Waste”** means the waste that is commonly found in Solid Waste and is also collectively and commonly called “Dry Waste”. These include many kinds of glass, paper, metal, plastic, textiles, electronics goods, etc.
- 3.70 “Recycling”** means the process of transforming segregated Non-Biodegradable Waste into new material or products or as raw material for producing new products which may or may not be similar to the original products.
- 3.71 “Redevelopment”** means rebuilding old residential or commercial buildings at the same site, where the existing buildings and other infrastructures have become dilapidated.
- 3.72 “Refuse”** means any waste matter generated out of different activities, processes either Biodegradable Waste/Non-Biodegradable Waste/Recyclable in nature in either solid or semi-solid form which cannot be consumed, used, or processed by the generator in its existing form.
- 3.73 “Refuse Derived Fuel (RDF)”** means fuel derived from a combustible fraction of Solid Waste like plastic, wood, pulp, or organic waste, other than chlorinated materials, in the form of pellets or fluff produced by drying, shredding, dehydrating, and compacting of Solid Waste.
- 3.74 “Resident Welfare Associations (RWAs)”** means a group or association of Owners or Occupiers of residential Premises of a particular Neighborhood or locality lying within the jurisdiction of MCJ, that may or may not be registered with the Registrar of Co-operative Societies, and which involves itself in civic issues pertaining to MCJ.

- 3.75 “Residual Inert Waste”** means and includes the waste and rejects from the Solid Waste Processing Facilities that are not suitable for Recycling or further Processing.
- 3.76 “Rules/SWM Rules”** means Solid Waste Management Rules, 2016
- 3.77 “Sanitary Landfill”** means the Facility for final and safe Disposal of Residual Inert Waste on land designed with protective measures against pollution of groundwater, surface water, fugitive air dust, wind-blown Litter, bad odor, fire hazard, animal menace, bird menace, pests or rodents, greenhouse gas emissions, persistent organic pollutants, slope instability, and erosion.
- 3.78 “Sanitary Waste”** means wastes consisting of used diapers, sanitary towels or napkins, menstrual cloth and cups, incontinence sheets, tampons, condoms, earbuds, toilet paper, band-aid, and any other similar waste.
- 3.79 “Schedule”** means the Schedule appended to these rules.
- 3.80 “Secondary Collection”** means collecting, lifting, and removal of segregated Solid Waste from the Secondary Collection Point.
- 3.81 “Secondary Collection Point”** means the point identified within the ward for transfer of Solid Waste after Primary Collection from the Primary Collection Point to the Secondary Collection Point through the designated vehicle for onward transportation of the waste to the Processing or Disposal Facility.
- 3.82 “Segregation”** means Sorting and separate storage of various components of Solid Waste namely Biodegradable Wastes including agriculture and dairy waste, Non-Biodegradable Wastes including Recyclable Waste, non-recyclable Combustible Waste, and Inert waste, Sanitary Waste including Domestic Hazardous Wastes, and construction and demolition (C&D) wastes.
- 3.83 “Service Charge/Fee”** means a specific fee imposed by the Authorized Waste Processor on the Bulk Waste Generator to cover the full or part cost of

providing Solid Waste Collection, transportation, Processing, and Disposal services as per the polluter pays principle.

- 3.84 “Solid Waste”** means and includes solid or semi-solid domestic waste, Sanitary Waste, commercial waste, institutional waste, catering and market waste and other non-residential wastes, Street Sweepings, silt removed or collected from the surface drains, horticulture waste, agriculture, and dairy waste, treated Bio-Medical Waste, Hazardous Waste, *excluding industrial waste, Bio-Medical Waste and E-Waste, battery waste, radioactive waste generated in the area under the local authorities and other entities mentioned in Rule 2 of SWM Rules, 2016.*
- 3.85 “Sorting”** means separating various components and categories of recyclables such as paper, plastic, cardboard, metal, glass, etc., from mixed Solid Waste as may be appropriate to facilitate Recycling.
- 3.86 “Source”** means the Premises in which the waste is generated, or a community storage center used by Owners/Occupiers of one or more Premises for segregated storage of MSW.
- 3.87 “Stabilized Biodegradable Waste”** means the biologically stabilized (free of pathogens) waste resulting from the mechanical/biological treatment of Biodegradable Waste; and only when stabilized can such waste be used with no further restrictions.
- 3.88 “Stabilizing”** means the biological decomposition of Biodegradable Wastes to a stable state where it generates no Leachate or offensive odors and is fit for application to farmland soil erosion control and soil remediation.
- 3.89 “Street Sweeping”** means sweeping all the streets, footpaths, pavements, and cleaning open roadside drains/mouth of shoulder drains and shall be done from one end to the other end on a schedule/daily basis through manual or mechanical means.

- 3.90 “Street Vendor”** means any person engaged in vending articles, goods, wares, food items, or merchandise of everyday use or offering services to the general public, in a street, lane, sidewalk, footpath, pavement, public park, or any other Public Place or private area, from a temporary built up structure or by moving from place to place and includes hawker, peddler, squatter and all other synonymous terms which may be local or region specific; and the words “street vending” with their grammatical variations and cognate expressions, shall be construed accordingly.
- 3.91 “SWM Cell”** comprises the Ward level, Divisional level, and Zonal level officers who will be responsible for the daily operations of SWM activities, along with the Head Office level SWM Supervisory officials.
- 3.92 “Tipping fee”** means a fee or support price determined by the local authorities or any state Agency authorized by the State government to be paid to the concessionaire or Operator of a Facility for Collection of segregated Solid Waste or for Disposal of residual Solid Waste at the landfill.
- 3.93 “Transfer station”** means a Facility created to receive Solid Waste from Primary Collection and transport in bulk in portable compactors on a hook loader/covered vehicles or containers to waste Processing and/or Disposal Facilities with the transfer of waste and its transport being undertaken as per the prescribed Standard Operating Procedure following the principle of No Garbage on Ground (NGoG) during transfer and zero spillage of garbage/waste during transport.
- 3.94 “Transportation”** means the conveyance of Solid Waste, either treated, partly treated, or untreated from one location to another in an environmentally sound manner through a specially designed and covered transport system so as to prevent foul odor, Littering on the ground and unsightly conditions.

- 3.95 “Treatment”** means the method, technique, or process designed to modify physical, chemical, or biological characteristics or composition of any waste so as to reduce its volume and potential to cause harm.
- 3.96 “User Fee/SWM User Fee”** means a specific fee imposed by the MCJ as per Rule 15(f) of SWM Rules, 2016 on the Waste Generator to cover the full or part cost of providing specific services of Solid Waste Collection, transportation, Processing, and/or Disposal services as per the polluter pays principle.
- 3.97 “Vacant Plot”** means any Land or open space belonging to a private party/person that is presently not occupied by them/him.
- 3.98 “Vermicomposting”** means the process of conversion of Biodegradable Waste into compost using earthworms.
- 3.99 “Waste Generator”** means and includes every person or group of persons, every residential premise and non-residential/commercial establishments/institutions including State and Central Govt establishments like Indian Railways, Defense establishments etc. which generate Solid Waste.
- 3.100 “Waste Hierarchy”** means the Solid Waste management priority order in which the Solid Waste is to be managed by giving emphasis in the following order to the 5 R(s) i.e., Refusal (prevention of use), Reduction, Reuse, Recycling & Recovery and only as a last option Disposal, i.e. with Prevention being the most preferred option and the Disposal at the landfill being the least.
- 3.101 “Waste Picker”** means a person, or groups of persons informally engaged in the Collection and recovery of Non-Biodegradable Waste from the Source of waste generation or from the Waste Generators directly and who earn their livelihood from the sale of the reusable and recyclable Solid Waste therein.
- 3.102 “Waste Storage Bin”** means any storage Facility set up and maintained collectively by Owners and or/Occupiers of one or more Premises for storage

of Solid Waste in a segregated manner in the Premises of any one of such Owners/Occupiers or in their common Premises.

3.103“Waste Workers” means all such persons who are regular employees of MCJ working in waste management.

3.104“Zero Discharge Ward” means a Ward that ensures that Solid Waste generated within the Ward is entirely Source segregated and collected in separate streams, the Biodegradable Waste is processed, treated, and disposed of through composting or Bio-Methanation within the Ward, recyclable materials are handed over to authorized Waste Pickers and recyclers and residual waste is given to waste collectors or agencies as designated. Such Wards shall also have to strive towards adhering to the Waste Hierarchy and phasing out single-use disposables usage completely.

3.105“Zero Waste Campus” means a residential or non-residential/commercial/ educational/government/official colony or campus/gated community which ensures that Solid Waste generated within the campus is entirely Source segregated and collected in separate streams, the Biodegradable Waste is processed, treated and disposed of through composting or bio-methanation *within the Premises, recyclable materials handed over to authorized Waste Pickers and recyclers* and residual waste given to waste collectors or Agency as designated. Such campuses shall also have to strive towards adhering to the Waste Hierarchy and phasing out single-use disposables usage completely.

CHAPTER II

SEGREGATION AND PRIMARY STORAGE

4. Segregation of Solid Waste into different categories at Source and storage: -

- a.** Every Waste Generator including Bulk Waste Generators shall be required to segregate Solid Waste at the Source of generation into the following categories, as applicable, namely:
- (i) Biodegradable Waste, also referred to as Wet Waste including Garden and Horticulture Waste,
 - (ii) Non-Biodegradable Waste, also referred to as Dry Waste including Bulky Waste and E-Waste,
 - (iii) Domestic Hazardous Waste, including Sanitary Waste,
 - (iv) Construction and Demolition (C&D) Waste.

Keeping in mind the growing population of the city and the pressing need to manage the waste, since notification of SWM Rules in 2016, MCJ shall strive to enforce compliance of Segregation at Source for all Waste Generators within one month of coming into force of these Bye-Laws.

- b.** In line with Rule 4(1)(a) of SWM Rules, 2016, the three different streams of waste as Biodegradable (Wet) Waste, Non-Biodegradable (Dry) Waste, and Domestic Hazardous Waste along with Sanitary Waste shall be Source segregated and stored separately, without mixing it, in specified Receptacles (without using any plastic garbage liners) for handing over to a Waste Picker or delivery to MCJ or Notified Service Provider, as the case may be. The Waste Generator shall ensure that Non-Biodegradable Waste such as packets, food containers, boxes, bottles, tetra pack cartons, and other disposable items are

cleaned and dried so that these items can be effectively recycled. All Solid Waste including Biodegradable Waste shall not be wrapped in plastic bags for handing over to the Waste Picker or MCJ or Notified Service Provider/Agency. There shall be only bin-to-bin transfer of such waste i.e., from segregated waste bin to bin (storage space) of waste collection vehicles.

- c. The color of the Receptacles/bins where the following three streams of segregated Solid Waste shall be stored before eventual handover to the Waste Picker or MCJ or Notified Service Provider/Agency, shall be:
 - (i) Green bin for Biodegradable/Wet Waste;
 - (ii) Blue bin/Reusable bags for Non-Biodegradable/Dry Waste; and
 - (iii) Red for Domestic Hazardous Waste.

- d. Sanitary Waste such as sanitary napkins, diapers, tampons, and similar products shall be securely wrapped in pouches provided by the manufacturers or Brand Owners or in paper wrappings, and all such Sanitary Waste shall be stored separately and handed over securely to the Waste Picker or MCJ or Notified Service Provider/Agency. All Bulk Waste Generators shall ensure that the provisions of these Bye-Laws are strictly complied with and that such Sanitary Waste is not disposed of in the drainage or sewerage systems but shall be handed over to the Authorized Waste Processor. Failure to comply with this shall lead to a Fine being levied as per penalties listed in Schedule VII.

- e. The Construction and Demolition Waste, Bio-Medical Waste, E-Waste, Hazardous Waste other than Domestic Hazardous Waste, and Industrial waste shall not be mixed with Solid Waste. These shall be handled as per the provisions under the specific Rules for the respective waste stream namely,

C&D Waste Management Rules 2016, Bio-Medical Waste Management Rules, 2016, E-Waste Management Rules, 2016 and Hazardous and other waste (Management and Transboundary Movement) Rules, 2016.

5. Responsibilities of specific categories of Waste Generators: -

- a.** The Waste Generators such as shops, commercial establishments, Street Vendors shall segregate the Solid Waste generated during the course of its activity such as food waste, permissible disposable plates, cups, cans, wrappers, coconut shells, leftover food, vegetables, fruits, and similar items in accordance with the categories specified in Bye-Laws 4(1) and shall have separate bins to store for this purpose, without any Litter/spillage on ground. Any Litter/spillage found in front or in and around the establishment or storage of non-segregated/ mixed waste shall be deemed as a violation by the establishment under this Bye-Law and a Fine shall be levied as per penalties listed in Schedule VII.
- b.** In every designated commercial area or areas with commercial establishments, it shall be the responsibility of the Market Associations or group of shop Owners to ensure that segregated waste bins (as per the type of waste generated) are kept and that there is no Littering and throwing of any type of Solid Waste on the roads, footpaths, drains, and other such public spaces. Any Litter/spillage found in front or in and around the establishment or storage of non-segregated/mixed waste in the commercial area shall be deemed as a violation under this Bye-Law and a Fine shall be levied as per penalties listed in Schedule VII.
- c.** Every Bulk Waste Generator or aggregation of Waste Generators maintaining common Receptacles on their Premises shall be responsible for the Collection of segregated Solid Waste from each individual Waste Generator within its

Premises and storing it in separate covered Receptacles in accordance with section 4 of this Bye-Law at the entry gate or a designated location on the ground floor of such Premises, to enable swift and timely Collection of such segregated waste in cases where the waste is not being processed in-situ.

- d. It shall be the responsibility of the Owner or Occupier of Premises to store the construction material and Construction and Demolition (C&D) waste well within the Premises or at the specified places notified by the Corporation and not encroach or block any public spaces like footpaths, roads, etc. The storage, Handling, and management of C&D waste shall be governed by C&D Waste Management Rules, 2016, and the Building Bye-Laws of MCJ.
- e. It shall be the responsibility of the Owner or Occupier of Premises to dispose of C&D waste at a place designated by MCJ for C&D Waste Processing and transport the same as per the Collection and transportation system notified by MCJ.

CHAPTER III

DELIVERY AND COLLECTION OF SOLID WASTE

- 6. **Notification of Collection System: -**
 - a. The Corporation shall facilitate a daily and timely Door-to-Door Collection for segregated waste at Source subject to a User Fee.
 - b. The Municipal Commissioner shall notify the Collection system applicable within each section of the Corporation's geographical jurisdiction.
 - c. **Wet, Dry, and Domestic Hazardous Waste:** The Corporation shall seek to ensure Door-to-Door Collection of segregated Wet and Dry Waste throughout its jurisdiction.

- d. **Other Waste:** The Corporation shall ensure that separate Primary Collection systems are established for Bio-Medical Waste, Construction and Demolition Waste, Garden and Horticulture Waste, Street Sweeping waste, Litter Waste, and Dead Animals as may be necessary under the respective Waste Management Rules of the Central Government applicable to the Corporation.
- e. The Municipal Commissioner may notify a separate Primary Collection system for particular categories of generators such as Hotels and Eateries, slaughterhouses, Dairies, etc., or particular categories of waste such as E-Waste, Bulky Waste, etc., as it may deem necessary or convenient.
- f. Every generator of Solid Waste shall ensure delivery of segregated Solid Waste to the waste Collection system notified by the Municipal Commissioner at such times and places as may be notified.
- g. No waste shall be handed over during Collection in a manner that would endanger the health, of either the Waste Generator, the collector or Collection Agency, or the general public, create a risk of traffic, harm the environment, create a Nuisance, produce odor or result in Littering.
- h. Where the Municipal Commissioner has notified a Door-to-Door Collection System, each generator shall ensure delivery of segregated Solid Waste to the Primary Collection Point, i.e. door-step/gate/point of entry from a public road or Community Bin, as may be prescribed or notified.
- i. Where the Municipal Commissioner has notified a Point-To-Point Collection System, each generator shall ensure delivery of segregated Solid Waste into Community Containers or directly to waste collectors/vehicles, as may be prescribed or notified.
- j. Each aggregation of generators or any generator with large Premises specified by the Corporation on this behalf shall ensure the Collection and delivery of segregated Solid Waste to the notified Collection system, whether generated

or brought within its Premises, by engaging waste-pickers, private safai workers, or Agents. Where such Solid Waste is not segregated at Source, the aggregation shall be entitled to refuse Collection from such individual generators. Appropriate penalty charges as prescribed in these Bye-Laws for non-Segregation of Solid Waste per household will be applicable.

- k. Every generator shall provide free and easy access to Primary Collection Points/Community Bins to waste-pickers/employees/Agents engaged by the Corporation for Primary Collection.

CHAPTER IV

PROCESSING AND DISPOSAL OF SOLID WASTE

7. Facilities to be provided by MCJ: -

a. Dry Waste Collection Centers and Materials Recovery Facility for Dry Waste:

- (i) MCJ may set up Dry Waste Collection Centers (DWCCs) and/or Materials Recovery Facilities in its wards and the same shall be operated by MCJ through its own employees (regular/outsourced), Informal Waste Collector organizations/Waste Pickers & Self-Help Groups integrated into the MCJ's Dry Waste Collection system and Sorting of Non-Biodegradable Waste (dry).
- (ii) The DWCCs and/or Materials Recovery Facility may be mechanized to ensure efficient Sorting and storage of various categories of Dry Waste and have adequate infrastructural Facilities such as electricity, drinking water, and toilets which are sustainably designed as green buildings.

b. Deposit Centre for Domestic Hazardous Waste:

- (i) An appropriate number of deposit center(s) for the Collection and receipt of Domestic Hazardous Waste may be set up within the jurisdictional limits of the Corporation by MCJ or the Notified Service Provider at a suitable location(s) as the case maybe. Such Facilities may be set up in a manner as per guidelines prescribed by the PPCB/CPCB and other appropriate governmental agencies. In wards where DWCCs are already set up, a portion of DWCC may be earmarked & developed as a deposit center for Domestic Hazardous Waste in accordance with applicable regulations.
- (ii) The Domestic Hazardous Waste/Sanitary Waste at the Secondary Storage/transfer Facilities and/or deposit centers shall be processed in accordance with Section 8 (c) of the Bye-Laws.

8. Processing of different categories of Solid Waste: -

The MCJ shall ensure that adequate Processing Facilities are set up either through itself or through the Waste Generator, MCJ, Notified Service Provider, Authorized Waste Processor, and/or any other Person involved in Handling or management of Solid Waste and shall ensure that different categories of Solid Waste are processed in the following manner, namely: -

- a. **Processing of the Biodegradable Waste (Wet Waste):** Decentralized and/or centralized Processing such as pit composting, Vermicomposting, microbial composting, Aerobic Composting, Anaerobic Digestion, Bio-Methanation or any other PPCB/CPCB-approved process for bio-stabilization of Biodegradable Waste shall be adopted for Processing of Biodegradable Waste. Fresh Biodegradable Waste may also be used as animal feed if such waste is safe for consumption by livestock and on farmlands as is the practice presently

and this could also be considered as one of the methods of Disposal of wet waste, in consultation with PPCB.

- b. **Processing of Recyclable Non-Biodegradable Waste (Dry Waste):** The Recyclable Non-Biodegradable Waste shall be sent to
 - (i) Dry Waste Collection Centers, Materials Recovery Facilities for Sorting and baling of Dry Waste and thereafter to authorized Recycling units; or
 - (ii) directly to authorized Recycling units to be turned into raw materials for producing new products.

- c. **Processing of Domestic Hazardous Waste including Sanitary Waste:** Domestic Hazardous Waste shall be processed through TSDF (Treatment Storage Disposal Facility) authorized by the PPCB, Incineration, and/or any other suitable method determined by the PPCB/CPCB. Sanitary Waste will be processed at the nearest common biomedical treatment Facility and/or incinerators along with other Bio-Medical Waste generated within the MCJ. Only process rejects and Inerts from these Processing methods shall be transported to Sanitary Landfills for final Disposal. In the long term, MCJ would take steps to set up its own TSDF.

- d. **Processing of Non-Recyclable Non-Biodegradable Waste:** The Non-Biodegradable Waste that cannot be recycled and has a calorific value exceeding 1500 kcal/kg shall be used for Co-Processing or Refuse-Derived Fuel (RDF) for a combustible fraction of waste or supply as feedstock to Solid Waste based power plants or cement kilns. Segregated combustible fraction that is less than 1500 kcal/kg can be treated as per applicable CPCB and/or PPCB guidelines.

- e. **Processing of Construction and Demolition Waste:** The Construction and Demolition Waste shall be processed in accordance with C&D Rules (including separate guidelines issued by MCJ) and shall be transported to appropriate Processing plants, landfills, and/or other designated locations.
- f. **Processing of slaughterhouse waste:** Waste generated from slaughterhouses, poultry, meat, and fish markets shall be processed or disposed of through Rendering, Composting, Bio-Methanation, controlled Incineration, or deep burial where stipulated scientific standards are followed and/or by any other method prescribed by CPCB and/or PPCB, as applicable.
- g. **Processing of special streams of waste:** To the extent possible, specific streams of Solid Waste such as leaf Litter, tender coconuts, sugarcane, cow dung, and thermocol shall be sent for Processing to leaf Litter Processing units, tender coconut waste Processing units, and other appropriate Processing Facilities wherever available, as approved by CPCB and/or PPCB.
- h. **Disposal at Sanitary Landfills and Aim to Reach Zero Landfill:** The residual Solid Waste and Inerts that cannot be processed in any of the methods set in abovesaid Clauses 8 (a) to (g) above shall be disposed of in a Sanitary Landfill in a scientific manner. MCJ shall strive to ensure that the residue from different Processing Facilities shall not exceed the norms prescribed by CPCB and/or PPCB. Until 100% waste Segregation at the Source is achieved, MCJ shall strive to take up secondary Segregation at Processing Facilities/plants and landfill sites, so that Sanitary Landfills can be operated as per SWM Rules

2016. The MCJ shall strive towards a goal where only minimal Solid Waste and Inerts shall be disposed of in Sanitary Landfills (Zero landfilling).

- i. **Decentralized Processing of waste:** The highest priority shall be given to on-site Processing of Biodegradable Waste in commercial & institutional campuses and decentralized block-level and ward-level Processing for door-to-door collected waste. Similarly, focus should be on encouraging home composting of wet waste at the household level. Through decentralized Dry Waste Collection Centers at the ward level, even Non-Biodegradable Waste (Dry) shall be collected, sorted, and recycled in a decentralized manner.

9. Requirements of Processing Facilities & Sanitary Landfill: -

- a. The Processing Facilities and Sanitary Landfills should conform to the norms laid out by statutory authorities. These Facilities should have weighbridges/ weighing scales to measure and record the amount of waste brought to the units. They should also have other devices to track and record the entry of transport vehicles like boom barriers, RFID recorders, CCTV, etc.
- b. All rejects, residues and surplus unprocessed waste shall be temporarily stored at a place convenient for delivery to the notified Collection system, in closed Receptacles with protective measures against Littering, Public Nuisance, foul odor, etc. The Facilities shall have adequate utilities to ensure hygienic conditions, and avoidance of Nuisance to the public or to workers operating the Facility, including water and areas for washing, electricity, and toilets.

- c. All Processing Facilities shall comply with any additional standards, specifications, and guidelines notified by PPCB, CPCB, MCJ, and/or relevant authority or prescribed by any law for the time being in force.

10. Other provisions relating to the Processing of Solid Waste and certain Waste Generators: -

- a. In line with Rule 4, sub-rules (6),(7), and (8) of the SWM Rules 2016, it shall be mandatory for all Resident Welfare and Market Associations, all gated communities/housing societies, which have more than 100 dwelling units or commercial establishments and institutions with a plot area exceeding 3000 sq. mtrs area or generating more than 50 kgs a day to have their Biodegradable Waste processed, treated and disposed of through composting or Bio-Methanation within the Premises itself to the extent of space available. An exception to the avail of the services of an Authorized Waste Processor would be considered only where there is an absolute constraint of space within Premises. The waste shall be collected and stored in separate streams and recyclable materials shall be handed over to authorized Waste Pickers and recyclers.
- b. It shall be mandatory for new buildings, structures, gated communities/housing societies, and group housing that propose to have more than 100 dwelling units; corporate or commercial complexes, institutions, and/or constructions coming up after notification of these Bye-Laws, which have more than 100 units or are expected to generate waste of more than 50 kgs a day or having a plot area exceeding 3000 sqm to
 - (i) allocate suitable space within the site in proportion to the estimated quantum of Solid Waste that would be generated and must be stored; and

- (ii) set up Processing units for onsite Processing of Biodegradable Waste through composting, Bio-Methanation, and/or any other technology approved by PPCB/CPCB or any other appropriate government authority
 - (iii) set up Sorting and temporary storage space for Dry Waste collected before it is sent to recyclers/Informal Waste Collector organizations.
- c.** The markets managed and/or set up by the Punjab State Agricultural Marketing Board (PSAMB) shall:
- (i) mandatorily ensure that their Biodegradable Waste is processed through composting, Bio-Methanation, or any other methods approved by the PPCB/CPCB within their respective Premises (in-situ);
 - (ii) use fresh Biodegradable Waste as animal feed, if such waste is safe for consumption by livestock, in a hygienic and visually clean manner; and
 - (iii) handover their Non-Biodegradable Waste to the Collection vehicle that will be provided by MCJ on dates and times notified by MCJ. For Collection and Processing of the Non-Biodegradable Waste, such markets shall be liable to pay the SWM User Fee as specified in Schedule VI.
- d.** MCJ shall enforce in-situ Processing of Bulk Horticulture and Garden Waste in parks, gardens, and similar appropriate places, as far as possible. MCJ through itself and/or a Notified Service Provider may strive to set up small-scale composting or Bio-Methanation plants in public parks, playgrounds, recreation grounds, gardens, markets, large Vacant Plots owned and maintained by MCJ, any other public authority or governmental department.
- e.** MCJ shall facilitate the construction, operation, and maintenance of Solid Waste Processing Facilities and associated infrastructure on its own or through

any Agency for optimum utilization of various components of Solid Waste by adopting suitable technology including the guidelines issued by the Ministry of Housing and Urban Affairs from time to time and standards prescribed by the Ministry of Environment and Forests so that the dependency of waste Disposal on the Sanitary Landfills can be minimized to the maximum extent possible.

- f.** The Notified Service Providers/Agencies and/or Authorized Waste Processors as applicable shall be allowed to dispose of or sell the Recyclable Non-Biodegradable Waste to the Waste Traders or authorized Recycling units which recycle waste in accordance with the provisions of these Bye-Laws and shall be entitled to retain the amounts realized from these sales.
- g.** The Bulk Waste Generators who do not use the services of MCJ (or the Notified Service Provider engaged by it), under these Bye-Laws shall be required to submit an annual return on the amount of Solid Waste generated at its Premises which is collected, processed and disposed of in the form specified in Schedule II.
- h.** The Authorized Waste Processors will be required to register themselves with MCJ subject to any authorization required under the law before they undertake services and be required to file periodic returns to MCJ with respect to its operations i.e. areas of operation, Waste Generators serviced, waste collected and processed, charges levied, etc. They shall also have to comply with the directions issued by MCJ from time to time.

11. Disposal of Solid Waste and Legacy Waste Management: -

- a. Bio-Medical Waste, E-Waste, hazardous chemicals, and industrial waste shall be collected, processed, and disposed of in accordance with the relevant rules framed under the Environment (Protection) Act, 1986. MCJ shall be responsible for the management of these specific streams of waste only to the extent that the respective rules mandate it.
- b. Disposal by burning of any type of Solid Waste on any Premises, roadsides, or any private or public property including at Vacant Plot is strictly prohibited and would attract a penalty as per Schedule VII of these Bye-Laws. Similarly, no Waste Generator shall throw or bury Solid Waste on streets, open public spaces, or in drains or water bodies.
- c. MCJ shall undertake on its own or through any other Agency, the construction, operation, and maintenance of the Sanitary Landfill in accordance with standards prescribed under SWM Rules 2016 and associated infrastructure for Disposal of residual waste (i.e. Solid Waste that cannot be processed in accordance with Bye-Laws 8(a) to (g)) and Inerts.
- d. MCJ shall also investigate and analyze all old open Dumpsites and existing operational Dumpsites for their potential of biomining and bioremediation and whenever feasible, take necessary actions to bio-mine or bioremediate these sites as part of its commitment towards legacy waste management as prescribed in Rule 15 (zj) of SWM Rules 2016.
- e. In the absence of the feasible potential for biomining and bioremediation of Dumpsite, it shall be scientifically capped as per landfill capping norms to

prevent further damage to the environment, in line with Rule 15 (zk) of SWM Rules, 2016. The bioremediation or capping of old and abandoned Dumpsites shall be carried out by MCJ within one year of notification of these Bye-Laws.

CHAPTER V
WELFARE OF WASTE WORKERS AND INTEGRATION OF THE
INFORMAL SECTOR

12. Welfare, occupational safety, and training of Waste Workers and other personnel

a. Welfare measures:

- (i) MCJ shall issue identity cards to Waste Workers and other eligible workers working in waste management.
- (ii) MCJ shall ensure compliance with all labour and welfare regulations and schemes applicable to its eligible Waste Workers working in the waste management sector in relation to wages, working hours, holidays, statutory benefits such as provident fund, employee's state insurance, and maternity benefits. The Street Sweepers shall be paid salary directly by MCJ.
- (iii) There shall be regular medical check-ups of the eligible Waste Workers working in waste management for occupational diseases and shall include examination of respiratory organs and treatment of skin injuries and other occupational and lifestyle diseases.

b. Protective equipment and other Facilities:

- (i) MCJ shall ensure the provision of two pairs of uniforms, protective footwear, reflective jackets, and raincoats once a year and other personal protective equipment like hand gloves, masks, and other appropriate personal protective

equipment at least once in two months to all workers working in waste management. MCJ shall also enforce such compliance from the Notified Service Providers engaging the workforce for Solid Waste management.

- (ii) MCJ shall also provide potable water, toilets, changing rooms, and first-aid Facilities to all the workers involved in waste management.
- (iii) MCJ shall also extend health insurance and conduct annual medical check-ups of all the workers involved in waste management.

c. Training and capacity building:

Periodic training shall be undertaken by MCJ through reputed institutes/Government Agencies to educate Waste Workers involved in Handling and management of Solid Waste on various topics such as collecting and transporting Solid Waste in a segregated manner, Processing & disposing of the Solid Waste in a manner specified in the SWM Rules 2016 and these Bye-Laws, and on use of PPEs, occupational health and safety, and environment & safety standards among others.

13. Integration of Informal Waste Collectors: -

- a. Issuance of Identity Cards:** MCJ shall, either through itself or through an appointed Agency, carry out surveys and drives to identify Waste Pickers and shall issue Identity Cards to Waste Pickers, so identified. MCJ shall maintain records of Waste Pickers operating within its jurisdiction.
- b. Involvement in Door-to-door Waste Collection:** MCJ shall establish a system to recognize individuals and organizations of Waste Pickers or Informal Waste Collectors and promote and establish a system for integration

of these authorized waste-pickers and waste collectors to facilitate their participation in Solid Waste management including Door-to-Door Collection of waste subject to a User Fee. MCJ shall also notify such a system to the public.

- c. Involvement in Dry Waste management activities:** MCJ shall make efforts to streamline and formalize Solid Waste management systems and endeavor that the Waste Pickers, Waste Traders, and other informal sector players in waste management are given priority to upgrade their work conditions and are integrated into Dry Waste management. MCJ shall facilitate the delivery and sale of Non-Biodegradable Waste (especially non-recyclable Non-Biodegradable Waste) from Waste Pickers at DWCCs and Materials Recovery Facilities.
- d. Training and capacity building:** Periodic training and capacity building exercises shall be undertaken by MCJ, either through itself and/or reputed Notified Service Providers to train and educate Informal Waste Collectors on various topics such as environment, health, and safety standards, requirements of SWM Rules and other regulations, authorized Processing Facilities for Non-Biodegradable Waste among others.
- e. Protective equipment and other Facilities:**

 - (i) MCJ may ensure the provision of two pairs of uniforms, protective footwear, reflective jackets, and raincoats once a year, other personal protective equipment like hand gloves, masks, and other appropriate personal protective equipment at least once in two months to all workers working in waste management.

- (ii) MCJ may also provide potable water, toilets, changing rooms, and first-aid Facilities to all the workers involved in waste management.
- (iii) MCJ may also extend health insurance and conduct an annual medical check-up of all the workers involved in waste management.

CHAPTER VI

LITTERING AND PUBLIC NUISANCE

14. Prohibition of Littering and provision of Litter Bins: -

a. Littering in any public, open, or Vacant Plot:

- (i) No Person shall throw, deposit, or cause to be thrown or deposited any Solid Waste in any Public Place, including in any type of water body (natural or manmade) except in a manner provided for in these Bye-Laws, the Environment (Protection) Act, 1986, the Punjab Municipal Corporation Act, 1976, the SWM Rules 2016, or any other applicable act or rules or guidelines framed thereunder.
- (ii) It shall be the responsibility of the Owner of any Vacant Plot to ensure maintenance of the said property in a clean and hygienic manner.
- (iii) MCJ may serve a notice on the relevant Waste Generator and/or Owner of the Vacant Plot, as the case may be, requiring such Person to clear any waste on such Premises in a manner and within a time specified in such notice.
- (iv) If the Person on whom the notice has been served fails to comply with the requirements imposed by the notice, MCJ shall take all or any of the following actions:
 - A. enter the Premises and clear the waste and recover from the Person the expenditure incurred in having done so; or
 - B. impose penalties as the case may be in accordance with these Bye-Laws.

- b. **Litter-throwing from vehicles:** No person, whether a driver or passenger in a vehicle, shall litter upon any street, road, sidewalk, playground, garden, traffic island, or other Public Place.
- c. **Litter from goods vehicles:** No person shall drive or move any truck or other goods vehicle unless such vehicle is so constructed and loaded so as to prevent any load, contents, or Litter from being blown off or deposited upon any road, sidewalks, traffic island, playground, garden or other Public Places.
- d. **Nuisance by pet animals:** It shall be the responsibility of the Owner of any pet animal to promptly scoop or clean up any droppings by such pet on the street or any Public Place and take steps for its proper Disposal.

15. Prohibition of Public Nuisance: -

- a. No person shall create any Public Nuisance such as spitting, urinating, defecating, feeding animals/birds or allowing their droppings, or any other object or keeping any type of storage in any Public Place except in such public Facilities or conveniences specifically provided for any of these purposes and permitted by concerned authorities. The provisions of these Bye-Laws relating to Public Nuisance will be construed and implemented in harmony with the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014. However, the duties and responsibilities of Waste Generators as per Rule 4 of SWM Rules, 2016 shall be applicable to all generators including Street Vendors as detailed in Rule 4(5) of SWM Rules, 2016.
- b. MCJ shall strengthen and incentivize the system of Nuisance Detectors by providing them:

- (i) the power to levy spot Fines in accordance with Schedule VII, using Fine books or digital handheld equipment;
- (ii) suitable uniforms, vehicles, wireless equipment, etc.; and

CHAPTER VII
IDENTIFICATION OF BULK WASTE GENERATORS AND THEIR
DUTIES

16. Identification of a Bulk Waste Generator

- a. **Notice and verification:** The following Waste Generators are considered Bulk Waste Generators, and they shall comply with the applicable provision of these Bye-Laws
 - (i) Residential Waste Generators with more than 100 Multi Dwelling Units (MDUs)
 - (ii) Commercial and Institutional Waste Generators generating Solid Waste of more than 50 kgs per day or are located on the Premises with a site area of more than 3000 sqm.
- b. MCJ through itself or a Notified Service Provider, shall carry out a field survey as per its own records to identify individual Bulk Waste Generators and issue notices to them in the format as provided under SWM Rules 2016.
- c. MCJ in the future will also ensure random verifications continue. If any self-declaration is found untrue, the Occupier of the Premises will be liable to bulk generator charges/fees from the date of effect as per public notice and in addition, another 100% of the fees payable as penal charges.

17. Duties of Bulk Waste Generators: -

- a.** All Bulk Waste Generators shall ensure Segregation of Solid Waste at Source within their Premises in the manner specified below and facilitate Collection, Processing, and Disposal of segregated Solid Waste in the manner specified in these Bye-Laws. The Biodegradable Waste shall be processed, treated, and disposed of through composting or Bio-Methanation within the Premises itself, to the extent of space available. The option to avail the services of an Authorized Waste Processor or a concessionaire can be considered where there is an absolute constraint of space within Premises subject to intimation to Municipal Corporation Jalandhar.

- b.** As mentioned above, in the exceptional Event that the Bulk Waste Generator is unable to process its Biodegradable Waste on-site due to space constraints, it may obtain the services of an Authorized Waste Processor or a concessionaire for Collection, Processing, and Disposal of segregated Solid Waste on mutually agreed terms including fees for such services. MCJ shall call upon the Authorized Waste Processors or concessionaires to submit the fees charged by them and establish that the fees are fair and reasonable.

- c.** All Bulk Waste Generators shall, either-
 - (i) by their own arrangement, process the Non-Biodegradable Waste in accordance with these Bye-Laws and SWM Rules 2016; or
 - (ii) engage Authorized Waste Processors or a concessionaire for Collection, transportation, and Processing of their Non-Biodegradable Waste on mutually agreed terms;

- d. All Bulk Waste Generators shall engage an Authorized Waste Processor or a concessionaire for the Collection, transportation, and Processing of their Domestic Hazardous Waste and Sanitary Waste on mutually agreed terms.
- e. The Authorized Waste Processors or concessionaires will be required to register themselves with MCJ subject to any mandatory Authorization required under the law before they undertake services of Collection, Transportation, and Processing for Bulk Waste Generators, on payment of registration fee as prescribed by MCJ. They shall also be required to file periodic returns to MCJ with respect to their operations i.e. areas of operation, Waste Generators serviced, waste collected and processed, charges levied, etc. They shall maintain all records for traceability of waste from the Primary and Secondary Collection Points up to the Processing and Disposal point for audit purposes. They also must comply with the directions issued by MCJ from time to time. MCJ would prescribe registration/annual renewal fee payable for such Authorized Waste Processors or concessionaires operating within the limits of MCJ and Municipal Corporation Jalandhar will have the right to inspect the Premises where the waste is being processed.

CHAPTER VIII

EVENTS AND PUBLIC GATHERINGS

18. Social gatherings/Events: -

- a. No person shall organize an Event or gathering of more than one hundred Persons at any licensed or unlicensed place without intimating MCJ in plain paper application at least three working days in advance. Such Person shall ensure Segregation of Solid Waste at Source and handing over of segregated

Solid Waste in the manner specified in these Bye-Laws no later than 3 hours after the completion of the Event. In case the organizers of such an Event wish to avail of the services of MCJ for the cleaning, Collection, and transport of Solid Waste generated as a result of that Event, they shall apply to the concerned authority at MCJ and pay the necessary charges in advance as may be fixed for this purpose by MCJ.

19. Public gatherings and Events in Public Places: -

- a.** In the Event of public gatherings and Events in Public Places for any reason (including for processions, exhibitions, circuses, fairs, political rallies, commercial, socio-cultural Events, protests, and demonstrations, etc.) where police or MCJ permission is required, it shall be the responsibility of the organizer of such Event or gathering to ensure the cleanliness of that area after the Event and also that the Solid Waste is segregated, collected and processed in accordance with these Bye-Laws no later than 3 hours after the completion of the Event. And in case of failure on the part of the organizer to clean the area, the Municipal Corporation Jalandhar will charge a fine for cleanliness of that area as per Schedule VII.
- b.** Services of MCJ: In case the organizers of the public gatherings and Events wish to avail of the services of MCJ for the cleaning, Collection, and transport of Solid Waste generated as a result of that Event, they shall apply in advance to the concerned authority at MCJ and pay the necessary User Fees as chargeable, in advance for this purpose to MCJ.

CHAPTER IX
SWM USER FEE FOR MANAGEMENT OF SOLID WASTE

20. User Fee: -

- a.** An SWM User Fee as per provisions of Rule 15(f) of SWM Rules 2016 shall be payable by all Waste Generators excluding Bulk Waste generators for provision of services for collection, transportation, processing and disposal of Solid Waste by MCJ to cover full or part cost at the rates as specified in Schedule VI. The SWM User Fee mentioned in Schedule VI, part 1B shall stand automatically increased by 5% every year (rounded off to the nearest multiple of Rs. 5/- with effect from April 1st of each successive year, unless specifically increased to a higher level as per need, at any time during the year. These rates shall be advertised on the website of MCJ.
- b.** It is clarified that the Waste Generators other than Bulk Generators who process their segregated Solid Waste in accordance with these Bye-Laws including the on-site composting or bio-methanation of wet waste shall avail at least 50% rebate on user fees to MCJ.
- c.** The SWM User Fee shall be collected in person or through online payment by MCJ, authorized Waste Pickers, and/or any other agency/Person authorized by MCJ. The periodicity and manner and mechanism of collection of User Fees shall be detailed through a separate order/notification.
- d.** A surcharge of 5% per month shall be charged if the Waste Generators fail to pay the User Fee within 3 months of raising the demand for the amount by MCJ. The surcharge amount may be revised from time to time by MCJ.

- e. In case of default of payment of SWM User Fee for more than 6 (six) months, MCJ or any other competent authority may recover the SWM User Fee along with the surcharge from the defaulter as taxes or recovery of sums payable by distress under the Punjab Municipal Corporations Act, 1976. In addition, MCJ and/or the Notified Service Provider shall also have the discretion to stop providing Solid Waste management services till such SWM User Fee along with the surcharge amount is paid by the defaulter.
 - f. All amounts collected as SWM User Fee by MCJ under these Bye-Laws shall be transferred to a separate escrow bank account maintained for funds used for Solid Waste Management. These amounts shall be necessarily used towards MCJ's operation and maintenance costs for providing Solid Waste management services under these Bye-laws, salaries of personnel, incentives, grants and other uses as may be considered appropriate by MCJ from time to time. Such funds shall not be diverted for any other non-core SWM activities.
- 21. Service Charge leviable on Bulk waste generators by Authorized Waste Processors:**
- a. All Authorized Waste Processors shall declare to MCJ their Service Charges that are leviable to Bulk Waste Generators.
 - b. Based on the declaration of Service Charges leviable for the Solid Waste management services provided by an Authorized Waste Processor, MCJ, in turn, shall publish the Service Charge guidance rates for the information of the Waste Generators so that they may not fall prey to unreasonable rates demanded on the ground by the Authorized Waste Processors.

- c. MCJ, by itself or through an Agency or Service Provider shall prepare the database of all the Waste Generators within MCJ limits for the purpose of levying SWM User Fee and this database shall be updated regularly and published on the website of MCJ.

CHAPTER X

NON-COMPLIANCE OF BYE-LAWS, SPOT FINES, AND PENALTIES

22. Spot Fines: -

The Nuisance Detectors authorized by the Commissioner, Corporation shall have the power to levy spot Fines for violations of Bye-Laws (Littering) and Bye-Laws 15 (Public Nuisance). However, the amount of such spot Fines shall not normally exceed the amount specified in Schedule VII, unless necessitated and such higher Fine ratified subsequently by an authority immediately higher to the authority levying the Fine.

23. Penalties for non-compliance of Bye-Laws: -

- a. Whoever contravenes or fails to comply with any of the provisions of the SWM Rules and/or these Bye-Laws shall be punished with a Fine as specified in Schedule VII.
- b. MCJ shall serve a notice to the Occupier of any Premises or to any such person whom such an officer as designated by the relevant authority has a reason to believe that the Occupier of the Premises has violated the provisions of the Bye-Laws and/or the SWM Rules 2016 to clear any waste on such Premises, requiring such Premises to be cleaned. The notice under this Bye-Law shall

give such particulars of the circumstances alleged to constitute the offense and shall specify the time period for clearing the waste, the amount of penalty, and to whom and the address at which the fixed penalty may be paid.

- c.** If a person on whom a notice has been served, fails to comply with the requirements imposed by the notice, such person shall be guilty of the violation of the Bye-Laws and is liable to a fine as prescribed under Schedule VII.
- d.** In case of second contravention or non-compliance with the Bye-Laws and/or SWM Rules 2016, MCJ shall have the power to levy a Fine which could be up to twice the amount or as specified against the offense in Schedule VII. In case of third contravention or non-compliance, MCJ shall have the power to levy a Fine which could be up to thrice of the amount specified or more against the offense in Schedule VII. Thereafter, in case of a fourth contravention, MCJ shall have the power to suspend/cancel the trade license or take any other appropriate legal action against the offender, including the sealing of the property/Premises. In case the offense is of a serious nature having a larger environmental impact or leading to public health hazard, higher Fines than that notified in Schedule VII may be levied.
- e.** The Fine mentioned in Schedule VII shall be revised upward from time to time as needed and as decided by MCJ. In addition, MCJ, in accordance with applicable law, may at any time alter, amend, or vary any of the entries as mentioned in Schedule VII of these Bye-Laws in order to increase the penalties.

- f.** MCJ shall take appropriate departmental action against the employees of MCJ, if any of them mix segregated Solid Waste at any point of Collection or transportation, fail to pick up Solid Waste during the specified days and time slots, or violate any of the provisions of these Bye-Laws and the SWM Rules 2016.
- g.** If a Notified Service Provider or Selected Vendor or Authorized Waste Processor contravenes or fails to comply with any of the provisions of the SWM Rules or these Bye-Laws, MCJ shall be liable to fine as per Schedule VII.

 - (i) Suspension/termination of contract or arrangement with MCJ for Solid Waste Management/Bulk Waste management/Solid Waste management, cancellation of a registration certificate or any other authority granted by MCJ; and/or
 - (ii) Suspension or revocation of any license to operate any Solid Waste Collection, transportation, or Processing Facility under these Bye-Laws, SWM Rules, and/or applicable regulations in MCJ jurisdiction for at least five years.
- h.** MCJ is at liberty to initiate appropriate proceedings under any other law in addition to any action under these Bye-Laws and the Punjab Municipal Corporations Act, 1976 as the case may be such as the Environment (Protection) Act, 1986, the Indian Penal Code, 1860, the Water (Prevention and Control of Pollution) Act 1974, the Air (Prevention and Control of Pollution) Act 198, Food Safety and Standards Act, 2006 for violation of any provisions thereunder.
- i.** All amounts collected as spot Fines and penalties by and on behalf of MCJ under these Bye-Laws shall be transferred to a separate escrow bank account

maintained for funds for Solid Waste management. These amounts shall be used towards MCJ's operation and maintenance costs for providing Solid Waste management services under these Bye-Laws, salaries of personnel, incentives, grants, and other uses as may be considered appropriate by MCJ from time to time and shall not be diverted for any other purposes.

- j.** Any appeal against the levy of penalties and spot Fines should be filed within fifteen days of the Fine imposed to the Additional Commissioner of Municipal Corporation Jalandhar who shall decide on the same within 15 (fifteen) days from the date of such appeal.
- k.** Failure to pay the Fine within the time period (as notified by the Municipal Corporation), by the property Owner or the Occupier will attract an additional 12% simple annual interest rate on the property tax.

CHAPTER XI

OTHER RESPONSIBILITIES AND DUTIES OF MCJ

24. Other Responsibilities and Duties of MCJ: -

In addition to the responsibilities and duties specified in other Chapters of these Bye-Laws, MCJ shall also have the following additional duties, namely:

a. Review of the functioning of Authorized Waste Processors registered with MCJ:

MCJ shall regularly review the Facilities and operations of the Authorized Waste Processors to ensure that they are in compliance with the Authorization and registration conditions, provisions of the SWM Rules and these Bye-Laws. In the Event of any non-compliance, including charging the Waste Generator

more than that declared, MCJ can take action against the defaulting Authorized Waste Processors including notice of remedial action, cancellation of the registration for provision of services, imposition of Fines and penalties as specified in these Bye-Laws.

b. Publicity and citizen information services:

- (i) In line with Rule 15 (zg), MCJ shall publicize the provisions of the SWM Rules 2016 and these Bye-Laws on the website of Municipal Corporation Jalandhar so that all citizens are made aware about the duties of citizens and MCJ in relation to provisions of Segregation, Recycling, Littering, Nuisance, penalties and Fines. MCJ shall provide information about composting, biogas generation, reuse & Recycling, and Decentralized Processing of waste at the community level by conducting training classes, seminars, and workshops.
- (ii) The MCJ shall publish the Solid Waste management information manuals which will provide detailed data and information on the Municipal Corporation Jalandhar's website and which will help support and guide the implementation process on the ground. The same shall be updated from time to time.

c. SWM Cell and designated/nodal officers:

- (i) In order to streamline the planning, operations, and management of the SWM System, MCJ shall set up a Solid Waste Management Cell. The Cell shall continually strive to protect public health by providing quality waste management services that are integrated, inclusive, and efficient and aim to carry out duties and responsibilities as listed in Rule 15 of SWM Rules, 2016. The SWM Cell shall have a two-level structure- At the Head Office and at the Zonal Level.

- (ii) The official or authority concerned with the enforcement of SWM Rules, and these Bye-Laws shall designate officers/nodal officers under their control who shall be responsible for,
 - A. implementing the responsibilities of MCJ specified under these Bye-Laws,
 - B. addressing grievances of the Waste Generators and suggestions for improvements in the implementation of the Bye-Laws,
 - C. levy Fines and penalties, and
 - D. other functions as may be deemed appropriate by MCJ, from time to time.

d. Transparency and public accessibility:

To ensure greater transparency and public accessibility, MCJ shall provide the following information, data, and reports in relation to the activities under the Bye-Laws on its website through Information and Communication Technologies. This information shall also be available in the offices of MCJ during its working hours such as

- (i) the name and contacts of the Designated/nodal Officers who shall be responsible for implementing the obligatory responsibilities of MCJ specified under these Bye-Laws;
- (ii) Monthly data about the quantity of each category of Solid Waste going to the different waste Processing sites and Sanitary Landfills.
- (iii) statistics of complaints and actions taken by MCJ to address the complaints;
- (iv) Details of SWM User Fee, penalties, and spot Fines collected by and on behalf of MCJ;
- (v) Details and reports of SWM vehicles' movement tracked through GPS and Smart Data Centre set up for this purpose and
- (vi) Reports and status of compliance of various provisions of the SWM Rules and these Bye-Laws including results of regular and surprise checks by MCJ.

e. Regular cleaning and Street Sweeping:

- (i) MCJ shall, within its territorial area and under its ownership, be responsible for sweeping all the streets, footpaths, and pavements and cleaning open roadside drains/mouth of shoulder drains from one end of the road to the other end. All the vegetation and weeds, on the roads, footpaths, pavements, and open roadside drains/mouth of shoulder drains shall be uprooted on a regular basis as per the Schedule and disposed of along with street sweepings collected in the manner as prescribed from time to time and shall be transported by Primary Collection vehicles to the secondary vehicles. The curbs and the medians shall also be cleaned every day along with loose stones removal. Care shall be taken that the sweeping activity does not hinder traffic movement on the roads and safety of the street sweeper is ensured.
- (ii) MCJ shall, within its territorial area and under its ownership, be responsible for cleaning all Public Places, slum areas, markets, parks, gardens, etc., and ensuring the regular system of Street Sweeping through street sweepers and/or using mechanical sweeper machines, if necessary. The frequency of Street Sweeping, location of community bins, and related activities shall be determined and notified by MCJ having regard to vehicular and pedestrian traffic, the density of population, the extent of commercial activity, equipment used, labor welfare/safety, and the local situation in any Public Street or public areas as per the normative standards stipulated by the Government. MCJ shall provide adequate and appropriate cleaning tools and equipment such as brooms, dustpans, scrapers, and spades, among others.
- (iii) The Solid Waste collected from the Street Sweeping shall be segregated if required and MCJ shall provide for the transportation of
 - A. Biodegradable Waste to a convenient Biodegradable Processing Facility;
 - B. Non-Biodegradable Waste to DWCC and Materials Recovery Facility; and

C. Silt, dust, drain silt, and other Inerts waste to the Sanitary Landfill and/or any other Processing Facility as may be notified by MCJ from time to time.

f. Buy Back of Compost:

The compost produced by the Bulk Waste Generators and within the Micro Composting Centers of MCJ shall be tested in the compost testing NABL accredited laboratory as notified by MCJ/PPCB or other relevant authority and this compost may be bought back by Municipal Corporation Jalandhar after negotiating the rates.

g. Creating Incentives:

- (i) MCJ would consider creating a system of incentives for the adoption of Decentralized Processing of Biodegradable Waste such as Bio-Methanation and composting through awards and recognition to the relevant Waste Generators by giving certificates and publishing their names on MCJ's website.
- (ii) MCJ would also consider giving an incentive for Waste Generators to practice in-situ Processing of wet waste through composting or Bio-Methanation and Recycling of Dry Waste.
- (iii) Zero-waste Neighborhoods, apartment complexes, and commercial buildings shall be adequately incentivized by MCJ by issuing certificates and publishing their names on MCJ's website.
- (iv) MCJ shall also devise a system to incentivize its SWM officials who work towards achieving total Segregation of waste, in situ Processing of waste, and creation of more zero waste Neighborhoods.

h. Chemical fertilizers:

- (i) MCJ may phase out the use of chemical fertilizers and use compost in all parks, and gardens maintained by it and wherever possible in other places under its jurisdiction.
- (ii) Preference shall be given to use compost produced at the small-scale composting plants set up at public parks, playgrounds, recreation grounds, and gardens by MCJ or that obtained from home/in situ composting done by the public.

i. Occupational safety:

- (i) MCJ shall ensure the occupational safety of Waste Workers involved in Solid Waste management activities by providing appropriate and adequate personal protective equipment (PPEs).
- (ii) MCJ shall also ensure that the Operator of Facilities provides personal protection equipment (PPEs) including uniforms, hand gloves, raincoats, appropriate footwear, and masks to all workers Handling Solid Waste, and these are used by the workforce. In case of an accident at any Processing and/or Disposal Facilities, the operator or person in charge of such Facility shall report to the Head of MCJ in the format specified in the SWM Rules 2016. The head of MCJ shall review the form, conduct an inquiry if necessary, and issue appropriate instruction to the operator or person in charge of the Facility with respect to compensation, medical expenses, rectification of the process or machinery that caused the accident among others.

j. Grievance redressal:

- (i) MCJ shall strengthen its public grievance redressal system(s) including the M Seva App/portal making it accessible 24×7 for registering complaints regarding non-Collection of Solid Waste, Littering of waste, and violations of

these Bye-Laws among others. These systems could be mobile applications, complaint centers, call centers, email, social media forums like WhatsApp/Twitter, chatbots, and/or any other mechanism that MCJ may consider appropriate keeping in mind the population and quantity of Solid Waste generated. Hence the grievance may be submitted through telephone, email, post, on the mobile application, and/or in person by any citizen within the territorial limits of MCJ.

- (ii) MCJ shall ensure that each SWM grievance is redressed in a timely and efficient manner with prescribed Service Level Agreements (SLAs) bearing in mind the type of grievance, inconvenience caused to the public, and the remedial action proposed to be taken.
- (iii) For MCJ employees, written grievances can be sent to the section head of MCJ who shall be the person in charge of grievance redressal for such MCJ employees.

k. Training and public awareness:

- (i) MCJ by its staff shall ensure to create awareness to Informal Waste Collector to collect the segregated waste and to transport it as per SWM Rules 2016 and procedures laid down in these Bye-Laws.
- (ii) MCJ by itself or through experts in the field undertakes awareness and outreach programs about the management of Solid Waste, the responsibility of each stakeholder under the SWM Rules and these Bye-Laws, reduction, and minimizing of Solid Waste and grievance redressal mechanisms under the Bye-Laws.
- (iii) MCJ shall prepare and publish on its website lists of composting experts, licensed scrap dealers, dealers of recyclables, container/bin manufacturers, agencies with expertise in Recycling, etc. who are registered by MCJ so as to

facilitate and support the citizens in Processing their Solid Waste. (d) MCJ, shall, through the Self-Help Groups in the wards carry out awareness activities to achieve stream-wise Segregation, waste reduction through in situ composting, and better management of SWM through training of Waste Workers in the wards.

l. Conversion of all Government Offices within MCJ jurisdiction into zero waste campuses and home composting of waste by officials:

- (i) MCJ shall make efforts to ensure that all Govt offices (Central, State, and local government) shall practice in-situ Processing of Solid Waste thereby transforming them into Zero Waste Campuses and becoming a model for others.
- (ii) As far as possible, all Govt officials residing within the territorial jurisdiction of MCJ shall be expected to compost their wet waste within their Premises, thereby serving as an example for other residents to follow.

m. Funds for Solid Waste Management:

MCJ shall make adequate provision of funds for capital investments as well as operation and maintenance of Solid Waste management services in the annual budget. Wherever the resources of MCJ are felt insufficient to meet its obligations towards SWM under SWM Rules 2016 and these Bye-Laws, MCJ shall prepare an annual action plan seeking grants from the State Government and submit it well in advance.

n. Reduction of waste:

MCJ shall make efforts to minimize and reduce the generation of Solid Waste by discouraging the production, sale, and consumption of products containing

unnecessary packaging material, and disposable products through awareness programs and the provision of incentives. The 3Rs of Reduce, Reuse, and Recycle would be the guiding principle in waste Handling and Processing. MCJ shall also strive to create 3R Centers within the city and initiate a collection program for certain reusable streams of waste.

o. Management of Legacy Waste:

As already detailed in Bye-Laws section 11, it is reiterated that MCJ, in accordance with SWM Rules, 2016 shall investigate and analyze all open Dumpsites to undertake the management of Legacy Waste in old Dumpsites and landfills through appropriate measures such as biomining and bioremediation as per the Guidelines for Disposal of Legacy Waste issued by CPCB. In the absence of the potential of biomining and bioremediation options, the site containing legacy waste shall be capped as per the landfill capping norms to prevent further damage to the environment.

CHAPTER XII MISCELLANEOUS

25. Coordination with Government bodies: -

MCJ shall coordinate with other government agencies and authorities, to ensure compliance of these Bye-Laws within areas under the jurisdiction or control of such bodies.

26. Review of implementation: -

A Committee set up under the Commissioner, MCJ will review the effective implementation of these Bye-Laws and whether any amendments or updating

is required, at least twice a year or earlier if felt necessary, and take appropriate steps to ensure course correction such as evaluation of MCJ's achievements against its targets.

27. Review of Bye-Laws: -

MCJ shall review and assess if the provisions of these Bye-Laws require any amendments or updates as and when necessary and, in any case, at least once every two years.

28. Repeal and savings: -

- a.** These Bye-laws will not affect anything, or any action taken, or any acquired or incorporated rights, privilege, obligation or responsibility, approved sanction, ongoing or completed investigation or pending action.

SCHEDULE I**ILLUSTRATIVE LIST OF BIODEGRADABLE WASTE, RECYCLABLE
NON-BIODEGRADABLE WASTE, DOMESTIC HAZARDOUS WASTE
BIO-MEDICAL WASTE, AND BULKY WASTE****Part A – Illustrative list of Biodegradable Waste:**

- (i) Kitchen waste including tea leaves, eggshells, fruit and vegetable peels, leftover and/or stale food
- (ii) Organic market waste such as fruit and vegetable peels, rotten and/or spoiled vegetables and fruits
- (iii) Meat and bones
- (iv) Garden and leaf Litter, including flowers
- (v) Garden and Horticulture Waste which includes grass & wood clippings, pruning, branches, twigs, leaves, tree trimmings, etc.
- (vi) Coconut shells

Part B – Illustrative list of Recyclable Non-Biodegradable Waste: (*listed items/articles)

- (i) Newspapers
- (ii) Paper, books, and magazines
- (iii) Glass
- (iv) Metal objects and wire
- (v) Plastic
- (vi) Aluminum cans
- (vii) Rexene
- (viii) Rubber
- (ix) Wood/Furniture

- (x) Packaging
- (xi) Fabrics/Clothes
- (xii) Styrofoam
- (xiii) Thermocol

**The above is only indicative and not exhaustive and MCJ shall reserve the right to revise the list based on the identified Processing and Recycling destinations for each item.*

Part C – Illustrative list of Domestic Hazardous Waste:

- (i) Aerosol cans
- (ii) Batteries
- (iii) Bleaches and household kitchen and drain cleaning Agent
- (iv) Car batteries, oil filters, and car care products and consumables
- (v) Oils, Chemicals, and solvents and their empty containers
- (vi) Cosmetic items, chemical-based Insecticides and their empty containers
- (vii) Medicines including expired medicines
- (viii) Paints, oils, lubricants, glues, thinners, and their empty containers
- (ix) Pesticides and herbicides and their empty containers
- (x) Photographic chemicals
- (xi) Soft foam packaging from new equipment
- (xii) Thermometers and mercury-containing products

Part D – Illustrative list of Bio-Medical Waste:

(For a complete list, please refer to Schedule I of Bio-Medical Waste Management Rules, 2016)

- (i) Items contaminated with blood, body fluids like dressings, plaster casts, cotton swabs, and bags containing residual or discarded blood and blood components.

- (ii) Expired or discarded medicines such as pharmaceutical waste like antibiotics, and cytotoxic drugs including all items contaminated with cytotoxic drugs along with glass or plastic ampoules, vials, etc.
- (iii) Discarded linen, mattresses, and bedding contaminated with blood or body fluid.
- (iv) tubing, bottles, intravenous tubes and sets, catheters, urine bags, needles, scalpels, blades, syringes (without needles and fixed needle syringes and vacutainers with their needles cut), and gloves.

Part E – Illustrative list of Bulky Waste:

- (i) Furniture and Furnishings such as wardrobes, tables, chairs, shoe racks, computer tables, beds, cots, chairs, dining tables, sofas, mattresses, commodes, etc.
- (ii) Kitchen utensils.
- (iii) Musical instruments that do not qualify as E-Waste.

Part F – Illustrative list of E-Waste:

- (i) IT and Telecommunication equipment/Consumer electrical and electronic products like TVs, Refrigerator, washing machines, ACs, computer monitors, printers, scanners, keyboards, mouse, cables, circuit boards, lamps, clocks, flashlights, calculators, phones, answering machines, digital/video cameras, radios, VCRs, DVD players, MP3 and CD players, Pen drives.

SCHEDULE II
FORM OF ANNUAL RETURN BY A WASTE GENERATOR WHO DOES
NOT USE THE SERVICES OF MCJ AND/OR ITS NOTIFIED SERVICE
PROVIDER

Sl. No.	Headings	Details
1	Name and address of the Waste Generator Phone no: Email address:	
2	<p>Type of Waste Generator</p> <p>Domestic household</p> <p>Commercial shop or establishment</p> <p>Educational institutions, school, college, and research institutes</p> <p>Government offices, courts, and other Premises occupied by the local, state, or central governments.</p> <p>Bulk Waste Generator</p> <p>Any other type of Waste Generator</p>	

3	Total quantity of Solid Waste generated per year (Ton) No. of persons in the Premises	
4	Percentage of households/units/buildings segregating the waste at Source	
5	Whether Biodegradable Waste is processed on-site or through a Selected Vendor/Authorized processor	Yes/No
6	Name and address of the Selected Vendor, any	
7	Qty. of the Biodegradable Waste collected per year (Ton)	
8	Details of technologies adopted for Processing Biodegradable Waste Total Qty. Biodegradable Waste processed per year (Ton)	
8a	Composting Qty. Biodegradable Waste processed per year (Ton) Qty. of compost produced per year (Ton) Qty. of residual waste generated per year (Ton)	
8b	Bio-Methanation Qty. Biodegradable Waste processed per year (Ton) Qty. of biogas produced per year (Ton) Qty. of residual waste generated per year (Ton)	
9	Qty. of the Non-Biodegradable Waste collected per year (Ton)	
10	Qty. of the Domestic Hazardous Waste collected per year (Ton)	

SCHEDULE III
PUBLIC NOTICE NOTIFYING BULK WASTE GENERATOR

Date: 01/09/2024

Municipal Corporation Jalandhar

Address: Nehru Garden Road, Central Town, Jalandhar - 144001

Phone: 0181-2242411 Email: complaints.mcj@gmail.com Website: mcjalandhar.in

Whereas the SWM Rules 2016 notified by the Government on 8.4.2016 mandate the Bulk Generators of municipal waste to carry out certain waste management functions by themselves, the Municipal Corporation Jalandhar, notwithstanding any other rule/provision, hereby directs all Bulk Generators of municipal Solid Waste defined as generating more than 50 kg of waste per day in total from the identified Premises/property/establishment to implement the provisions of the SWM Rules 2016 and the Bye-Laws of the Municipal Corporation Jalandhar not later than 10 days from the date of this notice, including Segregation into 3 (three) categories/streams (Biodegradable, Non-Biodegradable and Domestic Hazardous Waste) at Source; storage within Premises for Door-to-Door Collection and in-Premises Processing and treatment of Biodegradable Waste. Detailed instructions are available on the urban Local Body website at cpheeo.gov.in/upload/5abcb3c488029Bulk-Waste-Generator-Book.pdf.

All RWAs, Market Association Members, Hotels and Restaurants, etc. as defined will be classified as Bulk Generators unless they submit within the notice period a self-declaration of generating less than 50 kg of waste from their Premises. Such

self-declaration will be subject to verification and penal costs if found untrue. Such self-declarations shall be submitted to Municipal Corporation Jalandhar within ___ days of this notice for enabling verification. Self-declarations sent/submitted after the due date will be summarily rejected.

Any violation of the SWM Rules 2016 for bulk generators after ___ days of this notice will attract Fines as stated in Schedule VII of these Bye-Laws. The declaration, if found false later will attract penalties as per the Bye-Laws.

Place: Municipal Corporation Jalandhar

Authorized Signatory for MCJ

SCHEDULE IV
INDIVIDUAL NOTICE FORMAT FOR BULK WASTE GENERATOR

_____ Urban Local Body

To _____

RWA/ Market Association/
 Hotel/Restaurant/Establishment/
 Institution/Building/Place

Subject: Categorization as Bulk Waste Generator for implementing provisions of SWM Rules, 2016 - reg.

Sir/Madam/Messrs.,

Considering the activities/business carried out at your Premises, the competent authority has designated you as a Bulk Waste Generator generating more than 50 kg of waste/day. Accordingly, you are directed to comply with the provisions of the SWM Rules, 2016, and implement Segregation of waste at Source, segregated storage within Premises, facilitate segregated Door-to-Door Collection and Processing & treatment of Biodegradable Waste within Premises or Processing tied-up with a service provider. You will also attract the provisions of Bye-Laws for municipal Solid Waste management and costs/fees/charges thereof.

In case you claim not to be a bulk generator you are required to submit a self-declaration to that effect within 20 days otherwise it will be deemed that you have no objection to being classified as a Bulk Waste Generator.

The self-declaration proforma is attached which should be filled up and submitted to the Urban Local Body's designated officers and acknowledgment obtained, which will serve as a "Certificate of Non-Bulk Waste Generator" till a verification certificate is issued. In case your self-declaration is found untrue, the same will be canceled and penal costs/charges @ double the applicable charges will be levied for the period from the effective date to the date of verification.

Signed

Authorized Signatory for MCJ

_____ Urban Local Body

SCHEDULE V
SELF-DECLARATION FORMAT

(for Non-Bulk Waste Generator)

I/We/M/s.** _____ located at Premises
 _____ (address) _____ (phone)
 _____ (mobile) _____ (e-mail) am/are a member of
 _____ RWA/ Market Association/ Hotel/ Restaurant/
 _____ (mention trade) and holder of
 _____ urban Local Body occupancy certificate/ Property
 Tax Assessment No. _____ or trade license
 no. _____. The business activity at the Premises is
 _____ or the Premises are used for multipurpose
 activities/gatherings/domestic/commercial purposes.

I/We/M/s. _____ hereby self-declare that
 the total daily waste generated from our Premises is 50 kg or less, hence not a bulk
 generator.

I/We/M/s. _____ understand that the _____ urban Local
 Body is free to enter the Premises to check and verify the quantity of waste generated
 on the Premises. During any such verification, if more than 50 kg waste is found
 generated, this self-declaration becomes void, and I/we/M/s. can be categorized as a
 bulk generator and _____ urban Local Body can impose penal charges as
 applicable from the date of effect for bulk generator's responsibilities as per the
 public notice.

(Authorized signatory)

For the Premises Occupier/Owner

To

_____Urban Local Body

** Strike out whatever is not applicable

SCHEDULE VI
USER FEE
(IN INDIAN RUPEES)

**(Payable by All Waste Generators other than Bulk Waste Generators and
Waste Generators not availing SWM services of MCJ)**

Sl. No.	Categories	User Fee from each Premises/House/Dwelling Unit/Flat per month
Residential Dwelling Unit		
1	Up to 60 sq yard	50
2	Over 60 sq yard up to 240 sq yard	100
3	Over 240 sq yard	200
4	Slum	30
Hotel/Rest House/Restaurant		
5	Street Vendor	100
6	Shops, eating places (Dhaba/sweet shops/coffee houses, canteens, etc.)	500
7	Guest House/Dharmshalas	2,000
8	Hostel	1,000
9	Restaurants up to the sitting of 50 persons	2,000
10	Restaurants with sitting of more than 50 persons	3,000
11	Hotel (Unstarred)	2,000
12	Hotel (Up to 3 star)	3,000
13	Hotel (above 3 star)	5,000
Community Halls		

14	Marriage Places/Banquet/Festival Halls/Exhibition and Fair area up to 3000 sq. meter	3,000
15	Marriage Places/Banquet/Festival Halls/Exhibition and Fair area over 3000 sq. meter	5,000
16	Clubs, Cinema Halls, Pubs, Multiplexes and other such places	3,000
17	Amusement Parks	10,000
18	User Fee for collection, transport and processing of Solid Waste generated for events and gatherings in public places (one time) {Excluding Government sponsored programs & events}	Rs. 6 per kg of waste generated or lump sum cost on actual basis.
Commercial Establishments		
19	Government Offices	300
20	Shopping mall/Complex Shops (Per Shop)	300
21	Commercial Offices, Banks, Insurance Offices, etc.	500
22	Petrol Pump and Gas Station	1,000
Factory/Production & Trading Houses		
23	Small & Cottage Industry/Workshop (only non- hazardous), waste 10 kg/day	1,000
24	Godowns, cold storages (only non-Hazardous Waste)	5,000
Educational Institutions		

25	Play Group/Creche and Primary School	300
26	Middle and High School	500
27	Senior Secondary School	1,000
28	College/ITI, Polytechnic, etc.	3,000
29	University	5,000
30	Other educational institutes i.e., Coaching classes/centers	1,000
Health Facilities		
31	Clinic, dispensary, laboratories (up to 50 beds) only non-bio medical/non-Hazardous Waste	2,000
32	Clinic, dispensary (more than 50 beds) only non-bio medical/non-Hazardous Waste	4,000
Refundable Deposit		
33	Cleanliness Refundable Deposit for events and gatherings in public places (one time) {Excluding Government sponsored programs & Events} -	
	a) 500-5000 people gathering	10,000
	b) 5000-10,000 people gathering	25,000
	c) 10,000-25,000 people gathering	50,000
	d) More than 25,000 people gathering	1,00,000

SCHEDULE VII
SCHEDULE OF FINES
(IN INDIAN RUPEES)

Sl. No.	Non-compliance and type of Waste Generator	Penalty/Fine for the first offense	Penalty for the second and subsequent offense
Spot Fines for Littering and Public Nuisance			
1	Person Littering waste in Public Places like roads/streets/parks, etc.	1,000	2,000
2	Waste dumping/throwing/Littering in open areas by household Owner/Occupier OR Person dumping/throwing/Littering on his private open plots or allowing the other to do so	1,000	2,000
3	Waste dumping/throwing/Littering in open areas/Public Places by shop Owners, salons	1,000	2,000
4	Waste dumping/throwing/Littering in open areas/Public Places by eatery, hotel/ restaurant Owner	2,000	4,000
5	Waste dumping/throwing/Littering in open areas/Public Places by industrial establishment (non-hazardous)	5,000	10,000

6	Waste dumping/throwing/Littering in open areas/Public Places by educational institutions	2,000	4,000
7	Waste dumping/throwing/Littering in open areas/Public Places by health establishments (non-hazardous)	5,000	10,000
8	Waste dumping/throwing/Littering in open areas/Public Places by anyone or establishment/organization not covered above	1,000	2,000
9	Waste dumping/throwing/Littering in open areas/Public Places by sweet shops	2,000	4,000
10	Waste dumping/throwing/Littering in open areas/Public Places/roads by vendors or hawkers such as chaat sellers, fast food sellers, ice cream sellers, juice sellers, and vegetable/fruit sellers	1,000	2,000
11	Owner/Head of the establishment from occupations mentioned at serial numbers 3-10 above, establishment if did not keep the separate Disposal bins for compostable and Non-Biodegradable Wastes at his business place and spreading garbage in the Public Place	500	1,000

12	Spit, throw waste on roads from vehicles	250	500
13	Disposal of cow dung in Public Places	5,000	10,000
14	Dumping of Solid Waste in water bodies	5,000	10,000
15	If the shopkeeper throws blood, bones, feathers, skin, eggshells, or any other remains of dead animals/birds at Public Places	2,000	4,000
16	If domestic animals like cows, buffalo, dogs, pigs, etc. create waste in Public Places like streets, parks, etc.	1,000	2,000
17	Vendors, hawkers without a container/waste basket	750	1,500
18	Littering roads, Public Places, pathways, footpaths, etc. by hospitals, nursing homes, clinics, medical stores, laboratories, etc. (non-hazardous)	2,000	4,000
19	Open defecation/urination in each case	500	1,000
20	Any other irregular deposit of Litter, rubbish, filth, or any other solid matter.	500	1,000
21	Vacant Plots left unattended in a filthy and unhygienic manner by the Owner leading to public health hazards.	25,000	Ranging from 50,000 to 1,00,000
22	Throwing of garbage in sewer lines/stormwater drains.	2,000	4,000

Fines for failure to segregate and/or hand over Solid Waste according to these Bye-Laws			
23	By Domestic Waste Generators (who are not Bulk Waste Generators).	1,000	2,000
24	Failure to segregate Solid Waste according to these Bye-Laws/Littering/handing over waste to unauthorized waste collectors by small commercial establishments	5,000	10,000
25	Failure to segregate Solid Waste according to these Bye-Laws/Littering/handing over waste to unauthorized waste collectors by Larger commercial establishments	10,000	20,000
26	Failure to segregate Solid Waste according to these Bye-Laws/Littering/handing over waste to unauthorized waste collectors by Bulk Waste Generators	15,000	30,000
27	Disposal of Solid Waste by burning, dumping, and /or unauthorized burial by any Waste Generator (that is not a Commercial or Bulk Waste Generator)	10,000	
28	Disposal of Solid Waste by Burning, Dumping, and/or Unauthorized Burial by a Commercial/Bulk Waste Generator	25,000	

29	Failure to deliver (non-household) fish, poultry, and slaughterhouse waste in a segregated manner to the waste collector as specified in the Bye-Laws	2,000	4,000
30	For a Street Vendor who does not deliver Solid Waste in a segregated manner as specified in the Bye-Laws	300	600
31	Issuance of false self-declaration under these Bye-Laws to avoid being classified as a Bulk Waste Generator	10,000	
32	Bulk Waste Generator not practicing Processing of wet waste on-Premises as per these Bye-Laws.	10,000	25,000
33	Authorized Waste Processor fails to comply with the provisions of the Bye-Laws of SWM Rules 2016	10,000 up to a maximum of 25,000	Twice the Fine amount for the first offense (up to 50,000)

Fines for non-compliance at Events and Public Gatherings					
Sl. No.	Offense*	Penalty amount based on no. of people at event (in Rupees)			
		No. of people <5,000	5,001 - 10,000	10,001 - 25,000	>25,000
1	Carrying out event without permission	2,500	5,000	10,000	50,000

2	Plastic/thermocool for serving food and beverages	3,500	7,000	25,000	50,000
3	Failure to tie up with an authorized vendor for management of waste from the event venue	2,500	5,000	20,000	40,000
4	Non-provision of waste receptacles for depositing segregated waste	2,500	5,000	20,000	40,000
5	Failure to store segregated waste at event venue	5,000	10,000	50,000	1,00,000
6	Burning of waste on Premises (or at any other site) or disposal non-compliant with SWM Rules, 2016.	5,000	10,000	1,00,000	2,00,000
7	In case of continued violation, a fine can be imposed up to Rs 5 Lakhs.				

ਮਤਾ ਨੰਬਰ :217

ਵਿਸ਼ਾ- Solid Waste Management Rules 2016 ਦੀ ਧਾਰਾ 15(ਈ) ਵਿੱਚ Byelaws ਬਨਾਉਣ ਸਬੰਧੀ।

ਪੜ੍ਹਿਆ ਨੋਟ ਸਹਾਇਕ ਸਿਹਤ ਅਫਸਰ ਜਿਸ ਨਾਲ ਸਹਾਇਕ ਕਮਿਸ਼ਨਰ ਨੇ ਸਹਿਮਤੀ ਹਸਤਾਖਰ ਕੀਤੇ ਹਨ ਕਿ ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਧੀਨ ਬੇਨਤੀ ਹੈ ਕਿ Solid Waste Management Rules 2016 ਅਧੀਨ ਧਾਰਾ 15(ਈ) ਵਿੱਚ ਨਗਰ ਨਿਗਮਾਂ ਵੱਲੋਂ ਬਾਈਲਾਜ਼ ਬਨਾਉਣ ਸਬੰਧੀ ਉਪਬੰਧ ਕੀਤਾ ਗਿਆ ਹੈ ਅਤੇ ਇਸ ਸਬੰਧ ਵਿੱਚ ਨਗਰ ਨਿਗਮ ਜਲੰਧਰ ਲਈ Solid Waste Management Rules ਸਬੰਧੀ ਬਾਈਲਾਜ਼ ਤਿਆਰ ਕੀਤੇ ਗਏ ਹਨ ਜਿਸ ਦੀ ਕਾਪੀ ਨਾਲ ਨੱਥੀ ਹੈ। ਇਨ੍ਹਾਂ ਬਾਈਲਾਜ਼ ਦੀ ਨਗਰ ਨਿਗਮ ਦੇ ਹਾਊਸ ਦੀ ਪ੍ਰਵਾਨਗੀ ਉਪਰੰਤ ਵੱਖ-ਵੱਖ ਅਖਬਾਰਾਂ ਵਿੱਚ ਇਸ਼ਤਿਹਾਰ ਦੇ ਕੇ wide publicity ਕਰਦੇ ਹੋਏ ਇਸ਼ਤਿਹਾਰ ਛਪਣ ਤੋਂ 30 ਦਿਨ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਪਬਲਿਕ ਦੇ ਇਤਰਾਜ਼ ਅਤੇ ਸੁਝਾਵ ਦੀ ਮੰਗਨਾ ਜ਼ਰੂਰੀ ਹੈ। ਨਗਰ ਨਿਗਮ ਹਾਊਸ ਦੀ ਪ੍ਰਵਾਨਗੀ ਲਈ ਤਜਵੀਜ਼ ਭੇਜਣੀ ਯੋਗ ਹੋਵੇਗੀ ਅਤੇ ਜਿਸ ਦੀ ਪ੍ਰਵਾਨਗੀ ਮਾਨਯੋਗ ਕਮਿਸ਼ਨਰ ਸਾਹਿਬ ਜੀ ਤੋਂ ਲੋੜੀਂਦੀ ਹੈ। ਇਥੇ ਇਹ ਵਰਨਣਯੋਗ ਹੈ ਕਿ ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ ਦੇ ਨੋਟੀਫੀਕੇਸ਼ਨ ਨੰ . 02.01.2023-5LG1/68 ਮਿਤੀ:25.1.2023 ਰਾਹੀਂ ਨਗਰ ਨਿਗਮ ਹਾਊਸ ਦੀ ਮਿਆਦ ਖਤਮ ਹੋਣ ਉਪਰੰਤ ਪੰਜਾਬ ਮਿਊਂਸੀਪਲ ਕਾਰਪੋਰੇਸ਼ਨ ਐਕਟ 1976-ਦੀ ਧਾਰਾ -407ਏ ਉੱਪ-ਧਾਰਾ 1-ਤਹਿਤ ਨਗਰ ਨਿਗਮ ਹਾਊਸ ਦੀਆਂ ਉੱਕਤ ਐਕਟ ਵਿੱਚ ਦਰਜ ਸਾਰੀਆਂ ਸ਼ਕਤੀਆਂ ਨੂੰ ਇਸਤੇਮਾਲ ਕਰਨ ਲਈ ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ ਨੂੰ ਨਿਯੁਕਤ ਕੀਤਾ ਹੈ। ਸੰਯੁਕਤ ਕਮਿਸ਼ਨਰ ਜੀ ਨੇ ਪ੍ਰਸ਼ਾਸਨਿਕ ਪ੍ਰਵਾਨਗੀ ਦੇਣ ਦੀ ਸਿਫਾਰਿਸ਼ ਕੀਤੀ ਹੈ। ਕਮਿਸ਼ਨਰ ਜੀ ਨੇ ਸਹਿਮਤੀ ਹਸਤਾਖਰ ਕੀਤੇ ਹਨ।

ਤਜਵੀਜ਼ ਮਾਨਯੋਗ ਐਡਮਿਨਿਸਟ੍ਰੇਟਰ ਜੀ ਦੀ ਪ੍ਰਵਾਨਗੀ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।

ਫੈਸਲਾ :

ਪ੍ਰਵਾਨ ਹੈ।

ਸਹੀ/—ਗੌਤਮ ਜੈਨ, ਆਈ.ਏ.ਐਸ.

ਐਡਮਿਨਿਸਟ੍ਰੇਟਰ

ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ

24.7.2024

ii. Resolution to pass the Solid Waste Management Bye-Laws 2024

ਪਬਲਿਕ ਨੋਟਿਸ

ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ ਨੇ ਸੋਲਿਡ ਵੇਸਟ ਮੈਨੇਜਮੈਂਟ ਰੂਲਜ਼ 2016 ਅਧੀਨ ਬਾਈਲਾਜ਼ ਬਣਾਉਣ ਲਈ ਮਤਾ ਨੰ: 217 ਮਿਤੀ: 24.07.2024 ਪਾਸ ਕੀਤਾ ਹੈ। ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ ਦੀ ਹਦੂਦ ਵਿੱਚ ਆਮ ਜਨਤਾ ਪਾਸੋਂ ਇਨ੍ਹਾਂ ਬਾਈਲਾਜ਼ ਦੇ ਸਬੰਧ ਵਿੱਚ ਅਖਬਾਰ ਵਿੱਚ ਪਬਲਿਕ ਨੋਟਿਸ ਦੇ ਪ੍ਰਕਾਸ਼ਿਤ ਹੋਣ ਦੀ ਮਿਤੀ ਤੋਂ 30 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਅੰਦਰ ਸੁਝਾਅ ਅਤੇ ਇਤਰਾਜ਼ ਮੰਗੇ ਜਾਂਦੇ ਹਨ। ਨਗਰ ਨਿਗਮ ਜਲੰਧਰ ਵੱਲੋਂ ਪਾਸ ਕੀਤੀ ਗਈ ਤਜਵੀਜ਼ ਦੀ ਕਾਪੀ ਨਗਰ ਨਿਗਮ ਦੇ ਨੋਟਿਸ ਬੋਰਡ 'ਤੇ ਲਗਾਈ ਗਈ ਹੈ ਅਤੇ ਦਫਤਰੀ ਸਮੇਂ ਦੇ ਦੌਰਾਨ ਕੋਈ ਵੀ ਵਿਅਕਤੀ ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ ਵਿਖੇ ਸਿਹਤ ਸ਼ਾਖਾ ਤੀਸਰੀ ਮੰਜ਼ਿਲ ਵਿਖੇ ਵੀ ਇਨ੍ਹਾਂ ਬਾਈਲਾਜ਼ ਨੂੰ ਦੇਖ ਸਕਦਾ ਹੈ। ਇਸ ਪਬਲਿਕ ਨੋਟਿਸ ਦੇ ਪ੍ਰਕਾਸ਼ਿਤ ਹੋਣ ਦੇ 30 ਦਿਨਾਂ ਤੋਂ ਬਾਅਦ ਭੇਜੇ ਗਏ ਜਾਂ ਦਫਤਰ ਵਿੱਚ ਵਸੂਲ ਕੀਤੇ ਗਏ ਕਿਸੇ ਵੀ ਇਤਰਾਜ਼ ਜਾਂ ਸੁਝਾਅ ਉੱਪਰ ਗੌਰ ਨਹੀਂ ਕੀਤਾ ਜਾਵੇਗਾ ਅਤੇ ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ ਵੱਲੋਂ ਇਨ੍ਹਾਂ ਬਾਈਲਾਜ਼ ਦੀ ਨੋਟੀਫਿਕੇਸ਼ਨ ਸਬੰਧੀ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇਗੀ।

ਸਹੀ/-ਕਮਿਸ਼ਨਰ,
ਨਗਰ ਨਿਗਮ, ਜਲੰਧਰ।

No. na/12/24421/2023/36114

iii. Public notice of Bye-Laws for receiving objections and suggestions

MUNICIPAL CORPORATION JALANDHAR
Nehru Garden Road, Central Town, Jalandhar

PUBLIC NOTICE REGARDING BULK WASTE GENERATOR

Whereas the SWM Rules 2016 notified by the Government on 08.04.2016 mandate the Bulk Generators of municipal waste to carry out certain waste management functions by themselves, the Municipal Corporation Jalandhar, notwithstanding any other rule/provision, hereby directs all Bulk Generators of municipal Solid Waste defined as generating more than 50 kg of waste per day in total from the identified Premises/ property/ establishment to implement the provisions of the SWM Rules 2016 not later than 7 days from the date of this notice, including Segregation into 3 (three) categories/streams (Biodegradable, Non-Biodegradable and Domestic Hazardous Waste) at Source; storage within Premises for Door-to-Door Collection and in-Premises Processing and treatment of Biodegradable Waste. Detailed instructions are available on the urban Local Body website at cpheeo.gov.in/upload/5abcb3c488029Bulk-Waste-Generator-Book.pdf. All RWAs, Market Association Members, Hotels and Restaurants, etc. as defined will be classified as Bulk Generators unless they submit a self-declaration of generating less than 50 kg of waste from their Premises within 5 days from the date of publication of this notice. Such self-declaration will be subject to verification and will attract fine as per law if found untrue. Self-declarations sent/ submitted after the due date will summarily be rejected.

Sd/- Commissioner,
Municipal Corporation, Jalandhar.

DPR/Pb/36259

iv. Public Notice to Bulk Waste Generators

Annexure D - Horticulture Waste



i. Compost Cage at Nehru Garden Park



ii. Mulching at Urban Estate Park



iii. Compost Pits at Burlton Park



iv. Shredding of green waste

Annexure E - Survey data of the rag pickers/informal waste-pickers

S.no	Name & Phone no.	Address	Father name	Type Vehicle:Rehra Rickshaw/Motor Cycle Type/Any other type pls specify	Ward	Mohalla/Street working Area	Commercial/ Residential/ Both	No. of HHS covered per day	User Charges per HH	Bank Account No. with Name of the Bank	IFSC Code of the Bank	Adhaar Card no.	SI name	Dump Name	Round
1	Gobing	Santoshi nagar	Sultan	MotorCycle Rickshaw	1	Gurbahcnar nagar	Residencial	70	50	3379612795	CBIN0280355	547888587517	Jagsir Singh		
2	Om Parkash	Santoshi nagar	Biru	MotorCycle Rickshaw	1	Saraba nagar	Residencial	100	50	3699661000	SBIN0280355	751701940210	Jagsir Singh		
3	Arjun	Santoshi nagar	Rattan lal	MotorCycle Rickshaw Rehra	1	Sant Vihar	Residencial	80	50	640110110003403	SBIN0001642	666734446461	Jagsir Singh		
4	Viru	Datia Gate Bihar	Dhani Ram	MotorCycle Rickshaw Rehra	1	Vaid Colony	Residencial	100	50	64110110003403	BKID0006401	61033679718	Jagsir Singh		
5	Mohan	Santoshi nagar	Suresh	MotorCycle Rickshaw Rehra	1	Amrat vihar	Residencial	80	50	14628100001389	BARBNOEHJUL	545151822634	Jagsir Singh		
6	Rakesh Kumar	Santoshi nagar	Bitu	MotorCycle Rehra	1	Door Enclave	Residencial	70	50	14628100001147	BARBNOEHJUL	614735625514	Jagsir Singh		
7	Kunal 9056663323	g.no.2 santoshi nagar	Babu	Motorcycle Rickshaw	2	Ph.2	Residencial	100	50	50100471961779	HDFC0001315	284985607284	Jagsir Singh		
8	Kuar 9877890628	920/1 santoshi nagar	Milba	Motorcycle Rickshaw	2	Ph.1	Residencial	100	50	26780110049952	144028017	367545967048	Jagsir Singh		
9	No rag picker				3								Rimpy		
10	Rahul 7508020321	Hno Kaliya Surdoshi	Kaliya	Rickshaw Rehra	4	Sarabi Nagar	Residencial	1100	50	125103000022615	IOBA0001251	7178811266286	Pawan Kumar		
11	Shrinivasan 7877973956	Hno 881/2 Qazi Mandi Jal	Bhima rao	Rickshaw Rehra	4	Rehno Pind	Residencial	100	50	125101000020888	IOBA0001251	667021881944	Pawan Kumar		
12	Kalaivani	11/881/2 Qazi Mandi Jal	Shrinivasan	Rickshaw Rehra	4	Har Govind Nagar	Residencial	100	50			262948955505	Pawan Kumar		
13	Parveen 8054978786	Hno 246 Kishan pura Jal	Balwinder kumar	Rickshaw Rehra	4	Reru Dui	Residencial	100	50	38408584924	SBIN0001642	903682171583	Pawan Kumar		
14	Karan 7087952995	Hno. 9715 Kishan pura Jal	Bhola	Rickshaw Rehra	4	Har Govind Nagar	Residencial	150	50	73456717559	KBKNO004017	542117863872	Pawan Kumar		
15	Shiva	151 Modarsi Mohalla qazi Mandi	Veera Swami	Rickshaw Rehra	4	Sarabi Nagar	Residencial	90	50	4303155000022910	KVB20004303	982675216077	Pawan Kumar		
16	Laichan 8968934353	Hno. 200 Near Police Station	Ajmuiddin	Rickshaw Rehra	4	Passhu Ram Nagar	Residencial	90	50	20253697142	CODEFIN0000001	826073550356	Pawan Kumar		
17	Lakshmi 9877973956	Hno. 54 Mandrais	Marri	Rickshaw Rehra	4	Har Govind Nagar	Residencial	120	50	6283408875	IDIB000A8875	812874475226	Pawan Kumar		
18	Dinesh Kennad 8968555079	42 Madrasi Mohalla Qazi Mandi	Kennadi	Rickshaw Rehra	5	Baba Deep Singh Nagar	Residencial	100	50	640118210000053	BKID0006401	850750476887	Pawan Kumar		
19	Raja 7696131918	Santoshi Nagar Jal	Shankar	Rickshaw Rehra	5	Baba Deep Singh Nagar	Residencial	100	50	3513000112807100	PUNB0351300	676913265174	Pawan Kumar		
20	Papu shani 828492279	Madrasi Mohalla Jal	Murgesh	Rickshaw Rehra	5	Sundar Nagar	Residencial	110	50	628369797986	SBIO006216	389734688399	Pawan Kumar		
21	Romi	Santoshi Nagar	Anand Mohand	Rickshaw Rehra	5	Deep Singh Nagar	Residencial	300	50	640110006401	BKID00006401	418204708870	Pawan Kumar		
22	Muskan 9872073289	Hno. 437 Shri Nagar	Jai Raj	Rickshaw Rehra	5	Sunder Nagar	Residencial	90	50	3513000112014470	PUNB0351300	452138272427	Pawan Kumar		
23	Ansh 9779840015	Hno. 246 Bal devner	Sanjay Kumar	Rickshaw Rehra	5	Sunder Nagar	Residencial	120	50	22270015003000	PUNB222700	76498306326	Pawan Kumar		
24	Rohit	Krishan Pura	Rajmdir Kumar	Rickshaw Rehra	5	Baba Deep Singh Nagar	Residencial	120	50	1050110057827	UCBA0000105	849778432722	Pawan Kumar		
25	Armuz Kazam 8699115218	Santoshi Nagar Jal	Kumar	Rickshaw Rehra	6	Cheema Pind	Residencial	100	50	501402010008094	UBIN0550141	294331106712	Pawan Kumar		
26	Abdul 7986168993	Garam Puba Bashirpura	Abedin ali	Rickshaw Rehra	6	Daru Wali GaliCheema nagar	Residencial	100	50	7172937842	IDIB0005693	365567116856	Pawan Kumar		
27	Vishi 6239604278	Santoshi Nagar Jal	Saamikan	Rickshaw Rehra	6	Gbe pat Shichub Pind	Residencial	100	50	14628100001613	BARAGONEHUZ	303921181953	Pawan Kumar		
28	Kasim 7508503595	Gram Dangi Bangal	Nasinddin	Rickshaw Rehra	6	Uppkar Nagar	Residencial	100	50	6607000100061590	PUNB0001288	826128458733	Pawan Kumar		
29	Afojoa Bewa 7508503595	Mungol west Bangal	Shimalapada	Rickshaw Rehra	6	Uppkar Nagar	Residencial	110	50	50355075232	IDIB0005693	342441298755	Pawan Kumar		
30	Saamikan 8699115218	Santoshi Nagar Jal	Armugam	Rickshaw Rehra	6	Uppkar Nagar	Residencial	90	50	24783211003335	UCBA0002478	813758315761	Pawan Kumar		
31	Meharjau	Village Bhagabupur Bangol	Abdur Hossain	Rickshaw Rehra	6	New Viny Nagar	Residencial	90	50	5322026013465	UTBIORRBBGB	281046452681	Pawan Kumar		
32	Ganga 9023130028	Santosh Nagar	Vanktash	Rickshaw Rehra	7	Mann Singh nagar	Residencial	100	50	20102891967	SBIN0001288	588495766958	Pawan Kumar		
33	Pardeep 767996305346	Santoshi Nagar Jal	Hari Dass	Rickshaw Rehra	7	Ekta Nagar	Residencial	100	50	599407105217	SBIN80011288	668828117764	Pawan Kumar		
34	Vanktash 9988130028	Mohalla Santoshi Nagar	Salvan	Rickshaw Rehra	7	Karol Bagh	Residencial	90	50	14628100000499	BARBONEH502	822595442990	Pawan Kumar		
35	Mani 7814073338	Hno. 100/169 Mohalla	Salvan	Rickshaw Rehra	7	Karol Bagh	Residencial	110	50	4211800163475	PSIB000042	906037677133	Pawan Kumar		
36	Gorindra 9041738430	Santoshi Nagar Jal	Ravi	Rickshaw Rehra	7	Pates nagar	Residencial	100	50	24783211011996	UCBA0002478	792426073571	Pawan Kumar	Partap Bagh	
37	Shankar 75288-83534	Santoshi Nagar Jal	Pusp Raj	Rickshaw Rehra	7	Kotram dass	Residencial	160	50	247801100372164	UCBA0002478	955806811656	Pawan Kumar	Partap Bagh	
38	Jagdish		Sankar	Rickshaw Rehra	7	Mann Singh nagar	Residencial	160	60	24780110053522	UCBA0002478	9501957696	Pawan Kumar		
39	Mahikahdan 6280684162	Hno. 1004 Madrasi Mohalla Qazi Mandi Jal	Adimulan	Rickshaw Rehra	8	Nagal Shama	Residencial	80	60	34961593787	SBIN0001288	419078453003	Pawan Kumar		
40	Andal 9530783768	Hno. 1004 Madrasi Mohalla Qazi Mandi Jal	Adimulan	Rickshaw Rehra	8	Nagal Shama	Residencial	70	70	34347274691	SBIN0001288	769899113561	Pawan Kumar		
41	Radha 8427856144	81 Kaki Pind Jal	Raju	Rickshaw Rehra	8	Kehra Colony	Residencial	110	50	2205000121120480	PUNB0220500	598938749094	Pawan Kumar		
42	Ishwari 9056445668	No. 12 Santoshi Nagar Jal	Aaipa	Rickshaw Rehra	8	Punjab nagar	Residencial	100	50	24783211010777	UCBA0002478	558982120171	Pawan Kumar		
43	Iaupa 7968202654		Peera swari	Rickshaw Rehra	8	Nagal Shama	Residencial	100	50	24780110054086	UCBA0002478	629177428858	Pawan Kumar		
44	Kali	5 Balmiki Mohalla	Sajat	Motocycle	9	Dasmesh nagar	—	100	50	SBI 41139860044	SBI 0011965	287833983337	Ramanjit Singh		
45	Kallu	Balmiki mohalla	Sajat	Motocycle	9	Dasmesh nagar	—	100	50	Allahbad 59164386579	ALLA0211334	645544484912	Ramanjit Singh		
46	Albeeli	Bihar	Kallam	Motocycle	9	Dasmesh nagar	—	100	50	—	—	857165525087	Ramanjit Singh		
47	Tjimal Hussain	Rabul Sadupur	Rabul	Rehra	9	Joginder nagar	—	60	50	Allahbad 50286784199	ALLA0212939	896300920590	Ramanjit Singh		
48	Sharipur 7009856368	Joginder Nagar	Saidur	Rehra	9	Joginder nagar	—	100	50			623168886169	Ramanjit Singh		

49	Delera	Balmiki mohalla	Nazimudin	Rehra	9	Joginder nagar	—	100	50	SBI 9060260017	SBIN0011965	550450153093	Ramanjit Singh		
50	Shambu 8264527697	Santoshi nagar	Vanktesh	Rehra	9	Mohan vihar	—	70	50	SBI 37582933280	SBIN0001642	325476016298	Ramanjit Singh		
51	Ghandi 708894989	Santoshi nagar	Mannu Swami	Rehra	9	Beant Nagar	—	150	50	36539865671	SBIN0001642	256689491599	Ramanjit Singh		
52	Muruga Nadimulam 8264527697	Tamilnadu	Murgan	Rehra	9	Gulmarg Avenue	—	100	50	1689155000141920	23516213	855535230069	Ramanjit Singh		
53	Laxmi	Santoshi nagar	Katara	Rehra	9	Gulmarg Avenue	—	150	50	24783211003670	UCOA0002478	686499136373	Ramanjit Singh		
54	Villa 9872919488	—	Monu Swami	motor cycle	10	—	—	100	50	24783211002208	UCOA0002478	354810768192	Ramanjit Singh		
55	Minsar Ali	—	Maslem	motor cycle	10	Dhilwan	—	100	50	—	—	868603841365	Ramanjit Singh		
56	Anihal 7696494502	—	Gulam Mohamad	Rehra	10	—	—	100	50	—	—	286429490663	Ramanjit Singh		
57	Danish 9872919488	—	Gul mohan	Rehra	10	Ganesh Nagar	—	150	50	36230980818	SBIN0011965	312137816827	Ramanjit Singh		
58	Surja	—	Raj Kumar	Rehra	10	Ganesh Nagar	—	100	50	14628100002517	BRBONEHJUL	616302136586	Ramanjit Singh		
59	Namma	—	Vellu	Rehra	10	Beant Nagar	—	150	50	24783211012009	UCB0002478	790344044155	Ramanjit Singh		
60	Ajad Ali	—	Mahia Mohamad	Motorcycle	11	—	—	—	—	943010602488	UTBIOGIAC88	510233995740	Ramanjit Singh		
61	Babu Ram	Nangal Karar Khan	karura Ram	Rehra	11	—	—	—	50	4708000100015100	PUNB0470800	228251303671	Ramanjit Singh		
62	Pravan Kumar	—	Yohendra	Motorcycle	11	Mohinder singh colony	—	200	50	60376395345	MAHBANK0000438	56246185614	Ramanjit Singh		
63	Birju	Kkar Remunpur	Shami Ram	Motorcycle	11	Marim Avenue	—	70	50	15422282002362	ORBCO101542	497449423026	Ramanjit Singh		
64	Kumar Pal	Nangal Karar Khan	Mangtu Ram	Motorcycle	11	Ranjit Enclave	—	150	50	15422191014925	ORBCO101542	87177865903	Ramanjit Singh		
65	Sundar	Nangal Karar Khan	Kumar pal	Motorcycle	11	Ranjit Enclave	—	150	40	15422043000044	PUNJ047800	266906431120	Ramanjit Singh		
66	Farukali	Balmiki mohalla	Ajad Ali	Motorcycle	11	Golden Colony-II	—	200	60	931000089039	PSIB0000093	447421270834	Ramanjit Singh		
67	S.k Halim	Ganesh Nagar Dakoha	Gulab Ali	Motorcycle	11	Defence Colony	—	150	50	36410901037	SBIN0001449	813641549780	Ramanjit Singh		
68	Faraj Ali	Ganesh Nagar Dakoha	Aajaab Ali	Motorcycle	11	Golden Colony	—	200	50	36746873277	SBIN0044965	984073993531	Ramanjit Singh		
69	Ashma	—	Faraj	Rehra	11	—	—	200	50	60202010009384	UBIN0560723	530996034796	Ramanjit Singh		
70	Sameshudin	—	Abdul Hussain	Motorcycle	11	—	—	200	50	6072020100009420	UBIN0560723	874593780562	Ramanjit Singh		
71	Lal Babu	—	Amarul	Motorcycle	12	Natinal Avenue	—	150	50	—	—	339655459523	Ramanjit Singh		
72	Amarul	—	Dariru	Rehra	12	Natinal Avenue	—	150	50	—	—	651341060815	Ramanjit Singh		
73	Rosana	—	Haziral	Rehra	12	Kalia Pind	—	70	50	—	—	677274305404	Ramanjit Singh		
74	Dulibibi	—	Bishu	Motorcycle	12	Manlir Wali gali	—	40	50	59190374876	256696	4005997648556	Ramanjit Singh		
75	Hajatul	—	Samad	Motorcycle	12	Madan point	—	150	50	—	—	345497896179	Ramanjit Singh		
76	Sohan	—	Maniru Deen	Rehra	12	—	—	200	50	50100519824866	HDFCU001581	302609119247	Ramanjit Singh		
77	Nasir	—	Abdul Hussain	Motorcycle	12	BBG Colony	—	200	50	607202050000266	UBIN0560723	423321403348	Ramanjit Singh		
78	Bilkesh	—	Bilal	Motorcycle	12	School Wali gali	—	100	50	50286784199	ALLA0212939	369666051208	Ramanjit Singh		
79	Shambhu Kumar	—	Ram kesar	Rehra	12	—	—	50	50	—	—	537982083377	Ramanjit Singh		
80	Muhata	—	Rafikul	Rehra	12	—	—	40	50	7112807019	IDIB0005693	832679349159	Ramanjit Singh		
81	Akbar Ali	—	Hareem	Rehra	12	—	—	80	50	59200633201	IDIB0005693	970189484443	Ramanjit Singh		
82	Isral Alam	—	Sakander	Rehra	12	Dispensary wali gali	—	50	50	3580998718	CBIN0284807	259342299673	Ramanjit Singh		
83	Merajal	—	Badir	Rehra	12	Bhagiri Wali gali	—	60	50	—	—	276027615942	Ramanjit Singh		
84	Mohammad	—	Mohammad Kalthu	Rehra	12	Jagjit Colony	—	106	50	22050011700039300	PUNB022500	260074917879	Ramanjit Singh		
85	Dilledar hussain	—	Anjarul	Rehra	12	Malik wali gali	—	50	50	502220652	UTDIORRBB08	853362124581	Ramanjit Singh		
86	Dilledar hussain	—	Nazeem	Motorcycle	12	Natinal Avenue	—	70	50	41279330253	SBIN0011965	457868025135	Ramanjit Singh		
87	Hazirul	—	Shabudin	Motorcycle	12	Kalia Pind	—	70	50	—	—	352832836507	Ramanjit Singh		
88	Mohammad	—	Saleem	Rehra	13	Krishna Sweet Ekta nagar	—	100	50	—	—	680771014421	Ramanjit Singh		
89	Shainur	—	Alam	Rehra	13	Baba Bhuda Ji nagar	—	100	50	41242423902	SBIN0011965	551372065423	Ramanjit Singh		
90	Nazgir bibi	—	S.K. Bhsun	Motorcycle	13	Baba Bhuda Ji nagar	—	100	50	596211222	IDIB0005693	968330406021	Ramanjit Singh		
91	Bablu	—	Dibesh	Motorcycle	13	Bazigur moahalla	—	100	50	7202010008844	UBIN0560723	588318965620	Ramanjit Singh		
92	Najimul Ali	—	Mahadrpur	Motorcycle	13	Bologur Mohalla	—	200	50	20253245093	—	771384205719	Ramanjit Singh		
93	Mohammad Raju	—	—	Motorcycle	13	Joginder nagar	—	150	50	7131740616	IDIB0005693	344232314637	Ramanjit Singh		
94	Chalitra 8847200278	Hno 30 madrmi Mohalla Jal	Chotu	Rickshaw Rehra	14	Guru Nanak Pura	Residential	150	100	39497072673	SBIN0001288	643076435567	Pawan Kumar		
95	Lalita 9501218932	Hno 30 madrmi Mohalla Jal	Chalitsi	Rickshaw Rehra	14	Guru Nanak Pura	Residential	150	50	344206286427	SBIN0001288	925115236745	Pawan Kumar		
96	Ayapann	Hno. 1004 Madri Mohalla Jal	Radhika	Rickshaw Rehra	14	Guru Nanak Pura	Residential	150	50	32618966401	SBIN0001288	573244206997	Pawan Kumar		
97	Radhika	Hno. 1004 Kazi Mandi jal	Ajappan	Rickshaw Rehra	14	Guru Nanak Pura	Residential	100	60	24780110037386	ULBA0002478	286547566201	Pawan Kumar		
98	Adimula 904191689	Qazi Mandi 1004 Jal	Velu Swaami	Rickshaw Rehra	14	Guru Nanak Pura	Residential	150	70	38108742815	SBIN0001288	225743163396	Pawan Kumar		
99	Nirmala 62399890948	Hno. 69 street no. 10 Santoshi Nagar	Shankal	Rickshaw Rehra	14	Pritam Colony	Residential	110	50	249832110106554	UCBA0002478	270461823191	Pawan Kumar		
100	Kappu	Hno 113 Madrassi Mohalla Jal	R Babu	Rickshaw Rehra	14	Guru nanak pura East	Residential	90	50	24780110047828	ULBA0002478	346616217786	Pawan Kumar		
101	Manakati 8556078128	53 Santoshi nagar jal	Dhun swami	Motorcycle	15	Ranjeet nagar	Residencial	60	100	14628100001364	ABRBONEHJUL	917584673655	Vikrant Sidhu		
102	Sammur Begam 6239087783	200 Thakur Singh Colony Jal	Saikal Alam	Rickshaw Rehra	15	Singh Sabha gurudwara	Both	35	100	14628100001359	ABRBONEHJUL	948811744336	Vikrant Sidhu		
103	Sapan Dass 8847628760	H.no.7 Santoshi nagar	Sunil Dass	Motorcycle	15	New Baradari	Residencial	50	100	36565994220	SBIN0005898	519200521188	Vikrant Sidhu		
104	Sakil Alam 6239087783	200, Thapar singh colony	Maha Jamil	Motorcycle	15	Mohjal nagar	Both	70	100	9432017002297	PUNB0094320	704519613347	Vikrant Sidhu		
105	Meena 9041608495	68,St.no.10 santoshi nagar	Raja	Rickshaw Rehra	15	Rajindr nagar	Residencial	30	100	24780110021415	UCBA0002473	503756043655	Vikrant Sidhu		
106	Tara Devi 8699517466	—	R.Murgan	Rickshaw Rehra	15	Preet nagar st. no.1	Residencial	40	100	24783211009726	UCBA0002478	55701991653	Vikrant Sidhu		

107	Lata 9988270088	95.st.no.5 santoshi nagar	Murgan	Rickshaw Rehra	15	Hargobind pura defence colone	Residencial	50	100	24783211008026	UCBA0002478	217966038138	Vikrant Sidhu		
108	Kishna 987125223	Santoshi nagar jal	Kupa swami	Rickshaw Rehra	15	Ladowali market	Commercial	50	100	2231000109112370	PUNB0223100	772721061076	Vikrant Sidhu		
109	Murgan 8699517466	90-A santoshi nagar jal	Raman	Motocycle	15	Defence Colony	Residencial	50	100	24783211007715	UCA0002478	789804807646	Vikrant Sidhu		
110	Sham Sundar 8054303110	EF.418 rishi nagar jal	Rajinder kumar	Rickshaw Rehra	15	Preet nagar st. no.1	Residencial	65	100	5010032896494	HDF001581	430247119919	Vikrant Sidhu		
111	Sangam 7087602851	418 rishi nagar jal	Jatinder	Rickshaw Rehra	15	Kirti nagar	Residencial	55	100	640110110006460	BKID0006401	332406761160	Vikrant Sidhu		
112	Kanna 8427853139	30/30 Elram Pattu	Marumugun	Motocycle	15	st.no.4 preet nagar	Residencial	50	100	14628100001376	BARBONEHJUL	285378463610	Vikrant Sidhu		
113	Murgan 9988270088	95, Santoshi nagar	Mani Ram	Motocycle	15	Preet nagar	Residencial	70	100	24783211008293	UCBA0002478	316420857297	Vikrant Sidhu		
114	Mahidur Rahaman 7901888432		Khaliu	Motocycle	15	Dunna mohalla	Residencial	40	100	50220016030769	BDBL0001404	973632410846	Vikrant Sidhu		
115	Shatan Dass 9876178015	23.st.no.8 santoshi nagar	Sunil Dass	Motocycle	15	Police Line	Residencial	50	100	38281787378	SBIN0016848	258148519298	Vikrant Sidhu		
126	Viru 7696786579	Santoshi Nagar Jal	Diva Prasad	Rickshaw Rehra	16	Bharat Nagar	Residencial	100	50	76010170000	PUNB00001841	254372323209	Pawan Kumar		
127	Shri ram shah 8054877105	Hno. 826 Bashirpura	Raja Ram	Rickshaw Rehra	16	Bashir pura	Residencial	150	50	3521000051219	PSIB0000352	679711553973	Pawan Kumar		
128	Mainar bibi 8289071242	VTC West Bengal	Mua ksudnau	Rickshaw Rehra	16	Raju Guru wali Gali	Residencial	0	50	3513000112752080	PUNB03100	868992020518	Pawan Kumar		
129	Selim	S/o Bahaluddin, Paschim Para, Bangrua, Malda west bangal	Bahaluddin	Rickshaw Rehra	16	Guru Nanak pura	Residencial	100	50	7252724403	IDIE0005693	579527077172			
130	Gauri 8557099563	Qazi mandi Mohalla Jal	Mariyappa	Rickshaw Rehra	16	Guru Nanak pura	Residencial	100	50	14628100000586	BARBONEHJUL	986239863965	Pawan Kumar		
133	Leela Wati 7719671253	Hno. 012 Santoshi Nagar Jal	Subar Maniam	Rickshaw Rehra	17	Surya Enclave	Residencial	120	50	34426575688	SBIN001288	845689738606	Pawan Kumar		
134	Subar Manami 7719671253	Hno. Santoshi Nagar VTC Jal	Kapu Swami	Rickshaw Rehra	17	Surya Enclave	Residencial	130	50	14628100002510	BARBONEHJUL	837950676203	Pawan Kumar		
135	Kalash 9878062667	80 Mohalla 30 Jal	Rajesh	Rickshaw Rehra	17	Surya Enclave	Residencial	100	50	35983969679	SBIN0000728	75282415610	Pawan Kumar		
136	Parama 9646277543	25/10 Mohalla Santoshi Nagar jal	Nagaraj	Rickshaw Rehra	17	Surya Enclave	Residencial	110	50	24780110060476	UCBA0002478	950529326891	Pawan Kumar		
137	Subramni 8344359461	273 SRP Complex	Jay Ram	Rickshaw Rehra	17	Surya Enclave	Residencial	150	50	3148277479	SBIN0001288	856892985435	Pawan Kumar		
138	Puji 7696389343	Hno. 955/1 Gali no. 12 Kamal vihar	Ram Avtar	Rickshaw Rehra	17	Surya Enclave	Residencial	100	50	3586554187	CBIN0284807	357171701335	Pawan Kumar		
139	Lachmi 9646277543	Hno. 25 Santoshi Nagar jal	Nagraj	Rickshaw Rehra	17	Surya Enclave	Residencial	90	50	2478110016343	UCBA0002478	999017264563	Pawan Kumar		
140	Kokila 8837688533	38 Santoshi Nagar Jal	Samchritv	Rickshaw Rehra	17	Surya Enclave	Residencial	110	50	24783211001027	UCBA0002478	235838054026	Pawan Kumar		
141	Arti 84278899	Hno. 852 Ekta Nagar Rama mandi	Akash	Rickshaw Rehra	17	Surya Enclave	Residencial	90	50	93100008939	PSIB000093	553623056308	Pawan Kumar		
142	Rohit 7973373497	Hno. 1452 Baga Gali no. Rammandi	Mannohar	Rickshaw Rehra	17	Surya Enclave	Residencial	110	50	220500170001965	PUNB0220500	784547300005	Pawan Kumar		
143	Deepak	Hno. 815 Ekta Nagar Jal	Singhra	Rickshaw Rehra	17	Surya Enclave	Residencial	120	50	22055001700029900	PUNB022055	846620099706	Pawan Kumar		
144	Renu Bala		Jaswant	Rickshaw Rehra	17	Surya Enclave	Residencial	100	50	931000085874	PSIB0000093	36086541030	Pawan Kumar		
150	Nataj 8146401044	100/755 Santoshi nagar jal	Dugai Swami	Motocycle	18	New Sant nagar	Residencial	90	100	2227000106340530	PUNB0222700	308690275089	Vikrant Sidhu		
151	Rakesh kumar	630 Balmik colony	Harmesh kumar	Rickshaw Rehra	18	Rishi Nagar	Residencial	75	100	2098101019154	CNRB0002098	987194713129	Vikrant Sidhu		
152	Valli 7508174292	100/2B Santoshi nagar	Murgesh	Rickshaw Rehra	18	New Arjun nagar	Residencial	80	100	24783211002468	UCBA0002478	633395896255	Vikrant Sidhu		
153	Murgesh 7508174292	1001/28 santoshi nagar jal	Mani Kakar	Rickshaw Rehra	18	Arjun nagar	Residencial	100	100	24783211002918	UCBA0002478	204285568498	Vikrant Sidhu		
154	Kishan Lal 7589014634	326, neela mahal jal.	Nathu Ram	Rickshaw Rehra	18	Gobind garh	Residencial	30	100	2217000109194280	PUNB0221700	518930036770	Vikrant Sidhu		
155	Thirna 9779123243	1001/41 santoshi nagar	Pachi Appa	Motocycle	18	Dasmesh nagar	Residencial	110	100	3513000112812390	PUNB0351300	296514314269	Vikrant Sidhu		
156	Muttu 6239573790	137, Kaji mandi jal.	Gandhi	Rickshaw Rehra	18	Prem nagar SD Collage	Residencial	85	100	24780110038703	UCBA0002478	333576112199	Vikrant Sidhu		
157	Rajesh 8360372812	100/755 Santoshi nagar jal	Natraj	Rickshaw Rehra	18	Sant nagar	Residencial	135	100	247401100048375	UCBA0002478	425347094532	Vikrant Sidhu		
158	Dhandapani 9626460271	1132, Kazi mandi jal	Mana Gatti	Rickshaw Rehra	18	Gobind garh	Residencial	200	100	32237987635		704836306142	Vikrant Sidhu		
159	Komti	B-9,1001/41 Santoshi nagar	Ravi	Rickshaw Rehra	18	Arjun nagar Ladowali road	Residencial	80	100	247801100049068	UCBA0002478	591330466551	Vikrant Sidhu		
161	Mohan 6239518868	116, Madrasi Mohalla Qazi Mandi	Babu	Rickshaw Rehra	19	A-4,5 Central Town	Both	100	100	520101264831683 Union Bank	UBIN0921211	256054553728	Vikrant Sidhu		
162	Vijay 7009140569	Madrasi Mohalla	Pawan	Rickshaw Rehra	19	A-3 Central Town	Domestic	50	10	366116661147 Central Bank	CBINO284953	650338153004	Vikrant Sidhu		
163	Shivam 9041489845	Madrasi Mohalla	Ponu Swami	Rickshaw Rehra	19	St.no.8,9,10	Both	50	100	640110110002378 BOI		403388222172	Vikrant Sidhu		
164	Pankaj Kumar 8102723415	855 Aawa Mohalla	Raviudra Ram	Rickshaw Rehra	19	St.no.8,9,10	Both	100	100	0235001700025942 PNB	PNB0023500	211961288919	Vikrant Sidhu		
165	Parkash Kumar Ram	855 Aawa Mohalla	Ravindra Ram	Rickshaw Rehra	19	St.no.8,9,10 Central Town	Both	100	100	29058100024231 BOB	BARBODALSIN	348880027224	Vikrant Sidhu		
166	Shattar	490,H.no7 Bharat Nagar	Anwar	Rickshaw Rehra	19	St.no.11,12,13 Central Town	Both	115	100	4521010054467 Union Bank	UBIN0545210	249584904366	Vikrant Sidhu		
167	Shakuntal 9876841791	48 santoshi nagar	Shunderm	Rickshaw Rehra	19	PNT Colony	Both	65	100	308302010038683 Union Bank	UBIN0530832	812572262370	Vikrant Sidhu		
168	Gopal 6239509336	Madrasi Mohalla	Kishan	Rickshaw Rehra	19	Old Jawhar nagar	Both	100	100	452102050000188 Union Bank of India	UBIO0545210	463435089806	Vikrant Sidhu		
169	Amartam 9041108368	H.no.22 Santoshi nagar	Kanan	Rickshaw Rehra	19	Master tara singh nagar	Residencial	82	100	2478321101302 UCO Bank	UCBA0002478	373236690267	Vikrant Sidhu		
170	Kamdhenu 8807489687	H.no.183 Santoshi Nagar	Parbhakran	Rickshaw Rehra	19	Master tara singh nagar	Residencial	100	100	663072088896	UCBA0002478	663872088896	Vikrant Sidhu		
171	Prabhakaran 9781837246	H.no.183 Santoshi Nagar	Tangaia	Rickshaw Rehra	19	Master tara singh nagar	Both	86	100	24783211009832 UCO Bank	UCBA0002478	27584567748	Vikrant Sidhu		
172	Raja 9877191267	Santoshi Nagar	Prabhakaran	Rickshaw Rehra	19	Chache di haveli Ladowali	Both	60	100	UCBA0002478	UCBA0002478	851165153688	Vikrant Sidhu		

173	Tirna (Govt. Emp) 9501502529	St. No. Ajit Nagar Jalandhar	Muniya	Rickshaw Rehra	19	Krishna Nagar	Both	90	80-100	2227000106319380	PUNB0222700	227620003254	Vikrant Sidhu		
174	Babu (Govt emp) 9872598656	116, Madras Mohalla Jal	Raman	Rickshaw Rehra	19	C.T. St no. 1,2,3	Both	80	50-100	2227001300001730	PUNB0222700	391606476349	Vikrant Sidhu		
175	Chandu (Govt Emp) 9877885838	920/1 Santoshi nagar	Silva	Rickshaw Rehra	19	Riyaz pura	Both	80	80-100	22270015002962	PUNB0222700	452020142106	Vikrant Sidhu		
176	Padma (Govt Emp) 7717367013	116, Madras Mohalla Jal	Babu	Rickshaw Rehra	19	C.T. St no. 1,2,3	Residential	70	50-100	3744601302 (Central Bank of India)	CBINO280355	424572300442	Vikrant Sidhu		
159	Binod Satni	Bikampur, Sarangpur	Kusheshwar	Rehra Rickswho	20	Lajpat nagar	ਘਰੇਲੂ	90	30	3980100004128	UCBAORRBBKG	703508608053	Gurdial Singh		
160	Pardeep Kumar	Ghandi nagar	Chander lal	Rehra Rickswho	20	ਘਰੇਲੂ	ਘਰੇਲੂ	100	70	2491000011043	PSIB0000249	300511657952	Gurdial Singh		
161	Shakti	Baldev nagar	Sinesh Kumar	Rehra Rickswho	20	ਘਰੇਲੂ	ਘਰੇਲੂ	120	50	4055269505	CBIN0284807	597548536771	Gurdial Singh		
162	Rahul kumar	Abadpura jal-3	Raj Kumar	Rickshaw Rehra	20		Commercial	58	100	40754306352	SBIN0002394	288745836671	Vikrant Sidhu		
163	Mukesh Sahani 9060984646	Bazipur vaishali Bihar-10	Musafir sahani	Rickshaw Rehra	20	Lajpat nagar	Residencial	50	100	20109028170		582193923293	Vikrant Sidhu		
164	Deepak 9149158202	Samahipur Bihar-05	Kapaleshwar	Rickshaw Rehra	20	New Jawahar nagar	Residencial	100	100	7091877031	IDIB000J012	705484231094	Vikrant Sidhu		
165	Rajinder 8195984901	Rasta Mohalla Jal	Hari Om	Rickshaw Rehra	20	Patel Hospital	Residencial	40	100	166312010000333	UBIN0816639	309042619157	Vikrant Sidhu		
166	Masula Khatun 7719708169	Vill. Panchla Malda	Masum Ali	M.C	20	Old Baradari	Residencial	40	100	36100537829	SBIN0002037	542964787784	Vikrant Sidhu		
167	Dalip 7717509233	Bardiha Turki, Vaishali Bihar	Sagar Sahni	Rickshaw Rehra	20	Abadpura	Both	150	100	50170559575	ALLAO211968	830329698277	Vikrant Sidhu		
168	Butali Sahani 7043094195	Samastipur Bihar	Kapaleshwar	Rickshaw Rehra	20	New Jawahar nagar	Residencial	55	100	3514659367	CBIN0284617	677306809466	Vikrant Sidhu		
169	Baiju Sahani 9876754745	smastipur Bihar	Shiv Sahani	Rickshaw Rehra	20	Lajpat nagar	Both	35	100	39652159812	SBIN0051208	719786933870	Vikrant Sidhu		
170	Pooja 9914353138		Lucky	Rickshaw Rehra	20	Badari dass colony	Residencial	21	100	2217000109246410	PUNB0221700	820196174035	Vikrant Sidhu		
171	Manish	Mota singh nagar	Kirtan lal	Motor Cycle	21	Jawhar nagar	Residencial	100	100	38460606775	SBIN0050714	227676885188	Aman		
172	Rahul	Mota singh nagar	Kirtan lal	Rehra	21	mota singh nagar	Residencial	100	100	14620100013255	BARBONEHJUL	805514936052	Aman		
173	Pawan Devi		Suresh Sahani	Rehra	21	mota singh nagar	Residencial	100	70	36187594345	SBIN0006562	601061259162	Aman		
174	Karan	Santoshi nagar	S.Madhu rai	Rehra	21	Green Park	Residencial	80	50	3511000102225900	PNB0351100	374609502422	Aman		
175	Pavitri Devi		Dhish	Rehra	21	mota singh nagar	Residencial	70	50	7165330452	IDIB000J012	225248560400	Aman		
176	Murgesh	Santoshi nagar	Gobind	Rehra	21	Radio Staff Colony	Residencial	70	50	7602191013185	PNB0040310	952411916702	Aman		
177	Nagaling	Santoshi nagar	Murgesh	Rehra	21	Green Park	Residencial	80	50	4032413000397	PNB0040310	378434004497	Aman		
178	Ram Sagar	Diwan nagar	Ramdev	Rehra	21	Kidney Hospital	Commercial	1000		65204725988	STBP000312	462347592200	Aman		
179	SK Piyar		Laskar	Rehra	21	Bus Stand	Commercial	20	50	4705001700000180	PUNB0470500	728400022359	Aman		
180	Tara Devi	Santoshi nagar	R.Murgan	Rehra	21	Defence Colony	Residencial	80	50	24783211009726	UCBA0002478	557019916530	Aman		
181	Shiv Kumar	Madras mohalla	Jai Ram	Rehra	21	Hotels	Commercial	50	24783211002291	UCBA0002478	617940735318	Aman			
182	Ashwani	Santoshi nagar	Vidya Sagar	Rehra	21	Radio Colony	Commercial	80	60	21212200000119	UBIN0921211	723852656696	Aman		
183	Bikau Pawan	tara Chand Colony	Darweswar paswan	Rehra	21	Bus Stand	Commercial	60	70	1100602500300	CNRB0002393	408877508558	Aman		
184	Biraj	Punjabi Bagh	Shambu Sahni	Rehra	21	mota singh nagar	Residencial	70	50	634110110000901	BKI0000901	222406848231	Aman		
185	Manish	Santoshi nagar	Dhan pani	Rehra	21	cool Road	Residencial	80	70	24780110040409	UCBA0002478	728019064521	Aman		
186	Rakesh	Ravinder nagar	Vinod Pawan	Rehra	21	waryam nagar	Both	70	100	21590110012833	UCBA0002159	381356189331	Aman		
187	Kartik	Santoshi nagar	Kuppan	Rehra	21	Modren colony	Residencial	80	50	24783211011422	UCBA0002478	627065382026	Aman		
188	Mukesh Ram	Inderwara	Rajindera Ram	Rehra	21	New Jawahar nagar	Residencial	70	50	60336240274	MAHB0000438	928133675744	Aman		
189	Rohit Kumar	Vijay colony	Kirtan lal	MotorCycle	21	Gurpal Nagar	Residencial	125	100	20099610581	SBIN0012237	807240566217	Aman		
190	Kirtan Lal	Mota Singh nagar	Avadh Ram	Rehra	21	Gujpal nagar	Both	130	100	65233511360	SBIN0050714	512842063267	Aman		
191	Rajat Bagri	Deep Nagar	Pardesh Kumar	Rehra	23	Choti Baradari	Residencial	90	50	32712566403	SBIN0000728	399195828212	Aman		
192	Radhika	Deep Nagar	Rajat Bagri	Rehra	23	Choti Baradari	Residencial	90	50	40282122235	SBIN0000728	427876530092	Aman		
193	Balbir 8427719934	Garha	Baljinder	„	24	Kangniwal	Residencial and Commercial	150		3136011031483	UCBA0003136	807285377557	Sanjeev		
194	Ashok Kumar 9056511434	Subana Mithapur	Sarwan Singh	Rickshaw Rehra	25	UE-Phase 2	Residencial	130	100	88935037456	SBIN0030455	689143235742	Naresh Kumar		
195	Ramesh Kumar 7837111305	Subana Mithapur	Sarwan Singh	Rickshaw Rehra	25	UE-Phase 2 8 Marla	Residencial	84	200	29590110027592	UCBA0002159	90585137529	Naresh Kumar		
196	Anil 7340853229	Ra Bazar Jalandhar cantt	Maruti	Rickshaw Rehra	25	UE-Phase 2	Residencial	110	100-150	14081000002334	PSIB0021408	466347254673	Naresh Kumar		
197	Sandeep 7009662795	Subana Mithapur	Des Raj	Rickshaw Rehra	25	Phase 2 Tanki wali park	Residencial	76	150-200	6131000041049	PSIB0000613	468848423627	Naresh Kumar		
198	Jonson 8872131614	pholriwal garha	Ajak	Rickshaw Rehra	25	Ravidass Nagar	Residencial	25	200	32449107196	SBIN0051208	233571841739	Naresh Kumar		
199	Ramesh Lal 987658237	Subana Jalandhar	Sohan Lal	Rickshaw Rehra	25	UE-Phase 2	Residencial	120	150-200	613000044010	PSIB0000613	289975014101	Naresh Kumar		
200	Sakaldeep Sahani 9779961150	Vijay Colony	Upinder Sahani	Rickshaw Rehra	25	Ranjit Enclave	Residencial	120	70	7141000085900	PSIB0000714	204804092936	Naresh Kumar		
201	Chandu Choudary 9779851156	Tara Chand Colony	Raj Kumar Choudary	Rickshaw Rehra	25	Baba Makhhan Shah lubhana nagar	Residencial	120	100	50140472357	ALLA0211968	965939066731	Naresh Kumar		
202	Rajesh Choudary 9155645883	Tara Chand Colony	Arjun Choudary	Rickshaw Rehra	25	Guru ramdass colony	Residencial	80	100	669002010003448	UBIN0566900	744474194369	Naresh Kumar		
203	Chandan Choudary 8146334965	Tara Chand Colony	Nathuni Choudary	Rickshaw Rehra	25	New Kalgidhar Avenue	Residencial	120	80	4705000100041040	PUNB0470500	781026679638	Naresh Kumar		
204	Suresh 9653172117	Tara Chand Colony	Nathuni Choudary	Rickshaw Rehra	25	Kalgidhar Avenue	Residencial/ Commercial	130	100	4705001700006170	PUNB047500	941714093634	Naresh Kumar		
205	Deepak Choudary 7814937898	Shiv Nagar Garha	Mintu Choudary	Rickshaw Rehra	25	DC Nagar	Residencial	80	100	50497560123	ALLA0211968	728224567049	Naresh Kumar		
206	Jeevaj 9779620522	Vijay Colony	Shiv Shani	Rickshaw Rehra	26	Jyoti Nagar	Residencial	200	100	634110110000841	BHID0006341	210858712296	Naresh Kumar		
207	Sanjay Shani 7347593569	Vijay Colony	Hare Krishan Shani	Rickshaw Rehra	26	Jhuggiya ravinder Nagar	Residencial	150	100	50495720771	IDBI000J539	553553402459	Naresh Kumar		

208	Pawan 8283904164	Kot pakshian jal	Roop Lal	Rickshaw Rehra	26	Basant Avenue	Residential	80	100	1053211001140	UCBA0000105	7907393361351	Naresh Kumar		
209	Opinder paswan 823826019	11 Tara Colony Garha jal	Jimdar paswan	Rickshaw Rehra	26	Income Tax Colony	Residential	70	100	60377048390	MAHB0000438	864590734046	Naresh Kumar		
210	Asha paswan 7508512739	garha road jal	Bachu Paswan	Rickshaw Rehra	26	Ravinder Nagar Flat	Residential	70	100	4705001700002810	PNB0470500	664530680539	Naresh Kumar		
211	Papu shani 828492279	Vijay Colony	Vishnu Shani	Rickshaw Rehra	26	Parkash Nagar	Residential	150	100	50494831451	ALLO211960	720850010563	Naresh Kumar		
212	paramod shani 9876541612	Vijay Colony	Bhadar Shani	Rickshaw Rehra	26	Satkartar Nagar	Residential	150	100	50194717034	ALLAO21168	2645980023604	Naresh Kumar		
213	Mukesh Kumar 7837219770	Vijay Colony	Kushveer Singh	Rickshaw Rehra	26	Shankar gardan	Residential	150	100	50494714486	ALLAO211968	847099392567	Naresh Kumar		
214	Deepak Kuamr 9877847973	Pind Subana Jal	Basis Singh	Rickshaw Rehra	26	Basant Vihar	Residential	135	100	60376396213	MAHB0000438	925929352660	Naresh Kumar		
215	Deepak Shani 7347448825	Vijay Colony Lohara Jal	Mahinder shani	Rickshaw Rehra	26	Chima Nagar	Residential	70	100	50498699382	ALLAO211968	462992589684	Naresh Kumar		
216	Vinod Paswan 9779067935	Ravinder Nagar jal	Ram prasad paswan	Rickshaw Rehra	26	Satkartar Nagar	Residential	70	100	50494791074	IDBI000J539	207678043016	Naresh Kumar		
217	Deepak 9815846744	Pind Subana Jal	Mangat Ram	Rickshaw Rehra	26	Basant Vihar PH II	Residential	70	100	14081000001675	PSIB0021408	695924348917	Naresh Kumar		
218	Madan 9517789659	Garha Road Jal	Beekho Paswan	Rickshaw Rehra	26	Chima Nagar	Residential	80	100	4705000100012380	PUNB0470500	568388501513	Naresh Kumar		
219	Pintu Rai 8699204869	Vijay Colony	Jaleshar Rai	Rickshaw Rehra	26	Dada Nagar	Residential	70	100	50366045576	ALLAO211068	687895888055	Naresh Kumar		
220	Ravinder Sahni 9876262474	Ranjit Enclave Jal	Sita Ram	Rehra Rickshow	27	Avtar Henery road	ਘਰੇਲੂ	60	100	634110110000435	BKID0006341	216009752552	Naresh Kumar		
221	Ram Parkash Sahni 9780807554	Ratan Nagar Garha Jal	Ran Padarth Sahni	Motor Cycle rickshow	27	Union Bank wali galian	ਘਰੇਲੂ	100	100	615602020000042	UBIN0561568	615225873410	Naresh Kumar		
222	Chandan Kumar 7717381716	Ranjit Enclave Jal	Sita Ram	Rehra Rickshow	27	Niku Park back side	ਘਰੇਲੂ	55	100	50362850908	IDIB000J0102	766856386227	Naresh Kumar		
223	Noshad 8146713565	Ratan Nagar Garha Jal	Kasim Khan	Motor Cycle rickshow	27	sanjay G.store galian	ਘਰੇਲੂ	100	100	3652500101050200	KARB0000365	525962330516	Naresh Kumar		
224	Amir Husain 8699830879	garha jal	Nazi mudin	Rehra Rickshow	27	Gita mandir	ਘਰੇਲੂ	8	100	37662254176	SBIN0001449	281067143545	Naresh Kumar		
225	Chandan Kumar sahni 7652823906	H.no.669A Urban Estate Ph.2 Jal	Upendar Sahni	Rehra Rickshow	27	Rainbow park walian galian	ਘਰੇਲੂ	50	100	33769702933	SBIN0011966	336257902408	Naresh Kumar		
226	Vijay Ram 8195969614	H.no.18 rattan nagar jal	Shiv Chander Ram	Rehra Rickshow	27	meta rani chowk wali galian	ਦੇਰੇ	60	100	60339194211	MAHB0000438	768143231274	Naresh Kumar		
227	Balesvar Sahani 8427935728	Dulhan palace Ph.2	Khakhar Sahin	Rehra Rickshow	27	sanjeeviani park galian	ਘਰੇਲੂ	70	100	50494791563	IDIB000J539	607413279785	Naresh Kumar		
228	Sunil Sahni 8528672801	Vijay Colony Luhara Nangal Jal	Chintu Sahani	Rehra Rickshow	27	Geeta mandir galian	ਘਰੇਲੂ	60	100	50495289936	IDIB000J539	510104112401	Naresh Kumar		
229	Raju Sahani 7837513740	Guru Diwan Nagar Garha Jal	China Sahani	Rehra Rickshow	27	Tagoreday bordin school galian	ਦੇਰੇ	100	100	641010110003739	BKID0006410	307117862722	Naresh Kumar		
230	Nisha Istarun 8699351211	gali no.4 garha jal	Munna	Rehra Rickshow	27	Bickaner galian	ਘਰੇਲੂ	60	80	2572108001178	CNRB0002572	495036807316	Naresh Kumar		
231	Dharmshila Devi 8437217303	66 ft road isharpur jal	Suresh Sahani	Rehra Rickshow	27	MLA Brar wali galian	ਘਰੇਲੂ	30	150	14081000000392	PSIB0021408	416443509520	Naresh Kumar		
232	Rahim 9888725919	Garha Jal	Mahasin	Rehra Rickshow	27	Chacha Market Model Town	ਦੇਰੇ	100	100	5335010008525		384315892755	Naresh Kumar		
233	Inderjit Ram 7371819210	H.no.18 rattan nagar garha jal	Thiropan Ram	Rehra Rickshow	27	Burger king to KFC	ਘਰੇਲੂ	40	80	60336386825	MAHB000438	996835580110	Naresh Kumar		
234	Sunil 8427935728	Dulhan palace Ph.2 Garha Jal	Baleshwar Sahani	Rehra Rickshow	27	Arya Samaj Mandir galian	ਦੇਰੇ	30	150	50494842226	IDIB000J539	436053435017	Naresh Kumar		
235	Nanki Sahni 9814921533	Garha Jal	Sonela Sahni	Rehra Rickshow	27	sanjay G.store galian	ਘਰੇਲੂ	50	100	60336812051	MAHB0000438	267614263787	Naresh Kumar		
236	Basant Devi 7814609684	H.no.1082 Sadak Mohalla Garha Jal	Upendar Paswan	Rehra Rickshow	27	Café coffee both side galian	ਘਰੇਲੂ	70	100	7910214972	IPOS0000001	431092950218	Naresh Kumar		
237	Rakesh Sahni 6280479207	Luhara Village Vijay colony jal	Kusheshwar sahni	Rehra Rickshow	27	Gurudwara back side tanki wali park	ਘਰੇਲੂ	70	50	50370297712	IDIB000J539	980858433448	Naresh Kumar		
238	Ravinder Bhatti 6239223178	H.no.531 Kohlu Wali gali Abadoura jal	Kishan Lal	E-Rickshow	27	Taramount to mainbrow chowk	ਦੇਰੇ	150	100	41487698888	SBIN0004121	937004078178	Naresh Kumar		
239	Vicky 9877647620	ES.268 Gali no. 6 Abadpura Jal	Ashok kumar	Rehra Rickshow	27	Mahinder Singh KP wali galian	ਘਰੇਲੂ	50	80	50100525374592	HDFC0000341	861170256157	Naresh Kumar		
240	Barkat Ali 8145973728	Garha Jal	Nazi mudin	Rehra Rickshow	27	Rana Hospital Mani Dahba	ਦੇਰੇ	80	100	93201700014818	POHB0094320	787484680210	Naresh Kumar		
241	Sanjit Ram 8146385480	H.no.18 rattan nagar garha jal	Thiropan Ram	Rehra Rickshow	27	Aveni showroom Chada house	ਦੇਰੇ	50	100	60336388914	MAHB0000438	549228534385	Naresh Kumar		
242	Sunil Thakur 9478428159	Peera Nand Thakur		Rehra Rickshow	27	Mall Road		100	100	50466869365	ALLAO211968	912688275707			
243	Nagimal	West Bengol	Jamaluddin	Rehra Rickshow	28	ਦੇਰੇ	ਘਰੇਲੂ	60	70	37672775254	SBIN0001449	490608652870	Gurdial Singh		
244	Najrool 8847681484	Green Model Town	Tajisum	Rehra Rickshow	28		Residential and Commercial	100		110027697265	CNRB0002974	719891856500	Sanjeev		
245	SK Akefal 7973848676	Mithapur	Sk Akefal	Motor Cycle Rickshow	28	New Raja Garden	Residential	120		60401647252	MAHB0000438	718552434855	Sanjeev		
246	Purnima 7973848076	Mithapur	Sk Akefal	Motor Cycle Rickshow	28	New Raja Garden	Residential	175		40055512825	SBIN0050697	717536792498	Sanjeev		
247	Badal 7973474585	Gobind Paswan		Rehra Rickshow	28	Mithapur		150	50	4705001700000280		585996764683			
248	Raja Ram Sahi		Upenda Sahi	Rickshaw Rehra	29	Mithapur	Residential	100	50	667002010001692		945551368351	Sanjeev		
249	Dukha Ram		Rup Lal Ram	Rickshaw Rehra	29		Residential	100	50	60336876671	MAHB000438	922341505218	Sanjeev		
250	Shiv Kumar		Dukha Ram	Rickshow Rehra	29		Residential	100	100	603554883097	MAHB000438	364749870517	Sanjeev		
251	Harpreet 9041384715	H.no.548 Abadpura	Ashok Kumar	Rehra	29	Khurla Kingra	Residential	100	50	520191059970134	UBINO905003	797409914515	Sanjeev		
252	Rumi 8427702129	Bangrua West Bangal	Md Salik	Rehra	29	Khurla Kingra	Residential	100	100	59177935275 Allahbad Bank	256696	847614542111	Sanjeev		
253	Lahedul 762688537	Bagnathpur west Bangal	Kuddus	Rehra	29	Khurla Kingra	Residential	100	100	370204919 central bank	CBINO284551	734068060879	Sanjeev		
254	Sabad Ali 6280572757	Bangrua West Bangal	Sikandar	Rehra	29	Khurla Kingra	Residential	100	100	3702049040 central bank	CBINO284551	249768473905	Sanjeev		
255	Regual Ali 9781647149	Bangrua West Bangal	Hakimuddin	Rehra	29	Khurla Kingra	Residential	100	100	1463000103195850	PUNJI46300	320601594104	Sanjeev		

256	Rajni Devi 9478428159	Bangrua West Bangal	Sunil Thapar	Rehra	29	Khurla Kingra	Residential	50	100	110001583248	YESB OCB0003	780648537163	Sanjeev		
257	Ashko Kumar 9872699119	H.no.11 GMT Jalandhar	Durga Dass	Rehra	29	Khurla Kingra	Residential	80	100	50220010282197	BDBL0001617	944607765763	Sanjeev		
258	Rajibul 8837738387	Bangrua West Bangal	Sikandar	Rehra	29	Khurla Kingra	Residential	70	100	40055505635	SBIN0050697	214975899062	Sanjeev		
259	Munni Ali 6283454249	Mithapur	Abdul	Motor Cycle	29	Mithapur	Both	250		40420917850	SBIN0050485	579410428434	Sanjeev		
260	Sunita 8872401425	Barma Dev	Hno. 41Khambra	Rehra Rickshaw	29			100	100	6690020100025560	UBIN0566900	4475311338220	Sanjeev Kumar		
261	Honey 8427027091	Ashok Kumar	Abadpura	Rehra Rickshaw	29					2099108027808	CNR80002099	692832015453	Sanjeev Kumar		
262	Sonu Ram		Ameeri Saini	Rickshaw Rehra	30		Residential	100	50	1408100002633	PSIB0021408	309397307843	Sanjeev		
263	Sukhni Devi		Dukha Ram	Rickshaw Rehra	30		Residential	100	50	60336996524	MAHB0000430	249949771350	Sanjeev		
264	Chandu Sahani		Sika Ram	Motor Cycle	30	Sudama Nagar	Residential	100	50			977719702980	Sanjeev		
265	Raja Ram Sahni 9501042683	Boota Mandi	Upnashwar Sahni	Rehra Rickshaw	30	Boota Mandi	Residential and Commercial	80		667002010001594	UBIN0566705	94555136835	Sanjeev		
266	Naushad Khan		Karim Khan	Rickshaw Rehra	31		Residential			3652500101050200		52962330516	Sanjeev		
267	Rajeshver Sahni 9915036916	Saranpur Bihar	Dev Sahni	Rickshaw Rehra	31	GTB Nagar	Both	100		14081000002122	PSIB0021408	282311185750	Sanjeev		
268	Lal Buchi Devi 7696399435	Garha Jalandhar	Gobind Paswan	Rehra	31	GTB	Residential	100	100	470500170000343 PNB	PUNJ0470500	941246170173	Sanjeev		
269	Ashok kumar 7973474585	H.no.1445 Garha Jalandhar	Gobind Paswan	Motor Cycle	31	GTB	Residential	100	100	110000868122 Citizen Bank	YESB OCB0003	252115099503	Sanjeev		
270	Ramjhari Devi	Saranpur Bihar	Amarjeet Sahni	Rehra	31	Boota Pind	Residential	100	50	14081000001480 Punjab&Sind Bank	PSIB0021408	898412190529	Sanjeev		
271	Gobind Paswan 7696399435	Garha Jalandhar	Damodar Paswan	Rehra	31	GTB	Residential	100	50	641010110001103 BIK	BKID0006410	909978861751	Sanjeev		
272	Nisibi Sahani 9041496859	Bazidpurkomal Bihar	Makhansahn i	Rickshaw	31	Manbrow Chwok	Residential	80	100	50531161119 Allabad bank	ALLAO211960	270971277253	Sanjeev		
273	Jeet 9015036916	Vill Sabrwal Jal	Rajesh	Rehra	31	Manbrow Chwok	Residential	50	50	1481000001012 P&Sind Bank	PSIB0021408	811413793083	Sanjeev		
274	Tayale 9915654829	H.no.4 Garha Jal	Mohammad Ali	Rehra	31	Manbrow Chwok	Residential	80	100	60336679005 BOM	MAHB0000438	940269940596	Sanjeev		
275	Amit 9877360459	H.no.553 GTB Jal	Shankar	Rehra	31	Manbrow Chwok	Residential	100	50	641010110006916 BOB	BKID0006410	695396713933	Sanjeev		
276	Mohamad Yusaf 9878854879	Silver Encalve	Mohammad Azim	Rehra Rickshaw	31	Silver Glaxy	Residential and Commercial	60		65204178795	STBP000312	6782185870008	Sanjeev		
277	Aftab 9855947439	Vivek Vihar	Azroodin	Rehra Rickshaw	31	Vivek Vihar	Both	70		669002010003183	UBIN0566900	562927331231	Sanjeev		
278	Nashivi Sahni 9041496859	GTB Nagar	Makhan sahni	Rehra	31	GTB Nagar	Both	80		50531464149	ALLAO211968	270971297253	Sanjeev		
279	Manjit Sharma 9915667084	GTB Nagar	Tara Chand	Motor Cycle Rickshaw	31	GTB Nagar	Residential	45		50435347443	ALLAO211968	482276018030	Sanjeev		
280	Shankar Pawan 9877360459	GTB Nagar	Pukit Pawan	Rehra Rickshaw	31	GTB Nagar	Residential	130		603202120000282	UBIN0560324	8687585800007	Sanjeev		
281	Baljinder 8427719934	GTB Nagar	Kala	Rehra Rickshaw	31	GTB Nagar	Residential	150				315313782435	Sanjeev		
282	Chauthi Paswan 7652909676		Sita ram	Rehra Rickshaw	31	GTB Nagar		120		65282445412	SBIN0010	563933295191	Sanjeev Kumar		
283	Nirsi Devi 7652909676		Chauthi paswan	Rehra Rickshaw	31					669002010001062	UBIN0566900	500711546840	Sanjeev Kumar		
284	Dukha Ram		Roop Lal Ram	Rehra Rickshaw	31							9223415052218	Sanjeev Kumar		
285	Satyra Naryan Sahni	67 Mandir chowk tora	Kailiv Sahani	Rehra Rickshwo	32	Ramesh Colony	ਘਰੇਲੂ	100	50	81000012150	PSIB0000008	997963763542	Gurdial Singh		
286	Asraf	Jamalpur, Boroj Simulia Malda, W.B	Rakib Md	Motor Cycle rickshaw	33	gali no.10 Avtar nagar	Residen Hal	100	20	943010494224	UTB10G1AC88	950322587196	Gurdial Singh		
287	Manoj Kumar	Kurali	Bikar	Rehra Rickshwo	33	Avtar nagar	ਘਰੇਲੂ	150	30	753000101918223	PUNB0075300	664713548313	Gurdial Singh		
288	Rakib Md	Bovoi, village Jamalpur, malda	Rohan	Motor Cycle rickshaw	33	Avtar Nagar 0,1,2,10 main gali and 3-9 gali	ਘਰੇਲੂ	300	20	61235959523	SBB30011172	441109232500	Gurdial Singh		
289	Asmina	West Bengal	Rajib S.k	Rehra Rickshwo	33	ਘਰੇਲੂ	ਘਰੇਲੂ	300	30	5097010020518	UTBI0RRBGB	613485062958	Gurdial Singh		
290	Rased Ali	West Bengal	Hakim uddai	Rehra Rickshwo	33	ਘਰੇਲੂ	ਘਰੇਲੂ	100	30	37016454647	SBIN0001449	578705275519	Gurdial Singh		
291	Momina Khatun	West Bengal	Md.kalu	Rehra Rickshwo	33	ਘਰੇਲੂ	ਘਰੇਲੂ	80	50	36503982397	SBIN000149	570644320703	Gurdial Singh		
292	Anil Kumar	Model House	Amar nath	Rehra Rickshwo	34	Ram Mandir galian	Residen Hal	160	50	3145564857	KKBK0004019	781511837222	Gurdial Singh		
293	Raj Kumar	H.no.59 santoshi nagar	Surinder Kumar	Rehra Rickshwo	34	Dispensary wali gali	Residen Hal	100	30	14628100002809	BARBONEHJUL	225070809907	Gurdial Singh		
294	jasan	Deep Nagar cant	Rajesh	Rehra Rickshwo	34	Bhargo Camp	Residen Hal	100	10	41101000014770	10BA0000411	811993797406	Gurdial Singh		
295	Deepk Paswan	Subhana jalandhar	Chun Chun Paswan	Rehra Rickshwo	34	Lakar wala chowk	ਘਰੇਲੂ	200	20	4705001700005520	PUNB0470500	272961868110	Gurdial Singh		
296	Chun Chun Paswan	Chintpurni Mandir garha	Gudi Paswan	Rehra Rickshwo	34	ਦੈਰੇ	ਘਰੇਲੂ	200	70	65205783597	STBP0000312	413728442446	Gurdial Singh		
297	Parddeep Pawan	West Bengal	Limbas Pawan	Rehra Rickshwo	34	ਘਰੇਲੂ	ਘਰੇਲੂ	100	30	66900213000038	UBIN6566900	883708481578	Gurdial Singh		
298	Minoj Hoqur	Bavol,Molda west bangol	Chyanpur	Rehra Rickshwo	34	ਘਰੇਲੂ	ਘਰੇਲੂ	200	40	7127161421	IDIB0001539	636521416898	Gurdial Singh		
299	Dhanlaxmi	H.no.59 santoshi nagar	Raju	Rehra Rickshwo	35	Cant Church	ਘਰੇਲੂ	100	50	36539866119	SBIN0001642	794135952243	Gurdial Singh		
300	Raj Kumar	621 Basti peer dad	Darshan lal	Rehra Rickshwo	35	Bhargo Camp	ਘਰੇਲੂ	150	50	640910110001160	BKID0006409	880327579278	Gurdial Singh		
301	Amit Kumar	Ghas mandi Basti Sheikh	Rishi Kumar	Rehra Rickshwo	35	Health Club galian	ਘਰੇਲੂ	50	20	713000105347911	PUNB0071300	324380006518	Gurdial Singh		
302	Sabla Khetun	West Bengal	Sukar Ali	Rehra Rickshwo	35	ਘਰੇਲੂ	ਘਰੇਲੂ	100	30	943010264342	PUNB009326	357117296039	Gurdial Singh		
303	Md.Kaler	village pavo malda w.b	Masiwdin	Rehra Rickshwo	36	Budha Malgoud	ਘਰੇਲੂ	150	30	20141006253	FINO0001001	685970269277	Gurdial Singh		
304	Madin 7866941756	—	—	Rehra Rickshaw	37	Ashok nagar	Residencial	—	50	—	—	469327547865	Amarjit Singh		
305	Makin 7866941756	—	—	Rehra Rickshaw	37	Ashok nagar	Residencial	—	50	—	—	—	Amarjit Singh		
306	Pitabali 7087615938	—	—	Rehra Rickshaw	37	Ashok nagar	Residencial	—	50	—	—	684258308582	Amarjit Singh		

307	Arjun	Kot mohalla basti sheikh	Bholu	Rehra	39	Jaina nagar	Residencial	60	50	—	—	27510077383	Raj Kumar		
308	Vicky	Gurjit nagar garha	Dinesh	Rehra	40	Wadal Chowk	Residencial	80	70	11000591044	Citizen Urban bank yes Bcb0003	456838433850	Raj Kumar		
309	Babbu	Gurmitnar mithapur	Dinesh	Rehra	40	Deol nagar	Residencial	80	70	PNB4513001700026810	PUNB0451300	264996526154	Raj Kumar		
310	Lucky	Gurjit nagar garha	Dinesh	Rehra	40	Deol nagar	Residencial	80	70	CENTRAL BANK OF INDIA 555851551	CBN0284551	405958246696	Raj Kumar		
311	Doman Ravidass	Bihar	Devan Ravidass	Rehra	40	Tilak nagar	Residencial	150	50	3973228916	SBIN0283019	844049078530	Raj Kumar		
312	Hasan ali	West Bengal	Abdul Hussain	Rehra	41	Kot Sadiq	Residencial	100	50	—	—	687834112592	Raj Kumar		
313	Sanih Kadar ali	West Bengal	Anwar ali	Rehra	41	Kot Sadiq	Residencial	50	50	Induslan bank	INDB 0000728	760716243433	Raj Kumar		
314	Mohamad Rajesh All 7529816361		Salimudin	Rickshaw Rehra	42	Ravidass Nagar	Residencial	200				345635251282	Amarjit Singh		
315	Anver Hussain 9593876573		Abdul Khalik	Rickshaw Rehra	42	Lasuri Mohalla	Residencial	200				455445357039	Amarjit Singh		
316	Ajjul Rehman 7087079593		Salimudin	Rickshaw Rehra	42	Chandigarh Mohalla Main Bazar mandir	Residencial	400				612830141948	Amarjit Singh		
317	Aklesh Thakur 7837335997		Anaras Thakur	Rickshaw Rehra	42	Shivaji Park Gali no. 7	Residencial					440213863672	Amarjit Singh		
318	Jharul ali 8699199037		Isahak	Rickshaw Rehra	42	Main Adda	Residencial	200				811908645545	Amarjit Singh		
319	Abdul Masad 7717565480		Rajak	Rickshaw Rehra	42	Shivaji Nagar Durge da khuh	Residencial	250				915532839284	Amarjit Singh		
320	Muktar Aalam		Abdul Khalik	Rickshaw Rehra	42	Shivaji Nagar	Residencial	200		33581402432	SBIN0001449	680680776371	Amarjit Singh		
321	Sehnaz Khatun 7837451832		Babul Hak	Rickshaw Rehra	42	Main Bazar pili Kothi	Residencial	200				310635964895	Amarjit Singh		
322	Babul Hakk 7837451832		Mohamad Sadik	Rickshaw Rehra	42	Main Bazar pili Kothi	Residencial	200				540913260188	Amarjit Singh		
323	Deepak 9815754109	—	Raj Kumar	Rehra Rickshaw	43		Residencial	—	50	Union bank 390602010154826	UBIN0539066	766512359890	Amarjit Singh		
324	Fozi 7719663673	—		Rehra Rickshaw	43		Residencial	—	50	—	—	418711731989	Amarjit Singh		
325	Deepak	—	Darshanwl	Rehra Rickshaw	43		Residencial	—	50	—	—	202023097909	Amarjit Singh		
326	Karan	—	Babu ram	Rehra Rickshaw	43		Residencial	—	50	—	—	762620242299	Amarjit Singh		
327	Jakir	Katar Bihar	Mohin	Rehra	44	Sohia Mohalla	Residencial	60	50	—	—	586073543007	Raj Kumar		
328	Anrul	West Bengal	Aminudin	Rehra	44	Bada Bazar	Residencial	50	50	—	—	405890287333	Raj Kumar		
329	Najimuddin	Ishwar colony	Sabad ali	Rehra	44	Babia mohalla	Residencial	80	70	Bangiya Gramin Vikash Bank 5124026005439	PUNBORRBBGB	229420784451	Raj Kumar		
330	Safiula		Givasuddin	Rehra	44	satra Mohalla	Residencial	70	50	—	—	375664254441	Raj Kumar		
331	Dildar	West Bengal	Ilyas Ali	Rehra	44	Gulabian mohalla	Residencial	60	50	—	—	1181282957579	Raj Kumar		
332	Pandax Ravidas	Bihar	Modvan Ravidas	Rehra	44	Dusehra Ground	Residencial	40	50	20183911291	FINO00000001	921036668119	Raj Kumar		
333	Asad Ali	West Bengal	Razzak	Rehra	44	Manjit Nagar	Residencial	150	50	Allahabad Bank50410534343	1D1B0RRBBGB	811270767947	Raj Kumar		
334	Kajim Ali	West Bengal	Idrish Ali	Rehra	44	Post office	Residencial	150	50	—	—	219186876737	Raj Kumar		
335	Abdul Salam	West Bengal	Sahabudin	Rehra	44	Mochian mohalla	Residencial	80	60	571303073325	256696	571303073325	Raj Kumar		
336	Abdul Rahim	West Bengal	Badshah	Rehra	44	Janak nagar	Residencial	150	30	37588188513	SBIN0001449	508084267092	Raj Kumar		
337	Atikol Rehman	West Bengal	Aelulhaa	Rehra	44		Residencial	250	40	512402613080	PUNBORRBBGB	279746448113	Raj Kumar		
338	Mahrul	West Bengal	Gahiru	Rehra	44	Post office	Residencial	250	50	38774813899	SBIN0001449	351945088319	Raj Kumar		
339	Ajad Ali	West Bengal	Sompal ali	Rehra	44	Dulka mohalla	Residencial	200	50	37297447241	SBIN0001449	406068273302	Raj Kumar		
340	Kutubdin	West Bengal	Abdul Malik	Rehra	44	Hargobind nagar	Residencial	150	50	36700488563	SBIN0001449	489348217489	Raj Kumar		
341	Pankaj	H.no.213 Basti Nau	Jaipal	Rehra Rickshaw	45	Gobind nagar	Residencial	—	50	2121000028296	PSI80000212	809727498026	Amarjit Singh		
342	Prince	Adda Husiharpur Basti Sheikh	Magar Ram	Rehra Rickshaw	45	Basti Gujan	Residencial	—	50	2121000027209	PBI0000212	294724414659	Amarjit Singh		
343	Anmol	164/5 Tej Mohan nagar Basti Seikh	Sewak Ram	Rehra Rickshaw	45	Gobind nagar	Residencial	—	50	703000101397045	144024004	691185976806	Amarjit Singh		
344	Ajay 6284998016		Jagan Nath	Rickshaw Rehra	46	Harkishan Nagar	Residencial	170	50	40635597290	SBIN0008301	98540158620	Hitesh Aggarwal		
345	Pawan 9646130692		Baldev Raj	Rickshaw Rehra	46	Shah Kuli Mohalla	Residencial	90	50	02121000028803	PSIB0000212	531473930764	Hitesh Aggarwal		
346	Vicky 6239889947		Kala Ram	Rickshaw Rehra	46	Shah Kuli Mohalla	Residencial	80	50	53238100001209	BARBOMODJAL	854973426632	Hitesh Aggarwal		
347	Sagar 9888183954		Rakesh Kumar	Rickshaw Rehra	46	Binda chowk	Residencial	100	50	51490100003858	BARBOKAPROA	549688907144	Hitesh Aggarwal		
348	Pawan kumar 8284229665		Balwant Ram	Rickshaw Rehra	46	Main Bazar	Residencial	70	60	2991001700071580	PUNBO299100	862179297403	Hitesh Aggarwal		
349	Ghanti 9501186565		Madan Lal	Rehra Rickshaw	47	Mithu Basti	Residencial	150	40	7021000025086		511668217157			
350	Haviv Rehman 9876829654		Isubali	Rehra Rickshaw	47	Bayian Colony	Residencial	150	40			654687401285			
351	Sarita Devi		Susafir ram	Rehra Rickshaw	47	Mithu basti Harbans Nagar	Residencial	150	40	10036502631		869052678055			
352	Namaz Sarif 7707953450	Maida West Bangal	Muragachi	Rehra	48	JP Nagar	Residencial	150	50	3380252491	SBIN0001449	568673914570	Kulwinder Singh		
353	Matiur Rohaman 995017747279	Maida West Bangal	Muragachi	Rehra	48	MGN School gali	Residencial	120	70	32728104367	SBIN0001449	275509507016	Kulwinder Singh		
354	SK Santu	Maida West Bangal	Asroful	Rehra	48	Tagore Nagar	Residencial	200	50	34052025024	SBIN0001449	239537317272	Kulwinder Singh		
355	Najir Hossain	Harishikaudra	Afroodeen	Rehra	48	Deyol Nagar	Residencial	150	50	380500854010	SBIN0001449	79561008215	Kulwinder Singh		
356	Chinatar 9815048456	31 Santoshi Nagar Jal	Raju	Rehra	48	Dushera Ground	Residencial	100	60	24783211002659	UCBA0002478	880124970249	Kulwinder Singh		
357	Chander Mohan	Kishanpura Jal	Sankar pali	Rehra	48	Adarsh Nagar MGN	Residencial	100	60	33595858976	SBIN0001288	979411374609	Kulwinder Singh		
358	Motiur 6239582994	Vill Muragachi	Atiluddin	Rehra	48	Adarsh Nagar	Residencial	150	70	39011040090	SBIN0001449	721420628907	Kulwinder Singh		
359	Fateful	Uttar Gauripur Barul West Bangal	Kalimuddin	Rehra	48	Deyol Nagar	Residencial	150	50	793010476478	BKID00004024	754725785254	Kulwinder Singh		

360	Rafik 6280355453	Murogachi disstuarischan darfur West Bangal	Najrul	Rehra	48	Vijay nagar	Residential	150	50	40654464165	SBIN0001449	908851944754	Kulwinder Singh		
361	Jamaludin Akdar 8360871287	Mahondelur West Bangal	Asraful	Rehra	48	Tagore Nagar	Residential	150	60	5124029016591	UTBIORRB60B	811511224678	Kulwinder Singh		
362	Sairul 9501691765		MD sSahamal Kahata	Rehra	48	New Adarsh Nagar	Residential	200	60	37776543305	SBIN0001449	822037502201	Kulwinder Singh		
363	MD Saidul	Mahondelur West Bangal	MD Malud	Rehra	48	JP Nagar	Residential	150	50	37621186112	SBIN0001449	979608493494	Kulwinder Singh		
364	Mantosh Sahnu 7652955652	Vikram Pur Bihar	Nathun Sahru	Rickshaw Rehra	49	Mishan compound	Residential	50	50	19600100008645	BARBOHAJUL	271174680760	Kulwinder Singh		
365	Pankaj Hans 7837974406	Islam Ganj Mohalla Jal	Tilak Raj	Rickshaw Rehra	49	Mishan compound	Residential	40	50	6830687867	IDBI000J012	981899004190	Kulwinder Singh		
366	Santosh Sahru 9878156894		Nathuni Shahni	Rickshaw Rehra	49	Vijay Nagar	Residential	60	50	640310110004767	BICID0006403	556583627354	Kulwinder Singh		
367	Heman Sahni 9877268906	Khalispur Bihar	Gulten Shahni	Rickshaw Rehra	49	Vijay Nagar	Residential	60	50	7165686518	1DBI000J012	921813954909	Kulwinder Singh		
368	Surjit Kumar 9876381993	Bikrampur Bihar		Rickshaw Rehra	49	Vijay Nagar	Residential	60	50	42288513648	CBINO280058	742908174819	Kulwinder Singh		
369	Shiv Kumar 6280859923	Santoshi Nagar	Badal Dev Nath	Rickshaw Rehra	49	Udam singh Nagar	Residential	50	50	18121000004679	PSIB0000812	529130676318	Kulwinder Singh		
370	MD Rahul 8768009796	Dangi simula Bangal	Sheikh Nagar	Rickshaw Rehra	49		Residential	49	50	943010508827	PUNB0094320	725352828837	Kulwinder Singh		
371	Sanjeeb Ali 9878826897	Tulsi Hata west Bangal	Rafak Ali	Rickshaw Rehra	49	Ajit Nagar	Residential	60	50	37583242421	SBIN0001449	244323084761	Kulwinder Singh		
372	Pawan 9888961410	VPO Polriwal	Kar Nail singh	Rickshaw Rehra	49	Ajit Nagar	Residential	40	50	50100051073529	HDFC0002495	587411486313	Kulwinder Singh		
373	Raja Babu Sada 9815047531	Bihar	Ram Dev Soda	Rickshaw Rehra	49	Ali Mohalla	Residential	60	50	36301991072	SBIN0012741	659366173236	Kulwinder Singh		
374	Ram Khnal 9876389530	Vijay Colony Jal	Anandi Suhi	Rickshaw Rehra	49	Vishv Gajnar gurr	Residential	100	50	7091798580	IDIB000712	537972284974	Kulwinder Singh		
375	Vinda Sahani 8699371401	Samandpur	Lakhan Sahni	Rickshaw Rehra	49	Shastri Nagar	Residential	50	50	65274608150	SBIN0050697	567120918691	Kulwinder Singh		
376	Suraj 7009819386	Near Dulhan Place Jal	Binder Sahni	Rickshaw Rehra	49	Shastri Nagar	Residential	60	50	65274608150	SBIN0050697	416025599418	Kulwinder Singh		
377	Vinod Sahni 9878810367	Baiariuri Jagdishpur	Bharosl	Rickshaw Rehra	49	Shastim Nagar	Residential	70	50	7091663494	IDIB000J012	592948352835	Kulwinder Singh		
378	MD Bika 9056021963	Dangi Samula West Bangal	Shekh Nagar	Rickshaw Rehra	49	Neeva suraj ganj	Residential	50	50	4513001700028080	PUNB0451300	667298134478	Kulwinder Singh		
379	Uinad Kumar 8194964417	563 Valmiki Colony Aliad pura	Pardeep Kumar	Rickshaw Rehra	49	Islama Bad	Residential	60	50	8121000004850	PSIB0000812	327061951348	Kulwinder Singh		
380	Ram Balru Sahni	Bihar	Bhadur Shahni	Rickshaw Rehra	49	Basti Adda	Residential	40	50	39469382136	SBIN0011966	384751637785	Kulwinder Singh		
381	Seema Dev 8847584388	Santoshi Nagar Jal	Dinesh Parshad	Rickshaw Rehra	49	Krishan nagar Back side	Residential	50	50	24783211013143	UCBA0002478	386809669971	Kulwinder Singh		
382	Mara Devi	H no 14 Santoshi Nagar Jal	Swami Nathan	Rickshaw Rehra	50	Milap Chownk	Residential	30	50	14628100002430	BAR BONEH JUL	658596876986	Naresh Kumar		
383	Shiv Raj 9876202265	Hno. 921/2 Kaji mandi Jal	Duri swami	Rickshaw Rehra	50	Paka bagh	Residential	90	50	24783211001652	UCBA0002478	7222218802919	Naresh Kumar		
384	Lokesh 8960874579	Hno. 534 Jagat pura jal	Ravi	Rickshaw Rehra	50	Dhobi Mohalla	Residential	100	50	62493549966	SBHY0020857	281108231496	Naresh Kumar		
385	Ravi 9653888232		Panpati	Rickshaw Rehra	50	Makdumpura	Residential	150	50-100	33643848717	SBIN0001288	577608244692	Naresh Kumar		
386	Abu Mani 8699274835	Hno. 18 Gali no. 1 santishi nagar jal	Raju	Rickshaw Rehra	50	Makdumpura	Residential	150	50-70	3513001700011170	PUNB0351300	671081813620	Naresh Kumar		
387	Kartik 9501906139		Aar mugam	Rickshaw Rehra	50	Paka bagh	Residential	60	50	36854886953	SBIN0001642	333673646187	Naresh Kumar		
388	Sheikh Garim 8360151361		Jainewdin	Rickshaw Rehra	50	Palaza chowk	Residential 80/ Commercial4 0	120	100	943010138916		584334884029	Naresh Kumar		
389	Safikul Islam 9517905699		somthul rak	Rickshaw Rehra	50	Jyoti chowk	Dump	-	-	50154120127		475381734567	Naresh Kumar		
390	Njre murmar		Raju	Rickshaw Rehra	50	Jyoti chowk	Dump	-	-			244320934749	Naresh Kumar		
391	Njir murmar 8336049208		Ruskin	Rickshaw Rehra	50	Jyoti chowk	Dump	-	-	40898350624	SBIN0001449	761634363093	Naresh Kumar		
392	Rasik 7003770452		Rashid	Rickshaw Rehra	50	Civil Hospital Road	Residential	100	50-200	100159934536	INDB0000728	252343016875	Naresh Kumar		
393	Rakesh Kumar 7707902995	H.no ES 252 Abadpura link road	Raj Kumar	Rickshaw Rehra	51	Paka bagh	Residential	30	50	94360100010674	NY8064733	591800392032	Naresh Kumar		
394	Jaswant 9814886495	H.no EM 203 Kot Pakshian	Raj Kumar	Rickshaw Rehra	51	Pirbotla Bazar	Commercial	30	20-30	235000400016241	PUNB0023500	917984676391	Naresh Kumar		
395	Babu ram 7986515305	Hno. BX 1935 qazi mandi	Veera Swami	Rickshaw Rehra	51	Balian Mohalla	Residential	30	30-50	73000105284834	PUNB0071300	2946333304917	Naresh Kumar		
396	Shankar 7087059562	Hno. 929 qazi mandi	Ram Saha	Rickshaw Rehra	51	Momvati chowk	Residential	30	30-40	501402010007863	UBIN0550141	214038433344	Naresh Kumar		
397	Vijay Kumar 7696832274	Hno. 144 qazi mandi	Ramji	Rickshaw Rehra	51	Kadeshah chowk	Residential	30	30-70	2227001300001830		356405998805	Naresh Kumar		
398	Sham Sunder 7717378929	Hno. 952 Ajun Nagar	Madan lal	Rickshaw Rehra	51	Chouhar bagh	Commercial	30	20-30	713000105285204	PUNB0071300	283975534674	Naresh Kumar		
399	Roko 8699163612	Hno. 921/2 Kazi Mandi	Shiv raj	Rickshaw Rehra	51	Paka bagh	Residential	30	30-50	24783211003120	UCBA0002478	551411530517	Naresh Kumar		
400	Palvi swami 7696418706	Hno. 926 Kazi Mandi	Sanmukh	Rickshaw Rehra	51	Kotpakshian	Residential	30	40-70	24783211002147	UCBA0002478	829184115994	Naresh Kumar		
401	Priya Swami 9988409654	Hno. 13 Kazi Mandi	Sanmukh	Rickshaw Rehra	51	Khodian Mohalla	Residential	30	40-70	3892000100021050	PUNB0071300	788861871842	Naresh Kumar		
402	Rakesh Kumar 9779425396	Hno 373 B Avtar Nagar	Sohan Lal	Rickshaw Rehra	51	Punjab kesri	Residential	30	30-50	235000113083112	PUNB0071300	617469635548	Naresh Kumar		
403	Karpana	Hno. 140 Madrasa Mohalla	Raju	Rickshaw Rehra	51	Char bagh	Residential	30	40-50	31084401142	SBIN001642	283476492368	Naresh Kumar		
404	Seema 7696732941	Hno. 140 Madrasa Mohalla	Karpana	Rickshaw Rehra	51	Char bagh	Residential/ Commercial	80	100	24780110056271	UCBA0002478	340589195440	Naresh Kumar		
405	Garav 7814272316	Hno. 37/283 Jalawalabadi Jal	Vicky	Rickshaw Rehra	52	Valmiki Gate	Residential	40	50	110035683745	CNRB0002098	591350644377	Kulwinder Singh		
406	Ganesh 9041326650	H.no. BX879/709 Baldev nagar	Shekhar	Rehra	52	Charanjeeptura	Residential	100	60	33312177119	SBIN00012288	317187513435	Kulwinder Singh		

407	Vishal Thaper 8556090821	H.no.243/13B7 Mahala Fatehpura	Joginderpal	Rehra	52	Bansa Wala Bazar	Residential	60	50	25081118000094	CNPB0002508	307600249178	Kulwinder Singh		
408	Pritam Dass 7087904479	WI 114 Basti Guzan Jal	Vijay Kumar	Rehra	52	Telwali gali	Residential	100	50	39948714602	SBIN0008301	718217990871	Kulwinder Singh		
409	Arun 7888701494	H.no.339 Neela Mahal Jal	Shamsher	Rehra	52	Bry Nagar	Residential	60	50	720001700014772	PUNB0072000	325967740560	Kulwinder Singh		
410	Pome 9888754691		Tara chand	Rickshaw Rehra	53		Residential	50	50	59200152313	IDIB0001537	8031804467889	Kulwinder Singh		
411	Abedin 8972499759		Ibrahim	Rickshaw Rehra	53	Bikrampura	Residential	30	50	59133427503	ALLA0212259	379779172774	Kulwinder Singh		
412	Raushana khatun 8972499754		Abdin	Rickshaw Rehra	53	Bikrampura Tanda Road	Residential	30	40	34920910308	SBIN0001449	783667501843	Kulwinder Singh		
413	Keshar 8194908626		Naresh Kumar	Rickshaw Rehra	53	Sewa Sadan Road	Residential	65	50	39751511966	SBIN0000741	815553986646	Kulwinder Singh		
414	Vivek Ghai		Neelu	Rickshaw Rehra	53	Fateh Puri	Residential	30	40	12510100009020	IOBA0001251	234269994983	Kulwinder Singh		
415	Ravi Kishan 6374293283		Kashwan	Rickshaw Rehra	53	Fath Pura	Residential	115	50	452102010054770	UBINO545210	970693618542	Kulwinder Singh		
416	Mohit 6284086363		Ashok ghai	Rickshaw Rehra	53	Fath Pura	Residential	90	40	71250	SBIN0000741	217748192746	Kulwinder Singh		
417	Rohit 7814563065		S.H Ashok	Motor Cycle	53	Vikram Pura	Residential/ Commercial	100	60	39828571250	SBIN0000741	649233879771	Kulwinder Singh		
418	Gunu 7837937244		Mohan Lal	Motor Cycle	53	Chandan Nagar	Residential	90	60	81302010091618	SYND1008130	829006571213	Kulwinder Singh		
419	Baby 8146127505		Babbu	Motor Cycle	53	Sant Nagar	Residential	50	40	13480110137376	UCBA0001348	723617675653	Kulwinder Singh		
420	Darshan Kaur 8872338773		Babbu	Motor Cycle	53	Partagarh	Residential	75	30	86500100027297	PUNBOPGB003	913837	Kulwinder Singh		
421	Manish Bhatti 9915873304		Kamal Kishor	Rickshaw Rehra	54	Qazi Mohalla	Residential	40	40	6180100016848	BARBOJULJUL	674748336127	Aman		
422	Mohit Atwal 8837658024		Arun Kumar	Rickshaw Rehra	54	Baran Bazar	Residential	40	40	1020100017050	BARBOJULLUN	951888926699	Aman		
423	Rohit Atwal 9872440341		Kuldeep kumar	Rickshaw Rehra	54	Killa Mohalla	Residential	43	40	2350017000125500	PUNB0023500	576702939842	Aman		
424	Bishnu karmakar 7740068218		Suboot Karamakr	MC	56	New Ajit nagar	Residencial	130	50	1462810000740	BARBONEHJUL	363169855108	Vikrant Sidhu		
425	Babul 9517932094		Habu	MC	56	Ajit nagar	Residencial	130	50	22279694269	IDIB0005693	343282542989	Vikrant Sidhu		
426	Rahatul 7710368331		Sojimuddin	MC	56	santoshi nagar	Residencial	180	40			800486948297	Vikrant Sidhu		
427	Ekraruh		Sojimuddin	MC	56	Amrik nagar	Residencial	150	40	6607000100062680	PUNB0607000	722841089002	Vikrant Sidhu		
428	Maserul 7340880405			Rehra Rickshaw	57	Raman Shiv Mandir		210				613779739614	Ashok Bheel	Vikasपुरी Dump	2
429	Muksed 7029724103			Rehra Rickshaw	57	Kishan pura		150				216001904792	Ashok Bheel	Vikasपुरी Dump	2
430	Kreem 791920862			Rehra Rickshaw	57	Prithvi nagar		100				498402185290	Ashok Bheel	Vikasपुरी Dump	2
431	Indra 9041672909		Madras Mohalla kazi mandi Jal	Krishna Murti	58	New Viny Nagar	Residential	100	50	39644351958	SBIN001642	950110189684	Ashok Bheel		
432	Sunnu 6280554544		Lamba Pinnad	Keemtilid	58	Muslim colony	Residential	100	50	50445235399	IDIB000537	433921633666	Ashok Bheel		
433	Altab Ali 8264804215		1580 Bashir Pura	Taimue	58	New Viny Nagar	Residential	100	50	713001700014985	PUNB1288	3677103093357	Ashok Bheel		
434	Kauma 90983423332 4		Hno BX17/1967/7 Qazi Mandi	Late Nale Swami	58	Muslim colony	Residential	120	50	36477222196	SBIN0001642	909834233224	Ashok Bheel		
435	Sheela 9056651290		35 Madras Mohalla Qazi Mandi	R.o Magum	58	Viny Nagar	Residential	120	50	36364227239	SBIN00007231	398062803539	Ashok Bheel		
436	Salm		Ranipura Mandi West Bengol	Ram Shimul	58	Viny Nagar	Residential	140	50	37492121340	SBIN0001449	261100120933	Ashok Bheel		
437	Mustak Ali		Thikadanga Bangal	Nuraas Paro	58	New Viny Nagar	Residential	100	50	50357298101	ALLAO212259	673610301223	Ashok Bheel		
438	Naumul		Bengal	Lunus ali	58	Gandhi Nagar	Residential	100	50	5124026116763	PUNB0RRBBGB	474792609501	Ashok Bheel		
439	Mohit 9816666558		1041 Qazi mandi Ajit Nagar jal	Kuldeep	58	Uppkar Nagar	Residential	100	50	41502077058	SBIN0001288	345059194024	Ashok Bheel		
440	Deepak 9915014795		Qazi mandi	Vijay Kumar	58	Jasmal Nagar	Residential	90	50	41502990604	SBIIN0001288	865720881173	Ashok Bheel		
441	Ranga Swami 9041672909		50 Madras Mohalla Jal	Nalu swami	58	Arjun Nagar	Residential	120	50	3513000112819540	PUNB0351300	378212818141	Ashok Bheel		
442	Kartik 9041338806		Santoshi Nagar	Jagdish	59	Baba mohalla chadda sweet wali gali		200				343246272193	Ashok Bheel	Vikasपुरी Dump	2
443	Gopal 7814172384		Santoshi Nagar	Jagdish	59	Bizli ghar wali gali,saraba nagar		210				464479659909	Ashok Bheel	Vikasपुरी Dump	2
444	Gaurango 7063364500		Santoshi Nagar	Jagdish	59	Three Star colony,Santokh pura		99				355333302307	Ashok Bheel	Vikasपुरी Dump	1
445	Samajul 7866842051		Santoshi Nagar	SK bagha	59	Bawa Mohalla Andliyan Galian BD colony		120				811839722425	Ashok Bheel	Vikasपुरी Dump	2
446	Minjarul 9696176451		Santoshi Nagar	Jakir Ali	59	MC wali gali Bawa Mohalla Mandir wali gali preeran di dargh		300				277519994319	Ashok Bheel	Vikasपुरी Dump	3
447	Anu 9914552506		Ajit Nagar	Lucky	59	Pathina walla chowk,Ambika colony		200				636492399121	Ashok Bheel	Vikasपुरी Dump	2
448	Sadul 771756119		Saliman	west bangol	59	Santokhi Nagar		150				696750962770	Ashok Bheel	Vikasपुरी Dump	2
449	Astaful 7469874061				59	Govt Primary School Santokh pura		70				705575172672	Ashok Bheel	Vikasपुरी Dump	1
450	Surinder Pal 9646370736		Kishanpura Jal	Dass Ram	59	Santokhpura 15 Opp Petrol Pump		15				287914003047	Ashok Bheel	Vikasपुरी Dump	
451	Rajesh Kumar 9592154788		Kishanpura Jal	Raj Pal	59	Santokh pura Bawn Mohalla		50				923414879752	Ashok Bheel	Vikasपुरी Dump	
452	Ruby 9914552506		Ajit Nagar	Lal chand	59	Sharma halwai wali gali navi abadi		300				912836667838	Ashok Bheel	Vikasपुरी Dump	3

453	Kajim 7717559277	Aftabuddin	west bangol	Rehra Rickshow	60	Santokh Pura navi Abadi		200				762476513198	Ashok Bheel	Vikasपुरी Dump	2
454	Mukhtar 8968242535	Seh Tan	Kishan pura jal	Rehra Rickshow	60	MC Wali gali		230				467770143221	Ashok Bheel	Vikasपुरी Dump	2
455	Nuralam 9511300813	Enul	west bangol	Rehra Rickshow	60	Kalgidhar guru dawara wali galian		150				983138492420	Ashok Bheel	Vikasपुरी Dump	2
456	Komujul 7719639272	Pradhan	west bangol	Rehra Rickshow	60	Vij nagar lakshmi pura		200				514243682253	Ashok Bheel	Vikasपुरी Dump	2
457	Rukman 9679931364	Ainul	west bangol	Rehra Rickshow	60	Vikasपुरी		100				906077008753	Ashok Bheel	Vikasपुरी Dump	2
458	Angur Ali 9417343463	Sajimuddin	west bangol	Rehra Rickshow	60	KMV college back side,tanda fatak		180				625557857877	Ashok Bheel	Vikasपुरी Dump	2
459	Sahab 8544918419	Salman	west bangol	Rehra Rickshow	60	Vikasपुरी		100				486078131821	Ashok Bheel	Vikasपुरी Dump	1
460	Mohamad Anvarul 7696594434	Mohammad	Bihar	Rehra Rickshow	60	Dakshim pura		100				932613636783	Ashok Bheel	Vikasपुरी Dump	2
461	Sekhtan 8847689621	Rafik	Kishan pura jal	Rehra Rickshow	60	Basti bhurekhan		200				564015260196	Ashok Bheel	Vikasपुरी Dump	2
462	Jainal 8360490384	Ala	Santoshi Nagar	Rehra Rickshow	60	Vikasपुरी		70				541614841710	Ashok Bheel	Vikasपुरी Dump	1
463	Shambhu Sada 7508565927	New gautam nagar	Ram Saroop	Rehra Rickshow	65	Satnam Nagar		105				885469254267	Ashok Bheel	Baltan Park	1
464	Raghubir Kumar 7986659916	New Rattan Nagar	Pawan Kumar	Rehra Rickshow	65	New Gopal Nagar colony		185				356092308861	Ashok Bheel	Matharu Dump	2
465	Ramu 8264326441	Santoshi Nagar	Subhain	Rehra Rickshow	65	Bagwam Valmiki colony		230				854499247379	Ashok Bheel	Matharu Dump	3
466	Vijay Yadav 6280518998	Basti Bawa khel Jal	Lachmi Yadav	Rehra Rickshow	65	New Gopal Nagar colony		250				212175980204	Ashok Bheel	Matharu Dump	3
467	Manoj Sada 7859043493	Bihar	Ramsovit sada	Rehra Rickshow	65	Gandhi Camp		175				778995302741	Ashok Bheel	Baltan Park	2
468	Money 7614965447	Tilak Nagar Jal	Tilak Raj	Rehra Rickshow	65	Gandhi Camp		210				464326516056	Ashok Bheel	Baltan Park	2
469	Palwinder 904172402	Gandhi Camp	Ranm rai	Rehra Rickshow	65	MC wali gali Gandhi Camp		90				253354521580	Ashok Bheel		1
470	Sanjeev Kumar 6283330432	Gandhi Camp	Ram Raj	Rehra Rickshow	65	Sarkari dipu wali gali Gandhi Camp		85				897902542738	Ashok Bheel	Baltan Park	1
471	Rajiv Kumar 9779239192	Shri guru valmiki colony	Dharampal	Rehra Rickshow	65	Ravidass Mandir de naal wali galian Gandhi Camp		50				361407068323	Ashok Bheel		
472	Rabulislam	Sodpur	Mainudin	Rickshow Rehra	67	Harnamdasspur a	Residential	100	50	36420881733	SIBN0002037	291219697909	Kulwinder Singh		
473	Anbar 8360669193	Tulsi Hata west Bangal	Alawoden	Rickshow Rehra	67	Banda Bhadur Nagar	Residential	100	50	554502647892	UTBI0RRBBG850 65	592221602399	Kulwinder Singh		
474	Vinay	Hno 91 Basti Guza Jal	Suraj	Rickshow Rehra	67	Harnamdasspur a	Residential	100	40	981000048624	144023008	443196036802	Kulwinder Singh		
475	Kumar 8699163202	BX 115 Madrasi Mohalla Jal	Karpan	Rickshow Rehra	67	Banda Bhadur Nagar	Residential	70	50	64011011002836	BK100006401	258454080119	Kulwinder Singh		
476	Sahabuddin 8101610960	West Bangal	MD Ariful	Rickshow Rehra	67	Gopal Nagar	Residential	60	60	35643008249	SBIN0001449	421906278291	Kulwinder Singh		
477	Akash	WJ 161 Basti Guza Jal	Raj Kumar	Rickshow Rehra	67	Gopal Nagar	Residential	100	50	2003916282	SBIN0008301	77056607766	Kulwinder Singh		
478	Rahul	WJ 161 Basti Guza Jal	Raj Kumar	Rickshow Rehra	67	Gopal Nagar	Residential	120	50	25205002306	CLBL0000025	87543943708	Kulwinder Singh		
479	Bhushan	WJ 161 Basti Guza Jal	Raj Kumar	Rickshow Rehra	67	Banda Bhadur Nagar	Residential	80	40	50100465062800	HDFC0000046	934230285447	Kulwinder Singh		
480	Jaskaran Singh	Amutsor	Kulwant Singh	Rickshow Rehra	67	Banda Bhadur Nagar	Residential	120	60	839001500029250	PUNB0083900	975584867573	Kulwinder Singh		
481	Samiuslam 7727968284		Allmuiddin	Rehra	68	Sangat Singh main road	Residential	130	50	943010395427	UTBI01AC88	421818684619	Kulwinder Singh		
482	Rinky 7986558861	H.no.36 Santoshi nagar	M Thirna	Rehra	68	Balwant nagar	Residential	100	60	24780110053751	UCBA0002478	936016744637	Kulwinder Singh		
483	M Thirna	H.no.36 Santoshi nagar	Murgesh	Rehra	68	Sangat Singh main road	Residential	150	60	24783211010968	UCBA0002478	65820487447	Kulwinder Singh		
484	Kurman Ali	Harishikaudra West Bangal	Saileman	Rehra	68	Jail Road	Residential	60	60	33439561907	SBIN0001449	798275700491	Kulwinder Singh		
485	Raj Kumar 8054430329	Amar Nagar	Piara lal	Rehra Rickshow	70	Radison colony	Residencial	150				660130495211		Baltan Park	
486	Nursad Ali 8847281854	West Bengal	Kafiluddin	Rehra Rickshow	70	Friend Colony Gali no. 3	Residencial	150				599118750715		Baltan Park	
487	Shubham 8847483908	Model town Jal	Kala Ram	Rehra Rickshow	70	Friend Colony Gali no. 6,7,8,9,10	Residencial	150				417782331927		Baltan Park	
488	Eyeshin Hoque 6280179359	West Bengal	Jaharul Hoque	Rehra Rickshow	70	Friend Colony Gali no. 2,3,4	Residencial	100				424625046490		Baltan Park	
489	Minka	Valmiki Colony	Nand Lal	Rehra Rickshow	70	Mohalla Ram Nagar	Residencial	200				305358010917		Baltan Park	
490	Mangu		Manoj Kumar	Rehra Rickshow	72	Madhuban Colony	Residencial		40	32897758318	SBIN008008	784551000880	Jagsir Singh		
491	Manoj Kumar		Talab ram	Rehra Rickshow	72	Madhuban Colony	Residencial		40	33519306118	SBIN008008	875501938787	Jagsir Singh		
492	Jeenat Ali		Rabbbani	MotorCycle	73	Raja Garden	Residencial	150	40			703791345269	Aman		
493	Sahnur Alam		Sajimuddin	MotorCycle	73	Raja Garden	Residencial	150	40			705895086684	Aman		
494	SK Alam 7527026053	West Bangal	Akratul	Rickshow Rehra	76	Kamal Vihar	Residencial	120	50	3880974740	CBIN0284616	345410669830	Jagsir Singh		
495	Lal Chand ali 6283330335	H.no.379 Katehra Mohalla basti bawa khel	Vahar ali	Rehra Rickshow	77	New Raj nagar	Residencial		40			670956064662	Jagsir Singh		
496	Mojipur rohmar 7814945693	Harshchandpu ra West Bangole	Bishu Muhmad	Motor cycle rehra	77	Kabir Nagar	Residencial		40	50370652713	302138211548	843792807503	Jagsir Singh		
497	Asaad Ali 7340834822	Mahadevpur West Bangol	Arb Madaan	Rehra Rickshow	77	Raj nagar	Residencial		40			506364452512	Jagsir Singh		
498	Raj Kumar 7986536972	H.no.535 w. no.42 kapurthala road basti peer daad	Roop Lal	Rehra Rickshow	77	New Raj nagar	Residencial		40	51498100000019		744008345195	Jagsir Singh		
499	Hansa 7657868328		Ramesh	Rehra Rickshow	78	Rattan nagar gurur nanak naga	Residencial		50	720000102227768	PUNB0072000	413223308148	Jagsir Singh		

500	Nand lal 7427070171		Mehar Chand	Motor Cycle	72	Rattan Nagar		350	50	103634004100232	UTIB05KPT01	222338030170	Jagsir Singh		
501	Minjar Ali 7814348691		Monika	Rehra Rickshow	78	Rattan nagar baba Kandass Nagar	Residencial		50	36421989714	SBIN0001449	255955779083	Jagsir Singh		
502	Raju		Bhag Mel	Rehra Rickshow	78	New Shiv nagar	Residencial		50	308302010049165	URIN0530832	546343363601	Jagsir Singh		
503	Chote Lal 84377878998	Basti Bawa khel Jal	Vasdev Sah	Rehra Rickshow	79	Jabawala Nagar, Shanti Vihar, Subash Nagar	Residencial	100				613938601111	Ashok Bheel		
504	Anjali 6280284257	Madrasa Mohalla Jal	Ashok	Rehra Rickshow	79	Shanti Vihar, new Subash Nagar	Residencial	140				249490024867	Ashok Bheel	Baltan Park	2
505	Aman 8437582349	Kot Karar khan kapurthala	Ram prasad	Rehra Rickshow	79	Shanti Vihar, new Sudarshan Park	Residencial	40				627644615353	Ashok Bheel	Baltan Park	1
506	Arun 9815306506	Santoshi Nagar	Silba	Rehra Rickshow	79	Surdarshan Park Abhildan Park	Residencial	150				948299901377	Ashok Bheel	Baltan Park	1
507	Ravi Kumar	Qazi Mandi Jal	Rungrajsathyar	Rehra Rickshow	79	Goldan Avenue National Park	Residencial	100				703112981505	Ashok Bheel	Baltan Park	2
508	Ajay Kumar 8264035549	New Shiv Nagar	Naresh Kumar	Rehra Rickshow	79	Shanti Vihar, Vivek Vihar, Vivekanand Park, Green Avenue	Residencial	419				600507468946	Ashok Bheel	Baltan Park	2
509	Pooja Rani 8437181832	New Shiv Nagar	Ajay Kumar	Rehra Rickshow	79	Ashok Nagar National Park, Subash Nagar Goldan Avenue	Residencial	340				968690820597	Ashok Bheel	Baltan Park	2
510	Ajay 8968022271	Nagra Jal		Rehra Rickshow	79	Nagra	Residencial	250				452615135093	Ashok Bheel	Baltan Park	2
511	Nasrul 6284668213		Maqbul	Motorcycle Rehra	80	Anand nagar	Residencial	250	65	35690836914	SBIN0001449	473828542028	Jagsir Singh		
512	Rani 7009850320		Lakhman	Rehra Rickshow	80	Maya Colony	Residencial	100	50	36485221067	SBIN0001642	770867526263	Jagsir Singh		
513	Pushpa 9780745147		Babu	Rehra Rickshow	80	Gali no.02	Residencial	90	50	24780110024218	UCBA0002478	892649635122	Jagsir Singh		
514	Lakhman 9872996233		Gun Shikhar	Rehra Rickshow	80	Surat nagar maqsudan	Residencial	120	50	35573320382	SBIN0001288	859931696611	Jagsir Singh		
515	Ganesh 7717489199		Guresh	Motorcycle Rickshow	80	New Anand nagar maqsudan	रूपायिक	150	50	39534928818	SBIN0000001	640419938554	Jagsir Singh		
516	Ganga Dev 8146758634		Tapsavi	Motorcycle Rickshow	80	gali.1,2 anand nagar	रूपायिक	150	50	36410495773	SBIN0001642	580655783339	Jagsir Singh		
517	Ansura Bibi 9988736814		Sk Piyar Ali	Rehra	21	Atwal Colony		100		47050011700000300	PUNB0470500	512462398165			
518	Mina Devi 9814896713		Shambhu Sahni	Rehra	21	Mota singh Nagar		70		634110110000901	BKID000341	690108780581			
519	Kirtan Lal 9041385068		Avadh Ram	Rehra	21	Gurdayal Nagar		80		6523351160	SBIN0050714	512842603267			
520	Umesh Sahani 8298989823		Bisheshwar Sahni	Rehra	21	New Jawahar Nagar		80		20182044512	FIN00001185	382027963022			
521	Prabhakaran 7657877246		Tangaia	Rehra	21	Master Tara Singh Nagar		150		24783211009832	UCBA0002478	275845627748			
522	Basant Sahni 8699172704		Chander Sahni	Rehra	21	Defence Colony		70		714100085903	PSIB0000714	508762081887			
523	Amar Tam 9041108368		W/O Kanan	Rehra	21	Master Tara Singh Nagar		90		3511001700009750	PUNB0351100	373236620267			
524	Pavitri Devi 8427499375		Dinesh Sahni	Rehra	21	Mota singh Nagar		50		7165330452	IDBI000J012	235248560400			
525	Nagaling 7719701774		Murgesh	Rehra	21	Green park		80		4032413000397	PUNB0040310	378434204497			
526	Dinesh Sahni 8427499375		Ram Jatan Sahni	Rehra	21	Mota singh Nagar		50		007910332266	IPOS0000001	859144803574			
527	Ashutosh Kumar pandey		Vidya Sagar	Rehra	21	Bmc Road		80		520191060825657	UBNO921211	343483729399			
528	Lala Sahani 7696838709		Chlitar Sahni	Bicycle	21	Mota Singh Nagar		100		641010410000218		490345478428			
529	Lachhmi 6284638171		W/o Babu	Bicycle	21	Defence Colony		100		24783211001577	UCBA0002478	805216428662			
530	Babu 6284638171		Krishana	Bicycle	21	Defence Colony		100		24783211010272	UCBA0002478	961213842213			
531	Raj Kumar 7527042798		Ram Bahadur	Bicycle	21	New Jawahar Nagar		50		36022963709	SBIN0005422	429687976485			
532	Vijay Kumar 6239065576		Daljit Kumar	Tricycle	23	Golden Avenue		120		2572101005953	CNRB0002572	571446244970			
533	Dinesh Ray 8162650009		jagan nath Ray	Bycycle	22,23	Gargha		150		44258100015112	BARBODVMRAX	362874690994			
534	Billa 9876586376		Sohan Lal	Tricycle	23	Golden Avenue		150		257210100690	CNRB0002572	389755602798			
535	Shashi Kaliyan 9876397910		Surinder Pal	Tricycle	24	Urban phase-1		120		06131000046635	PSIB0000613	780787422158			
536	Parmod 7696630860		Naryan	Bycycle	24	Urban phase-1		170		36560136775	SBIN0010119	247339637623			
537	Ricky 6280666092		Ashok Kumar	Tricycle	24	U.P-1 MIG Flat- LTG		70		4112006900000139	PUNB0411200	511022387630			
538	Rinku Devi 9041558974		Arvinde paswan	Tricycle	24	KANAYAWALI		60		497210110000111	BKID0004972	525716993294			
539	Suraj 9056311436		Rama Sahney	Tricycle	24	Urban Phase-1		30		4705001300000334	PUNB0470500	378902912724			
540	Gurmej lal 8146968205		Lachhman Dass	Tricycle	24	phase-1 LTG flats		100				942901038257			
541	David Masih 8283871545		Arjun Masih	Tricycle	24	U.E.P-2, 6 Marle		55		21590111027707	HCEA0002159	460798476210			
542	Supriya Devi 9056311380		Rama Sahney	Tricycle	24	Urban Phase-1		50		06131000046022	PSIB0000613	884810585810			
543	Poonam9517 511436		Suraj	Tricycle	24	Urban Phase-1		40		06131000048903	PSIB0000613	750228663075			
544	Parmod sahani 6265148184		Ramudyar Sahani	Tricycle	24	Urban Phase-1		150		3929332940	SBIN0004659	921562261489			
545	Daroga Sahni842762 3438		Raghu Sahani	Tricycle	25	Isharpuri Colony		90		35771476947	SBIN0006562	458988487847			
546	Amandeep77 19557197		Lambher	Tricycle	25	urban estate Phase-2 Block-B		100		60094625482	MAHB0000438	839131826368			

547	Ramesh Kumar7837111305		Sarwan Singh	Tricycle	25	urban Esate phase-2 8 marle	50			UCBA0002159	900585137529			
548	Niranjan Kumar7087223185		Sita Ram	Tricycle	25	urban estate Phase-2 Block-c	110	1408100003206		PSIB0021408	566039855402			
549	Anand Paswan7814654080		Arjun Paswan	Tricycle	25	Dhasmesh Avenue	80	42555169510		SBIN0010119	575459629050			
550	Deepak Kumar9877847973		Bakhshish Singh	Bycycle	26	Basant Vihar	120	60376396213		MAH000438	725929352660			
551	Medni Paswan9876374973		Yogshwer Paswan	Tricycle	26	Thami Nagar	150	138030096445		YESB0CB0003	843654773172			
552	Ram Balak Sahani6283323966		Kailash Sahani	Tricycle	27	Satkar Backside	100	468218210002325		BKID0004682	836382588045			
553	Bharat7837998937		Chauthi Paswan	Tricycle	27	Model Town	80	110000163777		YESB0CB0003	254018611430			
554	Ramesh		Arjun	Tricycle	28	Mithapur	200	9047565732		KKBK0000811	418508372021			
555	Mintu Paswan7717654202		Vishnu Dev	Tricycle	28	Shiv Vihar	100	20146577380		SBIN0010119	329074033056			
556	Manju Devi9888227605		W/O Santosh	Tricycle	28	Greenwood Area, Mithapur	100	667002120000107		UBIN0566705	651062817855			
557	Santosh kumar7740095981		medni paswan	Auto	28	Mithapur	250	20096366690		SBIN0010119	224201558720			
558	Putal Devi7717654202		W/O Mintu	Tricycle	28	Shiv Vihar	100	65205835865		STBP000312	289383511185			
559	Mustafa9877767253		Tukru	Bycycle	28	Mithapur	120	60336812346		MAH0000438	450629538045			
560	Sheela Devi9501528615		W/O Kalu Chaudhary	Tricycle	28	G.Model Town.	150	21590110039656		UCBA002159	836082830428			
561	Kishan9501528615		Kalu Chaudhary	Tricycle	28	G.Model Town., Vinay Mandir	90	21590110039656		UCB0002159	637444111866			
562	Sukhwinder7009698712		Munshi Ram	Bycycle	29	Kurla Kingra	150	32456976496		SBIN0002394	946631184652			
563	Shankar Paswan9877360459		Pulkat Paswan	Tricycle	30	New Green, M. Town	180	603202120000282		UBIN0560324	868758530007			
564	Mohammad sayyar6284977410		Mohammad Ajimurdi	Tricycle	30	Wadala Chowk	115	65204178795		STBP000312	678118587008			
565	Chandu Paswan6239846723		Sito Paswan	Tricycle	30	Bank Enclave	180	4705000100011240		PUNB0470500	623160424694			
566	Chanda Devi8264543986		Kaniaya Paswan	Tricycle	31	Raju Garden	200	4705001700000220		PUNB0470500	686766847831			
567	Ravi Kumar8427215677		Raj Kumar	Tampu(Auto)	31	Dada Nagar	200	110001727282		YESBOCB0003	347931495630			
568	Ameeri Sahani6283800501		Saryug Sahni	Tricycle	31	G.T.B Nagar	80	36045738381		SBIN006562	258438316476			
569	Ramesh Sahni7986888037		Buttu Sahni	Tricycle	31	Garden Colony	30	2948609444		KKBK0004020	710431475787			
570	Ajeet Kumar6283856347		Bhonu Sahni	Bycycle	31	Partap Nagar	150	667002010001402		UBIN0566900	836294476739			
571	Monu8544834365		Sajan Singh	Tricycle	31	Housing Board	15	78370100006141		BARB0VJALA	459187732025			
572	Indal Sahani9041092977		Ram Balak Sahni	Bycycle	32	Abadpura	700	818045010076		14630001032007	PUNB0146300			
573	Anita Devi9041092977		W/O Indal Sahni	Bycycle	32	Abadpura	300	220346487028		22010001051481	PUNB0220100			
574	Ruku8699163612		W/o Shiv Raj	Rehra	20,51	Pucca Bagh	700	551411530517		24783211003210	UCBA0002478			
177	Shakuntala9876841791		W/o Sunderm	Rehra	19	P.NTC/1	60	812572262370		30830201003868	UBIN0530832			
576	Thirumal7837472387		Raju		50	Office Income Tax	80	503384157313		2227101016917	CNRB0002227			
577	Harsh Kumar8437017613		Rakesh Kumar		50	Pucca Bagh	35	60373019758		MAH0001412	590293710573			
116	Shri Ram Sahu	826 Bashirpura Jalandhar	Raja Ram Sahu	Cycle	15	BSF, Kirti Nagar	100	3521000051219		PSIB0000352	679711553975			Partap Bagh
117	Lata	95, Santoshi Nagar, Jal.	Murgan	Motor Cycle	15	Preet Nagar	100	24783211008026		UCBA0002478	217966038138			Partap Bagh
131	Visalachi	Santoshi Nagar, Jal	Sarwan Kumar	Cycle	16	Guru Nanak Pura	150	33476713368		SBIN0001288	844646720627			Partap Bagh
132	Tara	Chogitti	Amol	Cycle	16	Guru Nanak Pura	100	452102010053957		UBIN0545210	415803230341			Partap Bagh
178	Mohan	Madras Mohala, Jal	Babu	Cycle	19	Central Town	120	520101264831683		UBIN0921211	25604553728			Partap Bagh
179	Ram Dass	Santoshi Nagar, Jal	Dharma	Cycle	19	Central Town	120	640118210000099		BKID0006401	702493995726			Partap Bagh
180	Hari	Baldev Nagar, Jal	Shiv Shankar	Cycle	19	Old Jawahar Nagar	50	7096585033		IDIB000537	885365836618			Partap Bagh
181	MD Annu	Kishanganj Bihar	Abdul Kudush	Cycle	19	Kaji Mandi, Ajit Nagar	150	0713001700018033			653207128756			Partap Bagh
182	Godhavri	Qazi Mandi	Nagraj	Cycle	19	Gobindgarh	90	34141716090		SBIN00058913	904729094511			Partap Bagh
183	Nagraj	Qazi Mandi	Kamu	Cycle	19	Gobindgarh	200	640110110003888		BKID0006401	900636160615			Partap Bagh
588	Sindal	Madras Mohala, Jal	Shiva	Cycle	50	Milap Chowk	60	125101000021200		IOBA0001251	677215379308			Partap Bagh
589	Mimani	Sankola Bihar	Sajrul Haq	Cycle	53	Indera	150	59137488029		B54010709	767936087983			Partap Bagh
590	Ramu	Kishanpura	Kishan Lal	Cycle	53	Killa Mohala	150	2390101002681		CNRB0002390	689634657728			Partap Bagh
591	Jyoti	Santoshi Nagar, Jal	Dinesh Kumar	Cycle	53		120	640110110002555		BKID0006401	286926842785			Partap Bagh
592	Sunil Kumar	bharsand, Bihar	Mauje Mehto	Cycle	54	Partap Bagh	40	7135611199		IBIB0008750	238969329372			Partap Bagh
593	Rajesh Mehto	bharsand, Bihar	Mauje Mehto	Cycle	54	Partap Bagh	120	59153879328		ALLA0210511	610197916031			Partap Bagh
594	Sunita	Makhdoom Pura, Jal	Bittu	Cycle	54	Wardana Bajar	80	34604244509		SBIN0011967	870384149246			Partap Bagh
595	Shukur Mohamad	Baroi, Malda, W.B	Badirudin	Motor Cycle	55	Ram Mandir	250	32728550053		SBIN0001449	577097179459			Partap Bagh
596	Alfaj	Baroi, Malda, W.B	Shukur Mohamad	Cycle	55	Old Jawahar Nagar	250	5124026121241		UTB10RRBBGB	751472617852			Partap Bagh
597	Litan Dass	Santoshi Nagar, Jal	Sapan Dass	Cycle	55	New Baradari	100	2447316164			793502715715			Partap Bagh

598	Rinky	Ajit Nagar, Jalandhar	Tirna	Cycle	56	Gobindgarh		100		33120392086	SBIN0001288	935863504896		Partap Bagh
160	Murgesh	Santoshi Nagar, Jal	Mani kkar	Cycle	18	Arjun Nagar		180		24783211002918	UCBA0002478	204285568498		Partap Bagh
118	Raju	Madrasi Mohala, Jal	Dharam Pal	Cycle	15	Surya Enclave		50		64011821000054	BKID0006401	654241926886		Partap Bagh
119	Amol	Chogitti	Ramesh	Cycle	15	Guru Nanak Pura		90		432102010052420	UBIN0545210	774218966633		Partap Bagh
602	Krishna	Santoshi Nagar, Jal	Kapu Swami	Motor Cycle						2231000109112372	PUNB0223100	772721071076		Partap Bagh
120	Shambu	Santoshi Nagar, Jal	Mari	Cycle	15	Ranjeet Nagar		160		43133771268	SBIN0001642	212153204203		Partap Bagh
121	Ashok Kumar	Avtar Nagar, Jalandhar	Sarwan Kumar	Motor Cycle	15	P.P Road, Ladowali Road				2231000109089153	PUNB0223100	540948755607		Partap Bagh
122	Lachhmi	Santoshi Nagar, Jal	Nagraj	Cycle	15			150		24780110016343	UCBA0002478	999017264563		Partap Bagh
123	Kupa	Qazi Mandi		Motor Cycle	15						BARB0NEHJUL	401408466693		Partap Bagh
124	Dharanje Dass	Santoshi Nagar, Jal		Motor Cycle	15						SBIN0005898	507602090040		Partap Bagh
125	Mahinur Rahaman	Gorakhpur		Motor Cycle	15							9736324108446		Partap Bagh
609	Ram Murti		Param Rao	Motor Cycle		Ram Mohan Dass Nagar		150		36573521537	SBIN0001642	750480494009		Transport Nagar
610	Pardeep		Mohan Lal	Cycle	63	Kali Mata Mandir		100		0235000112161042	PUNB0023500	263603582964		Transport Nagar
611	Raj		Nirmala	Motor Cycle	1	Ashok Vihar		200		42091176872	SBIN0001288	609452160679		Transport Nagar
612	Raj		Shri Niwas	Motor Cycle	2	Guru Amar dass Nagar		120		10140583032	IDFB0021194	241102801944		Transport Nagar
613	Sunny		Krishan	Motor Cycle	63	Saipur Kali Mata Mandir		200		24783211007654	UCBA0002478	564073108505		Transport Nagar
614	Sagerul		Ramsimul	Motor Cycle	1	Ashok Vihar		150		20169478621	FIND0001001	968792734090		Transport Nagar
615	Murgan		Shiva	Motor Cycle	2	Kalia Colony		120		24783211002697	UCBA0002478	534322531427		Transport Nagar
616	Sabar Ali		Mainuddin	Motor Cycle	2	Kalia Colony		110		0943010327237		615476318178		Transport Nagar
617	Babu		Pali Swami	Rehra		Kazi Mandi		80		24783211002451	UCBA0002478	330318643759		Transport Nagar
618	Shri Niwas		Jai Ram	Cycle	2	Guru Amar dass Nagar		100		2478321105845	UCBA0002478	400401419561		Transport Nagar
619	Dharm Pal		Babu	Motor Cycle	71	Maqsudan		100		36364226687	SBIN0001642	294015475667		Transport Nagar
620	Naresh		Jai Ram	Motor Cycle	64	Bhagat Singh Colony		130		5014020100079	UBIN0550141	617150527716		Transport Nagar
621	Beeru		Ethanram	Motor Cycle	1	Bank Colony Milk Plant		100		640110110003403	BKID0006401	610308679718		Transport Nagar
622	Sahil			Cycle	71	Maqsudan Ravidass Nagar		100		24780110025574	UCBA0002478	631557772098		Transport Nagar
623	Jai Pati		Krishan	Motor Cycle	62	Gujja Peer		200		24783211007319	UCBA0002478	803371690901		Transport Nagar
624	Rabiul Ali		Kalu	Motor Cycle	62	Mathura Nagar Sodal Mandir		200		0713001700014569	PUNB0071300	476129234068		Transport Nagar
625	Elaiyaraja Rajendran		Rajendran	Motor Cycle	62	Shiv Nagar		140		41518467564	SBIN0001288	713187298487		Transport Nagar
626	Karan Alam		MD Bujrul	Motor Cycle	7	Abadi Nagar		350		0713001700017256	PUNB0071300	671348377093		Transport Nagar
627	Jatinder		Keshwan	Cycle Rehda	62	Shiv Nagar		80		14628100002681		426068406575		Transport Nagar
628	Sajemal 90659-37383		Abdul Majid	Motor Cycle	63	Gujja Peer		80		0713001700018176	PUNB0071300	535130898303		Transport Nagar
629	Sajed 87579-23947		MD Majeed	Rehra	61	Aman Nagar		120		0713001700018167	PUNB0071300	307484871009		Transport Nagar
630	Sayel Sekh		Mahabub Alam	Motor Cycle	5	Baba Deep Singh Nagar		350		38937971499	SBIN0001449	827485698267		Vikasपुरी
631	Junat Islam		Ariful	Motor Cycle	61	Aman Nagar		200		37229547064	SBIN0016848	218724080076		Vikasपुरी
632	Kader		MD Istak	Motor Cycle	62	Amar Garden		300		53154813821	IDIB0005693	922266745818		Vikasपुरी
633	Kreem		Pradhan	Rehda	60	Preet Nagar		100		100227626615	INDB0000723	495402185290		Vikasपुरी
634	Kabul		Ariful	Motor Cycle	59	Santokhpura		250		7051021861	IDIB0005693	845369155116		Vikasपुरी
635	Najli		Bujlu	Motor Cycle	57	Lamba Pind		200		2205001700039443	PUNB0220500	990572093719		Vikasपुरी
636	Raheem		Mistar Alam	Motor Cycle	58	Muslim Colony		250		0760101700002062	PUNB0076010	855045034418		Vikasपुरी
637	Rajesh		Murgesh	Motor Cycle	56	Qazi Mandi		200		42521843458	SBIN0001642	542521587975		Vikasपुरी
638	Harun		Azjul	Motor Cycle	61	Preet Nagar		200		0713001700014994	PUNB0071300	254117732759		Vikasपुरी
639	Bharath		Ganesh	Motor Cycle	62	Kailash Nagar		150		1220108032360	CNRB0001220	346059539745		Vikasपुरी
640	Rahul		Kaliya	Motor Cycle	5	Sarabha Nagar		200		125101000022635	JORA0001251	717811266286		Vikasपुरी
641	Sanjay		Charanjil Lal	Motor Cycle	59	Santokh Pura		200		640110110003235	BKID0006401	708129603578		Vikasपुरी
642	Kaliya		Palaas	Motor Cycle	5	Gulmarg Colony		150		14628100001447	BARB0NEHJUL	979613826783		Vikasपुरी
643	Nur Alam		Ainul	Motor Cycle	60	Vikasपुरी		80		20253758189	FIN00009003	983138492420		Vikasपुरी
644	Gourango Karmakar		Jagdish Karmakar	Motor Cycle	6	3 Star colony		200		34700687981	SBIN0016848	35533302607		Vikasपुरी
645	Vinod		Joku Ram	Rehda	57	Kishanpura		200		24783211004264	UCBA0002478	847078375365		Vikasपुरी
646	Dhan Lakshmi		Krishan Murti	Rehda	61	Aman Nagar		200		24780110026922	UCBA0002478	445670163586		Vikasपुरी
647	Murgan		Ganesh	Motor Cycle	62	Kailash Nagar		180		14620100015820	BARB0VIJALA	590051630936		Vikasपुरी
648	Bhola Karmakar		Jagdish Karmakar	Motor Cycle	6	3 Star colony		150		24780110040201	UCBA0002478	476807404328		Vikasपुरी
649	Altav Ali		Taimur Rehman	Motor Cycle	57	Kishanpura		300		0713001700014985	PUNB0071300	367103093557		Vikasपुरी
650	Anamul Haq		SK Gasiful	Motor Cycle	57	Arjun Singh Nagar, Ajit Nagar		350		103005477364	WBSCUMAD10	833342712630		Vikasपुरी
651	Putli Khatun		Mahabub Alam	Rehda	5	Baba Deep Singh Nagar		300		38960121679	SBIN0001449	987611915806		Vikasपुरी
652	Tara bibi		Noor Alam	Rehda	62	Tanda Road Side		80		0943201700007993	PUNB0094320	964550106763		Vikasपुरी
653	Mariyapan		Rajendra	Rehda	62	Kailash Nagar		160		501402010008940	UBIN0550141	614965855668		Vikasपुरी
654	Sompal		Armukal	Motor Cycle	61	Aman Nagar		100		42229730694	SBIN0016848	846573222902		Vikasपुरी
655	Rajesh Ali		Najrul	Motor Cycle	58,62	Muslim Colony		320		7059699033	IDIB0005693	93325127118		Vikasपुरी
656	Shadul haq		mojammel Haq	Motor Cycle	5	Shekhe Pind		150		50393212437	IDIB0005693	898685777985		Vikasपुरी
657	Muksed		Mati	Rehda	57	Kishapura		60		43057651651	SBIN0001449	216001904792		Vikasपुरी
658	Anjarul		Sabir Khan	Motor Cycle	61	Aman Nagar		150		2227001700045482	PUNB0222700	704965617134		Vikasपुरी
659	Dinesh Kennadi		Kennadi	Motor Cycle	5	Sunder Nagar		150		640118210000053	BKID0006401	850780476887		Vikasपुरी
660	Najir		Nazrul	Motor Cycle	58	Mulim Colony		300		7167659576	IDIB0005693	202367395539		Vikasपुरी
661	Rubi		Lal Chand	Rehda	57,58	Santokh Pura Lamba Pind Road		200		7979000100002973	PUNB0797900	912836867838		Vikasपुरी
662	Sajjak		Kamaluddin	Motor Cycle	6	Lamba Pind		200		411302120067127	UBIN0541133	460079462582		Vikasपुरी
663	nasimul haq		Jamiruddin	Motor Cycle	57	Kishanpura Near Annpurna Temple		120		5124026003260	PUNBORRBBGB	298015188316		Vikasपुरी
664	jahed Ali		Momin Uddin	Motor Cycle	4	Reru		300		591473067216	IDIB0005693	568271478662		Vikasपुरी

665	Hanip		Samsul Haq	Motor Cycle	61	Preet Nagar		250	50100485427670	HDFC0002978	923676659688		Vikasपुरी
666	Majjul Islam		Manglu	Motor Cycle	4	New Hargobind Nagar		200	50192737662	IDIB0005693	962219105059		Vikasपुरी
667	Saroja		Palnial	Motor Cycle	5	Nurpur Colony		200	7219091526	IDIB000J537	690117513051		Vikasपुरी
668	Ruksa		Konjul	Rehda	60	Lakshmipura		100	0943010633390	PUNB0094320	369559371953		Vikasपुरी
669	Salima Alam		Safikul	Motor Cycle	60	Vikasपुरी		200	094320170000781	PUNB0094320	362213288039		Vikasपुरी
670	Soni Bibi		Sirajul Islam	Rehda	6	Chack Hussiana		100	5545026000282	PUNB0RRBBGB	584101993214		Vikasपुरी
671	Rohit Rao		Raghavan	Rehda	6	Gulmohar City		180	55139509295	SBIN0050067	705701120341		Vikasपुरी
672	Nandraj 76960-95586		Babu Ram	Rehda	65	Gopal Nagar		80	14628100002413	BARB0NEHJUL	232729898128		Burlton Park
673	Vijay Yadav 82889-72556		Lachmi Yadav	Motor Cycle	65	Gopal Nagar		250	03921000307106	PSIB0000392	212175980204		Burlton Park
674	Narash Sada 83606-23231		Jayantipur Malda, WB	Motor Cycle	66	Jain Colony		400	1004661030002159	CBIN0R10001	573013369991		Burlton Park
675	Nur Alam 86700-41746		Bidyandpur Malda W.B	Motor Cycle	67	Gulab devi		200	59145535161	IDIB0005785	775733016994		Burlton Park
676	Santosh		Gautam Nagar Jal.	Motor Cycle	69	Kabir Nagar		300	7696229580	AIRP0000001	803141846219		Burlton Park
677	Chandan Das 77172-50534		Fakotola, Malda, W.B	Motor Cycle	69	Rose Park		180	0943010620833	PUNB0094320	765566567718		Burlton Park
678	Aftab Hossain 75085-65927		Paro Malda W. B	Rehda	69	Kabir Nagar		300	37492107777	SBIN0001449	752106636119		Burlton Park
679	Ajay Shah 82888-99504		Guru Ramdass Nagar Jal	Rehda	70	Seth hukam chand colony		100	02041000013503	PSIB0000204	728576524165		Burlton Park
680	Manbar Ali 76529-83219		90 Katehra Mohalla, Jal	Motor Cycle	71	Jawala Nagar		200	35943198691	SBIN0001449	334268104099		Burlton Park
681	Raisul Haque 73398-81698		shaladah, Malda WB	Motor Cycle	71	Sheetal Nagar		100	37635578216	SBIN0001449	714979204291		Burlton Park
682	Mithun Ali 79763-06791		Jamalpur, Malda W.B	Motor Cycle	71	Jawala Nagar		200	34144334266	SBIN0001449	690981520372		Burlton Park
683	Soyel Ali 98785-56167		Bidyandpur Malda W.B	Rehda	72	Babu Labh Singh Nagar		250	5124026115935	UTBI0RRBBGB	907339439095		Burlton Park
684	Saddam Ali 78148-19759		Bidyandpur Malda W.B	Motor Cycle	72	Madhuban Colony		250	7167990097	IDIB0005693	204678525514		Burlton Park
685	Jaykant Saday 78887-76307		Pohaddi, Dharbhanga, Bihar	Motor Cycle	75	Badri Colony, Baradari Mohala		400	36557201617	SBIN0003532	897592855056		Burlton Park
686	Mukesh Kumar 88723-10673		Nagra, Jalandhar	Motor Cycle	78	Shiv Nagar		200	308302050000929	UBIN0530832	841266388884		Burlton Park
687	Shiv Shankar 70872-62925		Govindpur Dahar, Bihar	Motor Cycle		Windsor Park		100	485118210000165	BKID0004851	388401207662		Burlton Park
688	Mohammad Intehaj		Chaksatan, Malda WB	Rehda	78	Shiv Nagar		70	07021000024631	PSIB0000702	737861000784		Burlton Park
689	Rahul 90568-63139		Kot Karar Khan, Kapurthala	Rehda	71	Moti Nagar		70	20456022233	SBIN0051012	870502400929		Burlton Park
690	Raj Kumar Sada 84273-78856		Pohaddi, Dharbhanga, Bihar	Rehda	69	Gulab devi		60	33002092327		641815380047		Burlton Park
691	Abdul Samad 72082-49076		Sankola Kathiar Bihar	Rehda	69	Gulab devi		200	59145535161	IDIB0005785	718023963100		Burlton Park
692	Kurman Ali 84378-72988		Bidyandpur Malda W.B	Rehda	70	Friends Colony		120	100188605285	INDB0000728	830578355006		Burlton Park
693	Adison Dass 98555-93371		Madrassi Muhalla Jal.	Rehda	66				7277251573	IDIB000J537	617279067789		Burlton Park
694	Raju 82647-26523		Madrassi Muhalla Jal.	Rehda	66				36793468571		217781518037		Burlton Park
695	Babu Ram 81950-30565		Qazi Mandi	Rehda	64						973773084599		Burlton Park
696	Nuresh Ali 89152-23257		Baktipur Malda, WB	Rehda	64						296705473502		Burlton Park
697	SK Papu 73409-76734		Thakur singh Colony Jal.	Rehda	64	Ajjul					778434372358		Burlton Park
698	Shubham 70099-70536		Madrassi Muhalla Jal.	Rehda	64						463240271941		Burlton Park
145	Rajya 86992-93569		Tulsihata Malda, W.B	Rehda	17	Kamal Vihar				SBIN0001449	859733055705		Ward 17
146	Rafiq Mohammad 79767-75417		Bashirpura	Rehda	17	Kamal Vihar				SBIN0001449	573990113240		Ward 17
147	Sunil Kumar 86996-84134		Rishi Nagar	Rehda	17	Bashirpura				PUNB007300	864042487327		Ward 17
148	Maliga 96467-95505		Kazi Mandi	Rehda	17	Kamal Vihar				UCBA0002478	214045737361		Ward 17
149	Papu		Ramesh	Cycle	17	Surya Enclave		250	24780110071427	UCBA0002478	203794600644		Ward 17
704	Sonu 8146315165		Kishan Lal	Bike	45				3645037209	CBIN0284696	722870016572		
705	Vijay 9463406417		Tara Chand	Bike	45				450702120005248	UBIN0545074	805208713279		
706	Pawan 9646130692		Baldev Raj	Bike	46				02121000028803	PSIB0000212	531473930764		
707	Sonu 7797304548		Saharabdin	Rahri	42/43	Shiva ji nagar			100185747889	INDB0000728	218689232678		
708	Nazim 6280186628		Sajam Ali	Rahri	42/43	Shiva ji nagar					545625968959		
709	Majdhar Ali 9614953832		Saidal	Rahri	42/43	Shiva ji nagar					442694076739		
710	Majerul 6280950445			Rahri	42/43	Shiva ji nagar					300347903018		
711	Raisal 8293974653			Rahri	42/43	Shiva ji nagar					282515249079		
712	Sanajal		Jaynal	Rahri	42/43	Shiva ji nagar			100193656043	INDB0000728	880115048546		
713	Sairul 6283199759			Rahri	42/43	Shiva ji nagar			162510170000779	PUNB0162510	928550991475		
714	Ravi			Rahri	42/43	Shiva ji nagar			0753000101879021	PUNB0056410	670708343648		
715	Raj Kumar		Kekaru	Rahri	42/43	Shiva ji nagar			36416237320	SBIN0001449	835517910721		
716	Anwar		Abdul Khlek	Rahri	42/43	Shiva ji nagar					673071105039		
717	Anand Kumar Ravidas 7488531632		Kailash Ravidas	Tricycle	40	TilakNagar		300	Allahbad Bank 50338991234	ALLA0210852	685986325944		
718	Nasim Ali 6539235498		Chiaitu islam	Tricycle	44	Shatra Mohalla		275	SBI 41577552029	SBIN0001449	7715502175877		
719	Akbar Ali 7364991605		Lal Mohamad	Tricycle	42	Lasoori Mohalla		580	allahbad Bank 59186760314	Alla0212259	712366222649		
720	Hamedul 7479017359		Samiruddin	Tricycle	40	Ishwar Colony		300	SBI 41330699392	SBIN0001449	767190408570		
721	Rina 6239353317		Habul	Tricycle	40	Ishwar Colony		300	Indian Bank 7543790545	IDIB0005693	981758733641		

722	Alludin 8436796536		Sansun	Tricycle	40	Gha Mandi		300		PNB51520170009605 3	PUNB0051520	867927843352			
723	Samim Khatun 7865912355		Bajul	Tricycle	44	Gurudwara gali		270		SBI41229928570	SBIN0001449	649836509867			
724	Rekha Devi 9815356535		Pandav	Tricycle	44	Basti Shaikh		300		Fino Payments Bank3363835719	CBIN0283019	995588049208			
725	Jahangir 7973089560		Nurul	Tricycle	44	Main Bazar		350		Indusind Bank 100184912219	INDB0000728	475060816279			
726	Abdul Sam 7009753095		Latib	Tricycle	40	Ghas Mandi		150		Indian Bank 7302612569		549586566972			
727	Jhlik 9517861810		Abdul Sam	Tricycle	40	Kartar Nagal		150		SBI41289688445	SBIN0001449	429199325364			
728	Jamil Akhtar 9517739718		Naharill	Tricycle	40	Model House		150		SBI40993810744	SBIN0001449	374616211529			
729	Samka Khatun		Sajed Ali	Tricycle	38	Basti Shaikh		180		Allahabad Bank59049975281	Alla0212259	262532825286			
730	Kanta Rani 9501761257		Rattan Lal	Tricycle	40	Model House		200		PNB45130017000257 69	PUNB0660800	591041546990			
731	Raju 8284045875		Kala	Tricycle	40	Doli Place		200		5545030000475	RUNBORRBBGB	798210883676			
732	Ramjan Ali 9260910280		Sabud Ali	Tricycle	40	Geeta Colony		200		39105413717	SBIN0001449	790472401268			
733	kawia 9056268966		Rajesh Hans	Tricycle	40	Amar Nagar		250		16252282007979	PUNB0162510	340821885845			
734	Kamal 7657879503	Hno 239 Basti Bawa Khel, Jal	Balveer		77	Ice Cream wali Gali Raj Nagar		125		4130000100190230	PUNB0413000	928954381820			
735	Asad Ali 7340834822	Gram Malda west bangal	Ajimuddin		77	Mithu basti , Gian dipu wali galiya				33458666747	SBIN0001449	506364952512			
736	Mehraj Alam 7047606463		Hatem	Tricycle		New Adarsh Nagar & Harbas Nagar		200		41651757996	SBIN0001449	704761463211			
737	Kawsar Aktar 9002437101		Rajib Hossain	Tricycle		Sports Market & Jhandiya wala peer		90		851473606637		851473606637			
738	Rahul 8167305679			Tricycle		smart School wala area Adarsh nagar		140		290088623913	INDB0000728	290088623913			
739	Kamla 9815048456		Chinadureli	Rehda		Guru Gobind singh Avenue		90		743897934323	UCBA0002478	743897934323			
740	Chandan 9501233028			Rehda	48	Adarsh Nagar		90				448862363662			
741	Asger 9592407842		Tajmal Hoque	Rehda	48	New Adarsh Nagar		130				693857943946			
742	Mantur 6283269606			Rehda	48	Adarsh nagar		140		094320117000		969800912837			
743	Rahel Ali 9593425512			Rehda	48	JP Nagar		80		39979448134		651815062620			
744	Chander Mohan 8699489052		Shakar pani	Rehda	48	Adarsh nagar		250		33595858976	SBIN0001288	979411374609			
745	MDSanaulla 7009919420		Amiruddin	Tricycle	48	Tagore nagar		130				657750730227			
746	Sairab Ali 8146874735		Hoque	Tricycle	48	Krishan nagra		160		912932285073	SBIN0001449	205063710774			
747	Soyal Aktar 6294508297		Samsul Jujha	Tricycle	48	JP Nagar		210		34972412462	SBIN0001449	881973924504			
748	Mani Ganda 9915274040		Raju	Tricycle		New Adarsh nagar		180		640110110002071		684600373404			
749	Asad Ali 7340834822		Shekh Hafijuddin	Rehda		Adarsh nagar Gali no 13		180		42479172428	SBIN0012649	336020204504			
750	Tarjen Ali 7087402796		Islam	Tricycle		New Adarsh Nagar		130		39501690428	SBIN0012649	365659373621			
751	Tanjarul Hoque 6280591558		Afaluddin Murgachi	Rehda		Dyal Nagar		70		5124026006634	PUNBORRBBGB	532850806282			
752	Najir Hossan 8847591880		Afabuddin Murgachi	Rehda		Dyal Nagar		80		38050854010	SBIN0001449	795610085215			
753	Shiva 9915168082		Veera	Rehda		Adarsh nagar		120		430315500022916	KVBL0004303	982675216077			
754	Akash Ali 7627878986	Bidyandapu r,Boroi malda	Dukhaya	Rahdi	47	Shastri Nagar Mithu Basti		250		Bangiya Gramin Vikash Bank5126034000537	Not Clear	534400872020			
755	Manchan Ram 7973482199	village chaube Muzaffarpur Bihar	Deepak Ram	Rahdi	47	Mithu Basti		400		Central Bank of India 3854986055	CBIN0280361	976887204437			
756	Raj Kumar 7340840758	H.no 232 Basti peer dad Jal	Baleshwar Ram .	Rahdi	47	Mithu Basti		500		Fino payment bank 20140502533	FINO0001001	753363251223			
757	Krishna	H.no 232 Basti peer dad Jal	Baleshwar Ram .	Rahdi	47	Mithu Basti		200		Central Bank of India 3390719346	CBIN0284616	901319104415			
758	Marry 7986042367	H.no 232 Basti peer dad Jal	Baleshwar Ram .	Rahdi	47	Mithu Basti		400		Central Bank of India 3390719346	CBIN0284616	235715064383			
759	Badal 9877063244	Street 1 basti peer road rajan Nagar, Jal.	Dukhaya	Rahdi	47	Shastri Nagar Mithu Basti		300		27077254510	Not Clear	826008583621			
760	Rabiul 6283601903	Muragachhi Malda west bengal	Aresha bawa	Rahdi	73	Raja Garden		400		5124026116348	UTB10RRBBGB	884000361582			
761	Kuran sk 9501539389	vill. Janardanpur Lalgola Murshidabad west bangal	Mojibur Rahaman	Rahdi	73	notclear		200		SBI91244561029	SBIN0008006	948041205732			
762	Najera Bibi 6283601903	Malda west Bangal	Rabiul Muragachi	Rahdi	73	Raja Garden		350		SBI41231797085	SBIN0001449	967689338146			
763	Pankaj Kumar 8872068488	Hno 232 Aman Nagar gali no 4 Jal.	Rajdev Ram	Rahdi	73	Kchakot		120		4130001700019334	PUNB0413000	680150547886			
764	Kiran Devi 7087935133	Hno 232 gali no 4 Bastu bawa khel Jal.	Ajay ram	Rahdi	74	Kamal vihar, Bajna Colony		250		3390720974	CBIN0284616	925061330249			
765	Sonu	Mohammad pur Kalan, Bihar.	Putti	Rahdi	74	Near Gas Agency peer das		400		540702010106393	Not Clear	764537226613			
766	Mohit 98776-01369			Motor Cycle	71	Greater Kailash Colony		195		33570100008614	BARB0MAQSUD	595412489905			Bulton park

770	Amit Kumar 89683-73260			Motor Cycle	69	Hardev Nagar		200		51490100004047	BARBOKAPRDA	412341030517		Bulton park	
771	Kamlesh 98727-17323			Rehda	69	Hardev Nagar		200		21210100008210	BARB0TRDJAL	239818280255		Bulton park	
772	Perumal	Venkatesh	Rehda	63,64	Dada Colony			110		7372301209	IDIB000J537	849384851874			
774	Issac 70098-50320	Lakhman	Rehda	80	Master Colony			130		40245599710	SBIN0001288	956147752522			
775	Anjali 98558-68343	Kuppu Swami	Motor Cycle	80	Jinda Road			200		18001030123	UCBA0002478	400279213842			
776	Jagdish Shankar 95019-57696	Shankar	Motor Cycle	71	Amar Nagar			100		18002740123	UCBA0002478	367752604268		Transport nagar	
777	Mohaba 8145823906	Manowar	Bycycle	22	Phagu Mohalla			100		41869388329	SBIN00088731	703811850787		Jyoti Nagar Dump	
778	Marjina Khatun 9041540619	Khairul Islam	Tricycle	24	Kabadi Mohalla			100		5124010010292	PUNB0RRBBBC	474223628979		Jyoti Nagar Dump	
779	Nuajam 6280287126	Afak Alam	Bycycle	22,23	Dyananad Chowk			130		50480463661	IDIB000J530	532558256085		Jyoti Nagar Dump	
780	Mala Pasman	Dinesh Pasman	Tricycle	24	labour Colony			60		4705001700000460	PUNB0470500	639480409215		Jyoti Nagar Dump	
781	Rupa Khatun 7973766369	Md Sajja Miskinpur,	Tricycle	24	H.Board Colony			100		7031322524	IDIB000J539	703503421802		Jyoti Nagar Dump	
782	Karamjit Rani 9779787245	Ricky Subhana	Tricycle	25	MGN. Urban Estate ph.2			35		6131000046316	PSIB0000613	806306365415		Jyoti Nagar Dump	
783	Niharul Hoque 9877266121	Khaleque Muragachhi	Bycycle	22	Hardayal Nagar			80		41779886520	SBIN0010119	659158752612		Jyoti Nagar Dump	
784	Manowar 8145823906	Kali Muddin	Tricycle	22	Phagu Mohalla			150		943010694698	PUNB0094320	732611089649		Jyoti Nagar Dump	
785	Riki 6284559289	Jogi	Tricycle	24	U.E.P-2 Block-d			175		14081000002197	PSIB0021408	609566136797		Jyoti Nagar Dump	
786	Vikesh Paswan 9931360212	Mahaveer paswan	Bycycle	24	Punjab 6 Avenue			50		32207253519	SBIN0012650	790540647225		Jyoti Nagar Dump	
787	Mani 78146-73338	Santoshi Nagar	Salvan	7	Karol Bagh			125				906032677133		Transport Nagar	
789	Nagma 86996-97946	Santoshi Nagar	Khanna	7	Karol Bagh			150				214851583259		Transport Nagar	
790	Raseda Khatun 70099-19420	Malda west Bangal	MD sanaullah	48						38149139454	SBIN0001449	287983259513		Transport Nagar	
791	Ram parkash Sahani 9780807554		Ram Padarth	Rehra	27	Union Bank ki Galiya Model Town		100		615602120000042	UBIN0561568	NVE1195135		Model Town Dump	
792	Basant Sahani 7087673939	Bhanu Sahani	Rehra	27	Sanu Desi Wali 2 Galiya			70		50459516124	ALLA0212698	414193165820		Model Town Dump	
793	Lal Bihari Sahani 9877697518	Yogeshwar Sahani	Rehra	27	Baba Rasoi 2 Galiya			60			BKID0004972	243655267939		Model Town Dump	
794	Ishterun Nisha 8699157671	w/o Munna	Rehra	27	Bikaner Wali Galiya			60		2572108001178	CNRB0002572	495036787316		Model Town Dump	
795	Rahim 9888725919	Manasin Uttar	Rehra	27	Chacha Market Model Town			100		5335010008525	UTBI0RRBBGB	384315892765		Model Town Dump	
797	Jeevan 9646609037	Dukhi Ram	Rehra	28	Cheema Chowk			160		50499240838	ALLA0211968	649776877017		Model Town Dump	
798	Kalu Chaudhary 9501528615	Jabru Chaudhary	Rehra	28	Green Model Town			80		1008091010002030	CBIN0R10001	891015565377		Model Town Dump	
801	Raj Kumar 8146527173	Dasrath Rishi	Rehra	28	Mithapur			100		60181154911	MAH0000438	675141214069		Model Town Dump	
802	Bindu Paswan 6283614459	Sito Paswan	Motercycle	28	Shiv Vihar + Gurmeet Nagar			200		4705000100018920	PUNB0470500	475567744043		Model Town Dump	
803	Vishnu Dev 7717402684	Ram Saroop	Rehra	28	Bank Colony			90		4705001700006960	PUNB0470500	806611930078		Model Town Dump	
804	Pardeep Kumar 9988608788	Madan Lal	Rehra	28	Kewal Vihar			100		1463000103169402	PUNB0146300	536577823766		Model Town Dump	
805	Rukhmani Devi 7696399435	Santosh Paswan	Rehra	28	Bank Enclave			70		4951001700005500	PUNB0495100	216240441107		Model Town Dump	
806	Sachin 7986447467 9779913753	Vishnu Dev	Rehra	28	Shiv Vihar			100		60339745385	MAH0000438	737470407837		Model Town Dump	
807	Mukesh Chaudhary 9779913753	Nathni Chaudhary	Rehra	28	Bank Colony			160		4705001700006300	PUNB0470500	936437541082		Model Town Dump	
808	Kumar 8699422435	Santosh Paswan	Rehra	28	Keshav Nagar			80		669002120000311	URIN0566900	299246199275		Model Town Dump	
809	Rahul Kumar 7814065273	Kalu Chaudhary	Rehra	28	New Green Model Town			200		110001309117	YESBOCB0003	307983214723		Model Town Dump	
810	Nirmala Devi	W/o Santosh Ram	Rehra	30	SAS Nagar			100		66902050000110	UBIN0566900	597649952912		Model Town Dump	
811	Santosh Ram 8528445947	Rajgir Ram	Rehra	30	Kurla Kingra + Friends Colony			130		65205799574	STBP0000312	284126060206		Model Town Dump	
814	Chandan Paswan 7602617162	Sukhdev Paswan	Rehra	30	Bank Enclave			180		4705001700000490	PUNB0470500	778530312805		Model Town Dump	
815	Shiv Kumar 7973672630	Raj Kumar	Rehra	30	Palm Appartment			150		4705001700008170	PUNB0470500	208527435770		Model Town Dump	
817	Lakshman Singh 6239066651	Anandi	Rehra	30	Boota Pind			120		2098119001892	CNRB0002098	646988693581		Model Town Dump	
819	Jagannath Sahani 8284804053	Mahavir Sahani	Rehra	30	Gurdwara Wala Point			50		81000143	PSIB0000008	605991086649		Model Town Dump	
820	Mithlesh Sahani 9815760141	Harender Sahani	Rehra	30	Kurla Kingra			170		3771215906	CBIN284551	679565770957		Model Town Dump	
821	Biya Ram Sahani 9781338140	Upendar Sahani	Rehra	31	G.T.B Nagar Tanki Park			100		50369717153	UBIN0566705	748415529319		Model Town Dump	
824	Manish 9501402039	Vinod Kumar	Rehra	31	G.T.B Nagar			50		60336679005	PUNB0071300	614808089834		Model Town Dump	
826	Munni Sahani 9517605433	Tetar Sahani	Rehra	31	G.T.B Nagar			150		641010410000155	SBIN0008396	533689895424		Model Town Dump	
827	Deepu 9780578492	Pardeep Kumar	Rehra	31	GGs Society			80		3878276681	CBIN0284807	892442932732		Model Town Dump	

828	Balram Paswan 9041092977	Krishan Paswan	Rehra	31	Buta Pind			110	50246062657	ALLA0211968	252477463490		Model Town Dump	
829	Sandeep Kumar Dass 8557092359	Dukha Ravi Das	Rehra	31	Batala Colony			100	667002010001602	UBIN0566900	882462463706		Model Town Dump	
830	Rambilas Paswan 7696135818	Raj Kumar Paswan	Rehra	31	Tki Doph			120	8555851551	PUNB0146300	654232055384		Model Town Dump	
832	Sabab Ali 6280572758	Sikdandar	Moter Cycle	31	G.T.B Nagar			140	713000105340112	IDIB0000693	259768473905		Model Town Dump	
833	Vishal Kumar 6239204035	Raj Kumar	Moter Cycle	31	G.T.B Nagar			100	65282445412	BKID0006410	612407895832		Model Town Dump	
834	Shiv Nath 6283614459	Bhivishan Paswan	Moter Cycle	31	Buta Pind			90	35327109996	SBIN0010119	415903907524		Model Town Dump	
835	Chuliya Devi 7717670634	Upender Sahani	Rehra	31	GTB Nagar			80	3560229429	ALLA0212698	703821855980		Model Town Dump	

ANNEXURE F

Annexure G - Legacy waste management



i. The mobile remediation Plant has been shifted to Waryana on 2/07/2024.

Annexure F - C & D waste collection sites

S.No	Name of Location	Address	The extent of the area in SQM	Near by zone	Ward falling under the area	Constituency
1	Backside PWD Office	Chuggati	975 Sqm	Madan Floor mill zone	14, 16, 17	Central
2	Near suvidha centre	Ladhwali	8361 Sqm	Madan Floor mill zone	7, 10, 13	Central
3	Opp. Electricity	Guru Nanak Pura East	975 Sqm	Madan Floor mill zone	15, 11	Central
4	Ghodiean wala Tabela	Shaheed Udham Singh Nagar/islam Ganj	1625 Sqm	Lal Rattan Zone	49, 50, 51, 52, 48	Central
5	Near MLA Lali Residence	Nangal Sharma	725 Sqm	Madan Floor mill zone	8, 9	Central
6	Industry estate	Industry Estate near lamba pind chowk	1400 Sqm	Zone no.7	6, 5, 58, 59, 60	North
7	Hardyal Nagar	Near P.S Garden	1100 Sqm	Industry zone no. 7	57, 55, 53, 54, 4	North
8	Salempur Musalmana	Salempur Musalmana	1800 Sqm	Dada colony zone no. 2	1, 2, 3, 80, 71, 79	North
9	Gadaipur	Near industry area	2400 Sqm	Dada colony zoner no. 2	70, 62, 63	North
10	Suchi pind near the park	Suchi pind	900 Sqm	industry zone no.7	6, 58, 59	North
11	Cambridge Sshool	choti baradari	280 Sqm	Model Town	21, 22, 26, 27	Cantt
12	Mayor world shool	ward 24	180 Sqm	Model Town	23, 24	Cantt
13	STP Pholriwal	66'- foot road	300 Sqm	Model Town	25, 26, 28, Alipur Subhana Dina Village, Sansarpur	Cantt

14	Khambra	Near Samra Farm	300 Sqm	Model Town	29, 30, 31, Khambra	Cantt
15	Rehmanpur road	Opp. Peer Baba	135 Sqm	Model Town	Deep Nagar, Nangal Karar Khan, Sufi Pind, Khusropur	Cantt
16	Kot Sadiq	Near Samra Baba	126 Sqm	Basti Sheikh Zone	41	West
17	Kabir vihar	Tanki wala Ground	2023 Sqm	Basti Sheikh Zone	77	West

Annexure H - Various Initiatives for Compliance with Rule 15

15. Duties and responsibilities of local authorities and village Panchayats of census towns and urban agglomerations.- The local authorities and Panchayats shall,-
(b) arrange for door-to-door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional, and other non-residential premises. From multi-storage buildings, large commercial complexes, malls, housing complexes, etc., this may be collected from the entry gate or any other designated location;
(c) establish a system to recognize organizations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorized waste-pickers and waste collectors to facilitate their participation in solid waste management including door-to-door collection of waste;
(d) facilitate the formation of Self Help Groups, provide identity cards, and thereafter encourage integration in solid waste management including door-to-door collection of waste;
(R) Ragpickers have been integrated into the formal system and a ward-wise and area-wise list has been created to take them into the mainstream with the Municipal Corporation. As of date, they're doing door-to-door collection in a segregated manner from different waste generators. A comprehensive list of Ragpickers cum door-to-door municipal waste collectors is given in Annexure E.
(e) frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules and ensure timely implementation;
(f) prescribe from time to time user fees as deemed appropriate and collect the fee from the waste generators on their own or through an authorized agency;
(g) direct waste generators not to litter i.e. throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink cans, tetra packs, fruit peel, wrappers, etc., or burn or burry waste on streets, open public spaces, drains, waste bodies and to segregate the waste at source as prescribed under these rules and hand over the segregated waste to authorized the waste pickers or waste collectors authorized by the local body;
(zf) frame bye-laws and prescribe criteria for levying spot fine for persons who litter or fail to comply with the provisions of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye-laws framed; and
(R) Bye-laws with provision for user fee, spot fines, and waste management by Bulk Waste Generators have been passed in the House and the public notice inviting objections and suggestions have been published. The draft Bye-laws and the public notice for Bulk Waste Generators have been attached in Annexure C.
(h) setup material recovery facilities or secondary storage facilities with sufficient space for sorting recyclable materials to enable informal or authorized waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or material recovery facilities; Bins for storage of bio-degradable wastes shall be painted green, those for storage of recyclable wastes shall be printed white and those for storage of other wastes shall be printed black;
(R) We have 3 Operational MRF Facilities that currently manage 10 TPD of dry waste. We have also planned to increase the number of MRFs by locating the land within the Municipal Jurisdiction. Apart from this Reduce, Reuse, Recycles centers have been set up to divert waste from going to landfills.
(i) Establish waste deposition centers for domestic hazardous waste and give directions for waste generators to deposit domestic hazardous wastes at this center for its safe disposal. Such facility shall be established in a city or town in a manner that one center is set up for the area of twenty square kilometers or part thereof and notify the timings of receiving domestic hazardous waste at such centers;
(j) ensure safe storage and transportation of the domestic hazardous waste to the hazardous waste disposal facility or as may be directed by the State Pollution Control Board or the Pollution Control Committee;
Hazardous waste deposition sites have been notified. The four sites are currently at the Matrial Recovery Centers - Dakoha, Pholriwal, Basti Sheikh, and Biring
(k) direct street sweepers not to burn tree leaves collected from street sweeping and store them separately and hand them over to the waste collectors or agency authorized by the local body;
(R) All the leaves and other garden waste are composted using pit and windrow composting and our street sweepers are trained not to burn the leaves. The concerned department ensures the monitoring of the same.
(l) provide training on solid waste management to waste-pickers and waste collectors.
(R) This is a regular undertaking by the Municipal Corporation Jalandhar. Some photos from the sessions are attached in Annexure A.
(m) collect waste from vegetable, fruit, flower, meat, poultry, and fish markets on a day-to-day basis and promote setting up of decentralized compost plants or bio-methanation plants at suitable locations in the markets or in the vicinity of markets ensuring hygienic conditions;
(R) Decentralized composting has been set up near market areas to process the above-mentioned waste. We are also in talks with the Mandi Board to identify more such locations for decentralized waste management as per the guidelines mentioned above.
(n) collect separately waste from sweeping streets, lanes, and by-lanes daily, or on alternate days, or twice a week depending on the density of population, commercial activity, and local situation.

(R) An area and population density-wise sweeping chart has been prepared. Dedicated container vehicles have been assigned to collect sweepings and inert waste.
(p) collect horticulture, parks, and garden waste separately and process in the parks and gardens, as far as possible;
(R) About 1.5 tons per day of horticulture waste is processed using pit composting, cage composting, mulching, and windrow composting within the parks. Some photos of the Horticulture Waste Management are attached in Annexure D.
(q) transport segregated bio-degradable waste to processing facilities like compost plants, bio-methanation plants, or any such facility. Preference shall be given for on-site processing of such waste;
(R) Decentralized wet waste processing is carried out through 4 Micro composting centers with a total processing capacity of 32 tons per day. Additionally, 59 tons per day of windrow processing are established at Pholriwal, Burlton Park, and Wariana. Apart from these, a 100 TPD Bio CNG Plant and a 240 TPD Biogas Plant at Jamsher Dairy Complex are also in progress.
(r) transport non-bio-degradable waste to the respective processing facility material recovery facilities or secondary storage facility;
(R) Decentralized dry waste processing is carried out through 3 Material Recovery Facilities with a total processing capacity of 9 Ton per day. Apart from these, the informal waste pickers have earmarked space for secondary storage using which they channelize recyclable dry waste to the tune of 110 TPD.
(s) transport construction and demolition waste as per the provisions of the Construction and Demolition Waste Management Rules, 2016;
(R) A 100-tons-per-day capacity C&D Plant is operational at Gadaipur and currently processing about 30 tons of C&D Waste every day. To increase the collection capacity to 100 ton, tenders have been floated for 6 mini tippers and 6 backhoe loaders.
(t) involve communities in waste management and promotion of home composting, bio-gas generation, and decentralized processing of waste at the community level subject to the control of odor and maintenance of hygienic conditions around the facility;
(zg) create public awareness through information, education, and communication campaigns and educate the waste generators on the following; namely:-
(i) not to litter;
(ii) minimize generation of waste;
(iii) reuse the waste to the extent possible;
(iv) practice segregation of waste into bio-degradable, non-biodegradable (recyclable and combustible), sanitary waste and domestic hazardous wastes at source;
(v) practice home composting, vermi-composting, bio-gas generation or community level composting;
(vi) wrap securely used sanitary waste as and when generated in the pouches provided by the brand owners or a suitable wrapping as prescribed by the local body and place the same in the bin meant for nonbiodegradable waste;
(vii) storage of segregated waste at source in different bins;
(viii) handover segregated waste to waste pickers, waste collectors, recyclers or waste collection agencies and
(ix) pay monthly user fee or charges to waste collectors or local bodies or any other person authorised by the local body for sustainability of solid waste management.
(R) 2 Community Facilitators and 23 Motivators regularly conduct IEC campaigns to promote the above-mentioned activities. Photos from these events are attached in Annexure A. This has encouraged the citizens to compost wet waste at home to the tune of 6 TPD.
(u) phase out the use of chemical fertilizer in two years and use compost in all parks, and gardens maintained by the local body and wherever possible in other places under its jurisdiction. Incentives may be provided to recycling initiatives by the informal waste recycling sector.
(R) This provision is included in our Bye-laws and we shall oversee the strict adherence to these guidelines.
(v) facilitate construction, operation, and maintenance of solid waste processing facilities and associated infrastructure on their own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology including the following technologies and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the Central Pollution Control Board. Preference shall be given to decentralized processing to minimize transportation costs and environmental impacts such as
a) bio-methanation, microbial composting, vermicomposting, anaerobic digestion, or any other appropriate processing for bio-stabilisation of biodegradable wastes;
b) waste to energy processes including refused derived fuel for a combustible fraction of waste or supply as feedstock to solid waste-based power plants or cement kilns;

<p>i) In the year 2022, another project, amounting to Rs. 35.46 Cr. based on Cow-dung, poultry waste and wet waste, for production of Compressed Bio-Gas (CBG) of 240 TPD at Jamsher diary complex was awarded to M/S Jageri Bagh Phool Private Ltd. And consequently, Implementation Agreement was signed in 2023 and the land lease Agreement has been executed in the year 2024. At present, negotiation for conditions & rates for cow dung, is under process between the private diary owners, executing agency and Municipal Corporation Jalandhar</p>
<p>ii) In the year 2024, another project, amounting Rs. 27 Cr, for production of bio-CNG by processing 100 TPD wet waste, was approved by Government and bids have been invited for the first time on 14-03-2024 and again, bids were called for the second time on 13-06-2024 and bids were opened on 09-07-2024. And the bids received from two companies are under technical evaluation.</p>
<p>(w) undertake on their own or through any other agency construction, operation, and maintenance of sanitary landfill and associated infrastructure as per Schedule 1 for disposal of residual wastes in a manner prescribed under these rules;</p>
<p>(R) Sites are being identified for sanitary and secured landfills. The DPRs shall be prepared at the earliest.</p>
<p>(zc) educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste during primary and secondary transportation to processing or disposal facility;</p>
<p>(R) Regular workshops and IEC Campaigns are conducted regarding the above-mentioned subject. The photos from some of these events are attached in Annexure A.</p>
<p>(zd) ensure that the operator of a facility provides personal protection equipment including uniform, fluorescent jacket, hand gloves, raincoats, appropriate footwear, and masks to all workers handling solid waste and the same are used by the workforce;</p>
<p>(R) For the welfare of sanitation workers, a quarterly purchase plan for the above-mentioned items has been made and the health department has been made responsible for managing the inventory and placing the orders. The Sanitary Inspectors would also oversee the usage of the personal protective equipment by the workforce.</p>
<p>(zh) stop landfilling or dumping of mixed waste soon after the timeline as specified in rule 23 for setting up and operationalization of sanitary landfills is over;</p>
<p>(R) Area for Sanitary and Secured Landfills are being identified and the above-mentioned instructions shall be strictly followed once the Landfill is set up and operationalized.</p>
<p>(zi) allow only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities to go to sanitary landfill and the sanitary landfill sites shall meet the specifications as given in Schedule-I, however, every effort shall be made to recycle or reuse the rejects to achieve the desired objective of zero waste going to landfill;</p>
<p>(R) We are looking into suitable technologies for reusing and recycling the inerts and rejects.</p>
<p>(zj) investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of biomining and bio-remediation and wheresoever feasible, take necessary actions to bio-mine or bio-remediate the sites;</p>
<p>(R) The vendor/agency has shifted the mobile remediation plant at Waryana site and which has the capacity to process 1000 TPD legacy waste daily. The work of processing the legacy waste will start by tomorrow i.e. 08-08-2024. The drone survey to calculate the volume of the legacy waste is also under process.</p>
<p>(zk) in absence of the potential of bio-mining and bio-remediation of dumpsite, it shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.</p>
<p>(R) Our existing sites are suitable for Biomining and we would like to reclaim the land and convert it into a green belt.</p>

Annexure I - Management Memorandum of Understanding for Plastic Waste

MEMORANDUM OF UNDERSTANDING

This MEMORANDUM OF UNDERSTANDING ("MOU") has been executed on the 3-8-2024 at Saloncha by and between

MUNICIPAL CORPORATION JALANDHAR having its registered address at Central Town, Company Bagh, Jalandhar, 144001 (herein referred to as the 'First Party' which expression unless repugnant to the context shall mean and include its successors and assigns) of one part;

AND

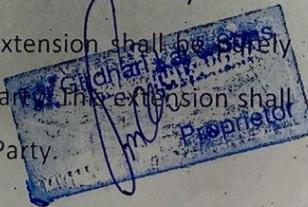
M/s GIRDHARI LAL ANAND SONS having its registered address at Faridkot road Opp. Friends including Phulkara (Saloncha) (herein referred to as the 'Second Party' which expression unless repugnant to the context shall mean and include its successors and assigns) of the other part:

WHEREAS the First Party and the Second Party are hereinafter collectively referred to as "Parties" and severally each as "Party". It is now agreed by the Parties hereto as under:

- 1) The purpose of this MOU is to outline the terms and understanding between First Party and Second Party regarding 'PURCHASING, LIFTING, PROCESSING AND DISPOSAL OF MIXED PLASTIC WASTE'
- 2) That for the purpose of this MOU, unless repugnant to the context thereof, the terms defined herein (including those described in recitals and introductory paragraphs) shall have the following meaning;



- a. **Plastic Waste** shall mean Clean/Dry mixed hard plastic waste including Layer Plastics (MLP) and packaging materials.
 - b. **Mixed waste polythene, MLP**
 - c. **Urban Local Bodies** means Municipal Corporation/Municipal Council/Nagar Panchayat having jurisdiction of notified urban area under the "Punjab Municipal Act, 1911" and the "Punjab Municipal Corporation Act, 1976"
- 3) That the Second Party has agreed to purchase, lift, process, and dispose of clean dry mixed waste including but not limited to multi-layer plastics (MLP) packaging materials generated within the local limits of Municipal Corporation Jalandhar at agreed rates i.e. Rs 8-14/- per Kg depending on quality and Rs.4/- per Kg respectively from designated places / Material Recovery Facilities of the First Party.
- 4) That the Second Party shall lift and transport the plastic waste from the designated places / Material Recovery Facilities of Municipal Corporation Jalandhar at their cost. The timing interval, and details of collection, lifting, processing, and purchase of plastic waste shall be fixed and decided mutually by the Parties.
- 5) That initially the MOU will be for one year, effective from the date of signing of the MOU. The stipulated period of MOU may further extend up to three years; however, this extension shall be solely based on the performance of the Second Party. The extension shall be in writing and at the cost of the Second Party.



- 6) That the Parties may revise the agreed rates depending on the quality of plastic waste and manpower competency with intimation to the concerned authorities.
- 7) That the First Party shall provide the list of Designated Places /Material Recovery Facilities to the Second Party for smooth functioning.
- 8) That the Second Party shall ensure safe and scientific disposal of the collected Plastic Waste and shall comply with the provisions of all applicable laws like, "Punjab Plastic Carry Bags (Manufacture, Usage, and Disposal) Control (Amendment) Act, 2016" "The Plastic Waste Management Rules (Amended) 2018" including directions/orders of the Hon'ble National Green Tribunal".
- 9) That the Second Party shall make the digital payments fortnightly for the plastic waste purchase and lifting from the designated places at agreed rates i.e. Rs.8-14/- per Kg depending on quality and Rs.4/- per Kg respectively.
- 10) That the Second Party shall submit a monthly report by the 10th of the succeeding month and an Annual Report with details of Plastic Waste lifted, purchased, processed, and disposed of along with details of the technology involved, training camps conducted, etc., on or before the 31st December of every year to the First Party and Punjab Municipal Infrastructure Development Company (PMIDC),

F. K. Girdhari & Sons,
Proprietor

Chandigarh. The Monthly and Annual Report format is prescribed in Annexure A and B respectively.

- 11) That the Parties may terminate the MOU with prior notice of one month in writing which will be served at the registered address of the opposite Party.
- 12) That if any dispute arises between the Parties hereto during the subsistence of this MOU or thereafter, in connection with matters concerning hereon, shall be amicably resolved through mutual consultation. In case the dispute is not resolved through mutual consultation, the same shall be resolved through the mediation of the Chief Executive Officer, PMIDC, Chandigarh. The dissatisfied Party of the mediation recommendations may approach the Administrative Secretary, Department of Local Government, Punjab by applying within 30 days. In case of failure of the aforesaid Dispute Redressal Mechanism, the Parties may apply for arbitration under the relevant provisions.
- 13) That the Parties may revise, add, or amend any terms or conditions of the MOU with written and mutual consent as the situation arises.
- 14) Both parties agree to maintain the confidentiality of all information exchanged during the term of this MOU.
- 15) This MOU shall be governed by and construed in accordance with the laws at Jalandhar

For Girshankar Courts & Sons
Proprietor

For Girshankar Courts & Sons
Proprietor

16) This MOU constitutes the entire agreement between the parties and supersedes all prior negotiations and understandings

IN WITNESS WHEREOF by signing below, the parties acknowledge that they have read, understood, and agree to the terms of this MOU

For and on behalf of Girdhari Lal and Sons Through its authorized signatory

For and on behalf of Municipal Corporation Jalandhar through its authorized signatory

Sign *[Signature]*

Sign

Name: *Dr. Surjit Singh Arora*

Name:

Designation: *Assistant Health Officer*

Designation:

Witness

Witness

Sign *[Signature]*

Sign

Name: *Rajan Kishor*

Name:

Designation: *Asst. Commr.*

Designation:



ANNEXURE A

Monthly Report to be submitted by the Second Party on Plastic Waste Management (to be submitted by the 10th of every month)

Sr. No.	Date of Lifting	Area of Lifting	Quantum of Waste Lifted (Ton)	Quantum of Waste Processed (Ton)	Processing Technology used	Quantum of Waste Disposed of (Ton)

ANNEXURE B

Annual Report to be submitted by the Second Party on Plastic Waste Management (to be submitted by the 31st of every year)

Sr. No.	Quantum of Waste Lifted (Ton)	Quantum of Waste Processed (Ton)	Processing Technology used	Quantum of Waste Disposed of (Ton)	No. of Training Camps Conducted

For *[Signature]* Lal & Sons
Proprietor

Annexure J - Challenges

काम ठेकेदारों को दिया गया है। के पास ठेकेदारों की अदायगी करने चाहिए।

फोलड़ीवाल में कूड़ा सम्भाल प्रोजैक्ट लगाने बारे निगम करेगी पुनः विचार

फोलड़ीवाल में कूड़ा सम्भाल प्रोजैक्ट लगाने का विरोध कर रहे 66 फुटी रोड के सम्पत्ति कारोबारियों की निगम कमिश्नर गौतम जैन के साथ हुई बैठक में निगम प्रशासन इस बारे पुनः विचार करने बारे सहमत हो गया है। क्षेत्रवासियों के संगठन व कारोबारियों द्वारा लम्बे समय से इस प्रोजैक्ट को लगाने का फैसला वापस करने की मांग की जा रही है। सम्पत्ति कारोबारी एम.पी. की अगुवाई में आज निगम कमिश्नर को मिलने के लिए गए थे। कारोबारियों की अगुवाई सुदेश विज कर रहे थे। जहां कारोबारियों ने इस प्रोजैक्ट को क्षेत्र के लिए घातक बताते हुए इसको न लगाने की मांग की तथा उनका कहना था कि इसको एक किलोमीटर दूर जम्शेर में लगाया जाए। निगम कमिश्नर गौतम जैन ने क्षेत्र में कूड़ा सम्भाल प्रोजैक्ट लगाने बारे कहा कि यह आधुनिक तकनीक का होगा परन्तु कारोबारियों ने इसका विरोध किया। कमिश्नर ने कहा कि इस बारे दोबारा विचार किया जाएगा तथा ज़रूरत पड़ने पर कमेटी का गठन किया जाएगा जिसमें क्षेत्र के लोग शामिल किए जाएंगे। सुदेश विज ने कहा कि निगम ने अश्वसन दिया कि इसको फिलहाल आगे नहीं बढ़ाया जाएगा। निगम कमिश्नर गौतम जैन का कहना था कि निगम द्वारा इस जगह पर हाऊसिंग प्रोजैक्ट द्वारा अपना कूड़ा प्रोसेस करने व गंदे पानी को साफ करने के लिए अपना प्लांट लगाने बारे भी चैकिंग की जाएगी। इस अवसर पर अजय पाल सिंह बाक्सर, मलकीत सरपंच, बंटी खांबरा, अजय गुप्ता, राजन सिडाना व अन्य भी कारोबारी उपस्थित थे।

निगम कमिश्नर गौतम जैन के साथ बातचीत करते हुए सुदेश विज व अन्य कारोबारी। (छाया : हैप्पी)

AGI Jalandhar Heights' posh residents come out to protest in the streets; watch VIDEO

United Residents' Forum President Amit Taneja issued a press release stating the concerns of the residents over the proposed garbage dump near 66 feet road

Authored by: [Manbilas Singh](#) | Updated 2/19/2024, 12:41:34 PM



i. Civil Writ Petition against Waste Processing Plant at Pholriwal

The MC had about two months back started a pilot project of starting small compost pits for wards starting from the Nangal Shama area. Agitated at garbage from four wards accumulating at one site of his area, councillor JP Shamsheer Khehra had lodged a protest, putting up locks on the gates of the dumping site.

The project lies withheld as a builder who is constructing flats near the site has moved the court. The councillor insists that such projects can work only if there is a separate pit for each ward. "There are eight dumping sites in my ward which should be cleared if such a plant is to be set up," the councillor makes his point telling that the project in his ward was lying held up as of now due to the court case.

"The segregation of waste at the source has yet not started. This small bio-compositing pits will be used only for green waste but all segregation is being planned at site which will not be conducive. Secondly, 500 tonnes of waste is generated per day. Even if 20 sites are set up with 2 tonnes capacity, only 40 tonnes of waste will be treated," said BJP councillor Sushil Sharma.

ii. Case against Pit Composting at Nangal Shama

ਪਹੁੰਚਾਉਣ ਹਿੱਤ, ਮਾਨਵਤਾ ਦੇ ਡੱਲੇ ਹਿੱਤ

ਸ਼ਹਿਰ ਵਾਸੀਆਂ ਵੱਲੋਂ ਖੰਡ ਮਿੱਲ ਪ੍ਰਥਮ ਨੂੰ 2 ਦਿਨ ਦਾ ਅੰਗਰੇਜ਼ੀ ਬੰਦ

ਪਲਾਂਟ ਦੀ ਉਸਾਰੀ ਬੰਦ ਨਾ ਕੀਤੀ ਗੇਟ 'ਤੇ ਲੱਗੇਗਾ ਤਾਲਾ

ਭੋਗਪੁਰ, 23 ਜੁਲਾਈ (ਸੁਰੀ)- ਭੋਗਪੁਰ ਦੀ ਸ਼ਹਿਕਾਰੀ ਖੰਡ ਮਿੱਲ 'ਚ ਬਾਇਓ ਸੀ. ਐਨ. ਜੀ. ਗੈਸ ਪਲਾਂਟ ਲਾਏ ਜਾਣ ਸਬੰਧੀ ਸ਼ੁਰੂ ਹੋਏ ਵਿਵਾਦ ਕਾਰਨ ਅੱਜ ਸਵੇਰੇ 9 ਵਜੇ ਦੇ ਕਰੀਬ ਡਾਰੀ ਗਿਣਤੀ 'ਚ ਸ਼ਹਿਰ ਵਾਸੀ ਤੇ ਦੁਕਾਨਦਾਰ ਨਗਰ ਕੌਂਸਲ ਦੇ ਸਾਬਕਾ ਪ੍ਰਧਾਨ ਤੇ ਆੜ੍ਹਤੀ ਯੂਨੀਅਨ ਭੋਗਪੁਰ ਦੇ ਪ੍ਰਧਾਨ ਰਾਜ ਕੁਮਾਰ ਰਾਜਾ ਦੀ ਅਗਵਾਈ ਹੇਠ ਸ਼ਹਿਰ ਮਿੱਲ ਭੋਗਪੁਰ ਸਰਕਾਰੀ ਖੰਡ ਮਿੱਲ ਭੋਗਪੁਰ ਪੁੱਜੇ। ਜਿੱਥੇ ਉਨ੍ਹਾਂ ਵੱਲੋਂ ਮਿੱਲ 'ਚ ਪਲਾਂਟ ਲਾਉਣ ਵਾਲੀ ਕੰਪਨੀ ਆਈ. ਐਸ. ਡੀ. ਬਾਇਓ ਫਿਊਲ ਦੇ ਮਾਲਕਾਂ ਨਾਲ ਗੱਲਬਾਤ ਸ਼ੁਰੂ ਕੀਤੀ। ਇਸ ਦੌਰਾਨ ਹਲਕਾ ਆਦਮਪੁਰ ਦੇ ਵਿਧਾਇਕ ਸੁਖਵਿੰਦਰ ਕੋਟਲੀ ਵੀ ਮਿੱਲ 'ਚ ਪੁੱਜ ਗਏ ਤੇ ਦੋਆਬਾ ਕਿਸਾਨ ਸੰਘਰਸ਼ ਕਮੇਟੀ ਦੇ ਪ੍ਰਧਾਨ ਬਲਵਿੰਦਰ ਸਿੰਘ ਮੌਲੀ ਨੰਗਲ, ਦਵਿੰਦਰ ਸਿੰਘ ਮਿੱਟਾ ਆਦਿ ਵੀ ਇਸ ਮੀਟਿੰਗ 'ਚ ਸ਼ਾਮਲ ਹੋਏ।

ਰਾਜ ਕੁਮਾਰ ਰਾਜਾ ਨੇ ਮਿੱਲ ਪ੍ਰਥਮ ਨੂੰ ਸਾਫ਼ ਤੌਰ ਤੇ ਕਿਹਾ ਕਿ ਉਹ ਕਿਸੇ ਵੀ ਕੰਮ 'ਤੇ ਇਹ ਗੈਸ ਬਾਇਓ ਸੀ. ਐਨ. ਜੀ. ਗੈਸ ਪਲਾਂਟ ਲੱਗਣ ਨਹੀਂ ਦੇਣਗੇ।, ਕਿਉਂਕਿ ਇਸ ਨਾਲ ਸ਼ਹਿਰ 'ਚ ਪ੍ਰਦੂਸ਼ਣ ਵਧੇਗਾ ਤੇ ਜਲੰਧਰ ਦਾ ਕੂੜਾ-ਕਰਕਟ ਭੋਗਪੁਰ ਸ਼ਹਿਰ 'ਚ ਲਿਆਂਦਾ ਜਾਵੇਗਾ, ਜਿਸ ਨਾਲ ਭੋਗਪੁਰ ਸ਼ਹਿਰ ਵਾਸੀਆਂ ਨੂੰ ਡਾਰੀ ਪ੍ਰੇਸ਼ਾਨੀ ਹੋਵੇਗੀ। ਉਨ੍ਹਾਂ ਮਿੱਲ ਪ੍ਰਥਮ ਨੂੰ ਚਿਤਾਵਨੀ ਦਿੱਤੀ ਕਿ ਜੇਕਰ 2 ਦਿਨ ਬਾਅਦ ਵੀ ਪਲਾਂਟ ਉਸਾਰੀ ਦਾ ਕੰਮ ਬੰਦ ਨਾ ਕੀਤਾ ਗਿਆ ਤਾਂ ਉਹ 2 ਦਿਨ ਬਾਅਦ ਭੋਗਪੁਰ ਖੰਡ ਮਿੱਲ ਦੇ ਗੇਟ ਨੂੰ ਤਾਲਾ ਲਾ ਦੇਣਗੇ।

ਇਸ ਪਲਾਂਟ ਨੂੰ ਲਾਉਣ ਵਾਲੇ ਪਲਾਂਟ ਮਾਲਕਾਂ ਦਾ ਕਹਿਣਾ ਸੀ ਕਿ ਉਨ੍ਹਾਂ ਵੱਲੋਂ ਨਗਰ ਨਿਗਮ ਜਲੰਧਰ ਨਾਲ ਕੋਈ ਵੀ ਇਕਰਾਰ ਨਹੀਂ ਕੀਤਾ ਗਿਆ।

ਜਲੰਧਰ ਨਗਰ ਨਿਗਮ ਦਾ ਕੂੜਾ ਭੋਗਪੁਰ 'ਚ ਲਿਆਉਣ ਸਬੰਧੀ ਕੋਈ ਵੀ ਇਕਰਾਰ ਨਹੀਂ ਹੋਇਆ ਹੈ ਤੇ ਉਹ ਸਿਰਫ਼ ਸਰਕਾਰੀ ਖੰਡ ਮਿੱਲ ਭੋਗਪੁਰ, ਸਰਕਾਰੀ ਖੰਡ ਮਿੱਲ ਫਗਵਾੜਾ ਤੇ ਨਵਾਬਸ਼ਹਿਰ ਦੀਆਂ ਮਿੱਲਾਂ 'ਚ ਨਿਕਲਣ ਵਾਲੀ ਮੈਲ (ਮੱਡਾ) ਨੂੰ ਹੀ ਇਸ ਪਲਾਂਟ 'ਚ ਲਿਆਉਣਗੇ

ਗੱਲਬਾਤ ਕਰਦੇ ਹੋਏ ਵਿਧਾਇਕ ਸੁਖਵਿੰਦਰ ਕੋਟਲੀ, ਰਾਜ ਕੁਮਾਰ ਰਾਜਾ ਤੇ ਹੋਰ ਸ਼ਹਿਰ ਵਾਸੀ। (ਸੁਰੀ)

ਤੇ ਪ੍ਰੈਸ ਕਰ ਕੇ ਉਸ ਨਾਲ ਹੀ ਗੈਸ ਬਣਾਈ ਜਾਵੇਗੀ। ਵਿਧਾਇਕ ਕੋਟਲੀ ਨੇ ਕਿਹਾ ਕਿ ਉਹ ਭੋਗਪੁਰ ਵਾਸੀਆਂ ਵੱਲੋਂ ਕੀਤੇ ਜਾ ਰਹੇ ਸੰਘਰਸ਼ 'ਚ ਉਨ੍ਹਾਂ ਦੇ ਨਾਲ ਹਨ ਤੇ ਉਹ ਇਸ ਮਾਮਲੇ ਨੂੰ ਪੰਜਾਬ ਸਰਕਾਰ ਅੱਗੇ ਉਠਾਉਣਗੇ, ਜੇਕਰ ਇਸ ਦਾ ਸਾਰਥਕ ਹੱਲ ਨਾ ਕੱਢਿਆ ਗਿਆ ਤਾਂ ਇਸ ਸਬੰਧੀ ਜਲਦ ਹੀ ਵੱਡਾ ਸੰਘਰਸ਼ ਸ਼ੁਰੂ ਕਰਨਗੇ ਤੇ ਭੋਗਪੁਰ ਸ਼ਹਿਰ ਵਾਸੀਆਂ ਨਾਲ ਇਸ ਸੰਘਰਸ਼ 'ਚ ਸ਼ਾਮਲ ਹੋਣਗੇ।

ਨਸ਼ੇ ਵਾਲੀਆਂ ਦਵਾਈਆਂ

ਜਲੰਧਰ, 23 ਜੁਲਾਈ (ਜਤਿੰਦਰ, ਭਾਰਦਵਾਜ)- ਐਡੀਸ਼ਨਲ ਸੈਬਨ ਜੰਜ ਵਿਭੇਸ਼ ਦੀ ਅਦਾਲਤ ਵੱਲੋਂ ਨਸ਼ੇ ਵਾਲੀਆਂ ਦਵਾਈਆਂ ਦੇ ਮਾਮਲੇ 'ਚ ਦੋਸ਼ ਸਾਬਤ ਹੋਣ 'ਤੇ ਦੋਸ਼ੀ ਕਰਾਰ ਦਿੰਦੇ ਹੋਏ ਰਜਿੰਦਰ ਕੁਮਾਰ ਉਰਫ ਰਾਜਾ ਪੁੱਤਰ ਹੋਸ ਰਾਜ ਨਿਵਾਸੀ ਬਸਤੀ ਜਥੇਵਾਲ ਲੁਧਿਆਣਾ ਨੂੰ 10 ਸਾਲ ਦੀ ਕੈਦ ਤੇ 1 ਲੱਖ ਰੁਪਏ ਜੁਰਮਾਨਾ, ਜੁਰਮਾਨਾ ਨਾ ਦੇਣ 'ਤੇ ਇਕ ਸਾਲ ਦੀ ਹੋਰ ਕੈਦ ਦੀ ਸਜ਼ਾ ਹੁਕਮ ਸੁਣਾਇਆ ਗਿਆ।

ਇਸ ਮਾਮਲੇ 'ਚ 13 ਅਪ੍ਰੈਲ 2019 ਨੂੰ ਥਾਣਾ ਨਕੋਦਰ ਪੁਲਸ ਨੇ ਰਜਿੰਦਰ ਕੁਮਾਰ ਉਰਫ ਰਾਜਾ ਨੂੰ ਡਾਰੀ ਮਾਤਰਾ 'ਚ ਨ ਵਾਲੀਆਂ ਦਵਾਈਆਂ ਦੀ ਸਮੱਗਲਿੰਗ ਦੇ ਮਾਮਲੇ 'ਚ ਗ੍ਰਿਫ਼ਤਾਰ

iii. Protests against BioCNG Plant at Bhogpur